



കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
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PART III

Stores Purchase

Ayurveda Medical Education Department

ദർഘാസ് പരസ്യം

(1)

[നമ്പർ 5/2018-19]

നമ്പർ S1-5536/2018/AVC.

2018 സെപ്റ്റംബർ 28.

തിരുവനന്തപുരം ഗവൺമെന്റ് ആയുർവേദ കോളേജ് ഫിസിക്കൽ എഡ്യൂക്കേഷൻ വിഭാഗത്തിലേക്ക് പബ്ലിക് അഡ്രസ്സിംഗ് സിസ്റ്റം വിതരണം ചെയ്യുന്നതിന് തയ്യാറുള്ളവരിൽ നിന്നും മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. വിതരണം ചെയ്യേണ്ട സാധനങ്ങളുടെ ലിസ്റ്റ് ഇതോടൊപ്പം ഉള്ളടക്കം ചെയ്യുന്നു.

അടങ്കൽ തുക— 1,50,000.

നിരതദ്രവ്യം— 1,500.

ഓരോ ദർഘാസും ആയുർവേദ കോളേജ് പ്രിൻസിപ്പാളിന്റെ മേൽവിലാസത്തിൽ പ്രത്യേകം കവറിലാക്കി സീൽ ചെയ്ത് കവറിന് പുറത്ത് “തിരുവനന്തപുരം ഗവ. ആയുർവേദ കോളേജ്

ഫിസിക്കൽ എഡ്യൂക്കേഷൻ വിഭാഗത്തിലേക്ക് പബ്ലിക് അഡ്രസ്സിംഗ് സിസ്റ്റം വിതരണം ചെയ്യുന്നതിനുള്ള ടെണ്ടർ” എന്ന് രേഖപ്പെടുത്തി 27-10-2018 ഉച്ചയ്ക്ക് 3.30 മണി വരെ സമർപ്പിക്കാവുന്നതാണ്. 27-10-2018 ഉച്ചയ്ക്കുശേഷം 4 മണിക്ക് ദർഘാസുകൾ നിയമാനുസരണം തുറക്കുന്നതായിരിക്കും. യാതൊരു കാരണവശാലും ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടില്ലാത്തതാകുന്നു. ദർഘാസ് ഫോറങ്ങളുടെ വിൽപന 26-10-2018 ഉച്ചയ്ക്ക് 3.30 മണിക്ക് അവസാനിക്കുന്നതാണ്. ഫോറങ്ങൾ തപാൽമാർഗ്ഗം ആവശ്യമുള്ളവർ ദർഘാസ് ഫോറത്തിന്റെ വിലയേക്കാൾ 50 കൂടുതൽ മണിയോർഡറായി അയയ്ക്കേണ്ടതാകുന്നു. ദർഘാസിൽ രേഖപ്പെടുത്തിയിരിക്കുന്ന വിലനിരക്കുകൾ ദർഘാസ് അംഗീകരിച്ച് നൽകുന്ന തീയതി മുതൽ ഒരു വർഷം വരെയുള്ള കാലയളവുകളിൽ മാറ്റം വരുത്താൻ പാടില്ലാത്തതാകുന്നു. ഒരു ദർഘാസിന്റെ വില 450 ആണ്. [ടെണ്ടർ ഫോറം വാങ്ങുന്നതിനായി 54-ന്റെ (SGST-27 & GST-27) ഒറിജിനൽ ജി.എസ്.റ്റി. ചെലാൻ ഹാജരാക്കേണ്ടതാണ്]. ഡ്യൂപ്ലിക്കേറ്റ് ഫോറത്തിന്റെ വില 250.

പുരിപ്പിച്ച ദർഘാസ് ഫോറത്തിനോടൊപ്പം രേഖപ്പെടുത്തിയ തുകയുടെ 1% തുക (ഏറ്റവും കുറഞ്ഞ തുക `1,500) നിരതദ്രവ്യമായി തിരുവനന്തപുരം ആയുർവേദ കോളേജ് പ്രിൻസിപ്പാളിന്റെ പേരിൽ എടുത്ത ഡിമാന്റ് ഡ്രാഫ്റ്റും `200-ന്റെ കേരള സംസ്ഥാന മുദ്രപ്പത്രത്തിൽ രേഖപ്പെടുത്തിയ ഒരു പ്രിലിമിനറി എഗ്രിമെന്റും ഹാജരാക്കേണ്ടതാണ്. ഏതൊരു ടെണ്ടറും കാരണം കാണിക്കാതെ നിരസിക്കാനോ മാറ്റിവയ്ക്കാനോ ഉള്ള അധികാരം തിരുവനന്തപുരം ആയുർവേദ കോളേജ് പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കും. ഏതെങ്കിലും കാരണത്താൽ 27-10-2018-ന് സർക്കാർ അവധി പ്രഖ്യാപിക്കുകയാണെങ്കിൽ അടുത്ത പ്രവൃത്തി ദിവസം അതേ സമയം ദർഘാസുകൾ തുറക്കുന്നതായിരിക്കും. കൂടുതൽ വിവരങ്ങൾ കോളേജ് ഓഫീസിൽ നിന്ന് അറിയാവുന്നതാണ്.

[No. 5/2018-19]

No. S1-5536/2018/AVC. 28th September 2018.

Sealed competitive tenders are invited for the "Supply of Items for Public Addressing System" in the Department of Physical Education, Govt. Ayurveda College, Thiruvananthapuram as per the detailed list attached.

The envelopes containing the tender should bear the superscription "Supply of Items for Public Addressing System to the Department of Physical Education, Govt. Ayurveda College, Thiruvananthapuram" addressed to the Principal, Govt. Ayurveda College, Thiruvananthapuram. The last date of the receipt of tenders will be at 3.30 p.m. on 27-10-2018. The late tenders will not be accepted. The tenders will be opened at 4 p.m. on 27-10-2018 in the presence of the tenderers or their authorised representatives who may be present at that time.

Estimate Cost— `1,50,000.
EMD— `1,500.

Intending tenderers may on application to the Principal, Govt. Ayurveda College, Thiruvananthapuram to obtain the requisite tender forms on which tenders should be submitted. Application for the tender forms should be accompanied by cash remittance of `450 [Original GST Chalan for `54 (SGST-27 & CGST-27) should be submitted for obtaining tender form], which is the price fixed for a form and which is not refundable under any circumstances. Tender forms are not transferable. Sale of tender forms will be closed at 3.30 p. m. on 26-10-2018. Cheques, Postage Stamps etc. will not be accepted towards the cost of forms. Those who wish to purchase tender forms by post shall send an additional amount of `50 by money order to cover postal charges. Duplicate tender forms, if required will be issued at `250.

Intending tenderers should submit an amount of 1% of the quoted amount as Earnest Money Deposit (Minimum `1,500) by Demand Draft in favour of the Principal, Government Ayurveda College, Thiruvananthapuram together with an agreement in Kerala Stamp Paper worth `200. The rate quoted shall remain firm for acceptance till one year from the date of

acceptance. The Principal, Ayurveda College, Thiruvananthapuram will have powers to postpone/cancel the tender. If Government declares 27-10-2018 as a public holiday, the tender will be opened at the same time on next working day. Further details can be had from the office during office time.

LIST OF ITEMS

| Sl. No. | Name of Item | Specification | Quantity Required |
|---------|---|---|-------------------|
| (1) | (2) | (3) | (4) |
| 1 | Microphones | Vocal microphone with low cut-5dB with flat response-7db attenuation, dynamic transducer type, Frquency response: 30-16KHz. Polar pattern-super-cardioid Sensitivity at 1 KHz-50dB ±3dB, Connector 3-pin SLR Male supply with 6.5 or more length XLR-f to XLR-M mis cable | 8 |
| 2 | Moving Beam LED Mini 10 W | High quality PA Gooseneck microphones suitable for various PA application for lecterns and podiums open conferences. Gooseneck microphone are to be fitted with stand mound base with twin core sheild low noise cable with wide frequency response, high front-to back build-in SLR socket. Frequency response-50-10000Hz. Impedence 600 Ω, sensitivity-2.0m V/Pa. | 4 |
| 3 | DMX controller, 192 channels, DMX 512 Stage Lighting Controller DJ Party Pub Night Club DJ KTV Moving Heads | DMX 512 controller, controlling up to 192 DMX channels, designed to control multiple light effects at once effortlessly. Features: 192 DMX channels. 12 Snners of 16 channels each. 30 Banks of 8 Programmable scenes. 6 Programmable chases of 240 scenes. 8 Sliders for manual control of channels. 2 fader control. Fade time/speed. Blackout master button. Built in microphone for music triggering. DMX polarity selector. Specifications: Multi-voltage: 100 240V, 50/60Hz Power Input DC 9-12V 500mA Min Reversible DMX channels allows fixture to react opposite to others in a chase; Manual override allows you to grab any fixture on the fly Built in microphone for music triggering; Midi control over banks, chase, and | 1 |

| (1) | (2) | (3) | (4) |
|------------------------------|--|-----|---|
| 4 Stage programme Par light | Features: High luminance effect, Excellent heat dissipation, Energy saving Specifications: 54 * 3w IP65 Waterproof led par, Lamp Led: 54 R18, G18 B18 1W/3W Control mode: Auto/master-slave/DMX, Channel: 8CH, LCD display. Beam angle: 25 degree, IP Rating: IP65 | 6 | <p>[നമ്പർ 6/2018-19]</p> <p>നമ്പർ S-15538/2018/AVC. 2018 സെപ്റ്റംബർ 28.</p> <p>തിരുവനന്തപുരം ഗവൺമെന്റ് ആയുർവേദ കോളേജ് ഫിസിക്കൽ എഡ്യൂക്കേഷൻ വിഭാഗത്തിലേക്ക് “സ്പോർട്സ് ഗുഡ്സ് ” വിതരണം ചെയ്യുന്നതിന് തയ്യാറുള്ളവരിൽ നിന്നും മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. വിതരണം ചെയ്യേണ്ട സാധനങ്ങളുടെ ലിസ്റ്റ് ഇതോടൊപ്പം ഉള്ളടക്കം ചെയ്യുന്നു.</p> |
| 5 PA Wireless microphones | Duet UHF fireless micro-phone with operating frequency range 460-970MHz, Receiver Dual channel Non-Diversity, Frequency response-50Hz-15KHz, Polar Pattern (hand and Lapel mic-Cardioid, with output Balance XLR/Unbalance 1/4" jack, Power requirement for hand and lapel mic 9V alkaline Battery and for receiver 240V AC 50Hz for AC Adaptor to be supply with the set with Hand Held micro-phones. | 2 | <p>അടങ്കൽ തുക— 4,00,000. നിരതദ്രവ്യം— 4,000.</p> <p>ഓരോ ദർഘാസും ആയുർവേദ കോളേജ് പ്രിൻസിപ്പാളിന്റെ മേൽവിലാസത്തിൽ പ്രത്യേകം കവറിലാക്കി സീൽ ചെയ്ത് കവറിന് പുറത്ത് “തിരുവനന്തപുരം ഗവ. ആയുർവേദ ഫിസിക്കൽ എഡ്യൂക്കേഷൻ വിഭാഗത്തിലേക്ക് സ്പോർട്സ് ഗുഡ്സ് വിതരണം ചെയ്യുന്നതിനുള്ള ടെണ്ടർ” എന്ന് രേഖപ്പെടുത്തി 27-10-2018 ഉച്ചയ്ക്ക് 3 മണി വരെ സമർപ്പിക്കാവുന്നതാണ്. 27-10-2018 ഉച്ചയ്ക്കുശേഷം 3.30 മണിക്ക് ദർഘാസുകൾ നിയമാനുസരണം തുറക്കുന്നതായിരിക്കും.</p> |
| 6 PA Wireless microphones | Duet UHF wireless microphone with operating frequency range 460-970MHz, Receiver Dual channel Non-Diversity, Frequency response-50Hz-15KHz, Polar Pattern (2 Hand held mic-Cardioid. with output Balance XLR/Unbalance 1/4" jack, Power requirement for hand and lapel mic 9V alkaline Battery and for receiver 240V AC 50Hz for AC Adaptor to be supply with the set with 2 Hand Held microphones. | 3 | <p>യാതൊരു കാരണവശാലും ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടില്ലാത്തതാകുന്നു. ദർഘാസ് ഫോറങ്ങളുടെ വിൽപന 26-10-2018 ഉച്ചയ്ക്ക് 3 മണിക്ക് അവസാനിക്കുന്നതാണ്. ഫോറങ്ങൾ തപാൽമാർഗ്ഗം ആവശ്യമുള്ളവർ ദർഘാസ് ഫോറത്തിന്റെ വിലയേക്കാൾ 50 കൂടുതൽ മണിയോർഡർ ആയി അയയ്ക്കേണ്ടതാകുന്നു. ദർഘാസിൽ രേഖപ്പെടുത്തിയിരിക്കുന്ന വിലനിരക്കുകൾ ദർഘാസ് അംഗീകരിച്ച് നൽകുന്ന തീയതി മുതൽ ഒരു വർഷം വരെയുള്ള കാലയളവിനുള്ളിൽ മാറ്റം വരുത്താൻ പാടില്ലാത്തതാകുന്നു. ഒരു ദർഘാസിന്റെ വില 1,200 ആണ്. [ടെണ്ടർ ഫോറം വാങ്ങുന്നതിനായി 144-ന്റെ (SGST-72 & CGST-72) ഒറിജിനൽ ജി.എസ്.റ്റി. ചെലാൻ ഹാജരാക്കേണ്ടതാണ്]. ഡ്യൂപ്ലിക്കേറ്റ് ഫോറത്തിന്റെ വില 672.</p> |
| 7 Microphone connector cable | XLR connectivity cable with XLR-F and XLR-M on either ends for connecting the microphone to lengthier place wherever need | 3 | <p>പുരിപ്പിച്ച ദർഘാസ് ഫോറത്തിനോടൊപ്പം രേഖപ്പെടുത്തിയ തുകയുടെ 1% തുക (ഏറ്റവും കുറഞ്ഞ തുക 1,500) നിരതദ്രവ്യമായി തിരുവനന്തപുരം ആയുർവേദ കോളേജ് പ്രിൻസിപ്പാളിന്റെ പേരിൽ എടുത്ത ഡിമാന്റ് ഡ്രാഫ്റ്റും 200-ന്റെ കേരള സംസ്ഥാന മുദ്രപ്പത്രത്തിൽ രേഖപ്പെടുത്തിയ ഒരു പ്രിലിമിനറി എഗ്രിമെന്റും ഹാജരാക്കേണ്ടതാണ്. ഏതൊരു ടെണ്ടറും കാരണം കാണിക്കാതെ നിരസിക്കാനോ മാറ്റിവയ്ക്കാനോ ഉള്ള അധികാരം തിരുവനന്തപുരം ആയുർവേദ കോളേജ് പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കും. ഏതെങ്കിലും കാരണത്താൽ 27-10-2018-ന് സർക്കാർ അവധി പ്രഖ്യാപിക്കുകയാണെങ്കിൽ അടുത്ത പ്രവൃത്തി ദിവസം അതേ സമയം ദർഘാസുകൾ തുറക്കുന്നതായിരിക്കും. കൂടുതൽ വിവരങ്ങൾ കോളേജ് ഓഫീസിൽ നിന്ന് അറിയാവുന്നതാണ്.</p> |
| 8 Switch Board | Switch board for extention of Power plug points with strong wooden body with 5 power point pin of Type M she socket and switch for control with 25 meters cable of adequate support for carrying power to extention board for high carying capacity with proper earthing and indication light and shock resistance | 1 | |
| 9 Par light connecting wire | Par light cable with he and she cord on each ends of 5 meters length | 14 | |

[No. 6/2018-19]

LIST OF ITEMS

No. S1-5538/2018/AVC.

28th September 2018.

Sealed competitive tenders are invited for the Supply of "Sports Goods" to the Department of Physical Education, Govt. Ayurveda College, Thiruvananthapuram as per the detailed list attached.

Estimate Cost—` 4,00,000.

EMD—` 4,000.

The envelopes containing the tender should bear the superscription "Supply of Sports Goods to the Department of Physical Education, Govt. Ayurveda College Thiruvananthapuram" addressed to the Principal, Govt. Ayurveda College, Thiruvananthapuram. The last date of the receipt of tenders will be at 3 p.m. on 27-10-2018. The late tenders will not be accepted. The tenders will be opened at 3.30 p.m. on 27-10-2018 in the presence of the tenderers or their authorised representatives who may be present at that time.

Intending tenderers may on application to the Principal, Govt. Ayurveda College, Thiruvananthapuram to obtain the requisite tender forms on which tenders should be submitted. Application for the tender forms should be accompanied by cash remittance of ` 1,200 [Original GST Chalan for ` 144 (SGST-72 & CGST-72) should be submitted for obtaining tender form], which is the price fixed for a form and which is not refundable under any circumstances. Tender forms are not transferable. Sale of tender forms will be closed at 3 p. m. on 26-10-2018. Cheques, Postage Stamps etc. will not be accepted towards the cost of forms. Those who wish to purchase tender forms by post shall send an additional amount of ` 50 by money order to cover postal charges. Duplicate tender forms, if required will be issued at ` 672.

Intending tenderers should submit an amount of 1% of the quoted amount as Earnest Money Deposit (Minimum ` 1,500) by Demand Draft in favour of the Principal, Government Ayurveda College, Thiruvananthapuram together with an agreement in Kerala Stamp Paper worth ` 200. The rate quoted shall remain firm for acceptance till one year from the date of acceptance. The Principal, Ayurveda College, Thiruvananthapuram will have powers to postpone/cancel the tender. If Government declares 27-10-2018 as a public holiday, the tender will be opened at the same time on next working day. Further details can be had from the office during office time.

| Sl. No. | Name of Articles | Specification | Quantity Required |
|---------|---|--|-------------------|
| (1) | (2) | (3) | (4) |
| 1 | Cricket Ball (Match) | Tournament quality only, 22.4 cm and 22.9 cm in circumference, and weighs 155.9g, and 163g, 4 piece leather | 30 |
| 2 | Cricket Ball (Practise) | 22.4 cm and 22.9 cm in circumference, and weighs 155.9g and 163g, 2 piece leather | 40 |
| 3 | Cricket net Practice synthetic Ball | 22.4 cm and 22.9 cm in circumference, and weighs 155.9g and 163g 2 piece synthetic | 25 |
| 4 | Cricket Bat | 97 cm in length 10.8 cm wide. Good grade English willow bat with grains, rattan cane handle, good rubber grip | 5 |
| 5 | Cricket Batting Gloves | Competition purpose-light weight Spongy leather rexin covered rectangular top with cotton and arm wrist strap welcro | 5 |
| 6 | Cricket Batting Pad | Competition purpose-light weight-Spongy leather rexin covered top with cotton and leg strap welcro | 5 |
| 7 | Cricket Wicket Keeping Pad | Competition purpose-light weight Spongy leather rexin covered rectangular top with leg strap welcro | 5 |
| 8 | Cricket Wicket Keeping Gloves | Competition purpose-light weight Spongy leather rexin covered with finger protection and light weight | 5 |
| 9 | Cricket Chest Pad | Competition purpose-light weight cotton spongy top with hand chest strap welcro | 5 |
| 10 | Cricket Elbow Guard | Spongy leather rexin covered rectangular top with cotton with arm strap welcro | 5 |
| 11 | Cricket Thigh Pad | Competition purpose-light weight Spongy cotton and thigh strap welcro | 5 |
| 12 | Cricket white full sleeve T-Shirt and white lower | Polyester fabric, Durable, extended tail for comfort, ventilated mesh, White colour (Size to be taken) | 35 |

| (1) | (2) | (3) | (4) | (1) | (2) | (3) | (4) |
|-----|--|---|-----|-----|---------------------------|---|-----|
| 13 | Foot Ball | 68.5 -69.5 cm.420-445 grams, ball pressure: 0.8 bar | 10 | 23 | Shuttle Badminton Post | Iron post with 'C' Class pipe with circumference of 40mm with 1.55 meters height with pully merged on top to strained net with raket and from ground and 75 cm beneath the surface for proper mounting and coloured white | 1 |
| 14 | Foot Ball Boots | Ultra Size-4,5,6,7,8,9 (Size to be taken before supplying) | 40 | 24 | Table Tennis Ball | 3 Star rating only (tournament)- weigh 2.7 grams and have a diameter of 40 millimeters, white or orange-Celluloid material | 100 |
| 15 | Foot Ball Shin Guard | Fibre Classic, sponge pasted with 2 elastic strap | 40 | 25 | Table Tennis Bat | 85% of the blade by thickness shall be of natural wood; an adhesive layer within the blade may be reinforced with fibrous material such as carbon fibre, glass fibre or compressed paper. but shall not be thicker than 7.5% of the total thickness or 0.35mm, whichever is the smaller- Specification as per ITTF | 25 |
| 16 | Foot Ball Stockings | Nylon (Dark blue colour) | 40 | 26 | Table Tennis NET Assembly | 1.83m long,15.25 cm high,dark green, dark blue or black and have a white top tape not more than 15mm wide ends of the net shall be as close as possible to the supporting posts. The net assembly consists of: upright post,height adjuster, horizontal part of the net post, attaching system (clamp) | 5 |
| 17 | Foot Ball Post | Iron post with 'C' Class pipe cylitdrical in shape modified height of 2.50 meters and width of 4.50 meters with proper back support for stability and nylon net mounded and coloured white | 40 | 27 | Volley Ball | Spherical, made of a flexible leather or synthetic leather case with a bladder inside made of rubber or a similar material, colour may be a uniform light colour, or a combination of colours. Synthetic leather pasted material and colour combinations of balls used in International Official competitions should comply with FIVB standards. circumference is 65-67 cm, weight is 260-280 g. pressure shall be 0.30 to 0.325 kg/cm. | 15 |
| 18 | Jogging shoes | Flexible, rubbler sole extra cushioning Size-6,7,8,9,10,11 (Size to be taken before supplying) | 40 | | | | |
| 19 | Foot ball Jersey and Shorts With college emblem and number printed | Honey comb material-Colour, Design, Patten, College Emblem. Lettering as per requirement and size to be taken before supplying | 50 | | | | |
| 20 | Shuttle Badminton Racket | In built 'T'-racket aluminium, shall be a frame not exceeding 680 mm in overall length and 230 mm in overall width, stringed area 280 mm in overall length and 220 mm in overall width | 25 | | | | |
| 21 | Shuttle Cock | Tournament quality Feathered shuttle cock only-Cut feathers of uniform length between 62 mm to 70 mm tip to the top of the base, base shall be 25 mm to 28 mm in diameter and rounded on the bottom, shuttle shall weigh from 4.74 to 5.50 grams | 25 | | | | |
| 22 | Shuttle Cock | Plastic material-unifrom length between 62 mm to 70 mm tip to the top of the base base, shall be 25 mm to 28 mm in diameter and rounded on the bottom, shuttle shall weigh from 4.74 to 5.50 grams-comparison with feathers, a varification of up to 10 percent shall be acceptable-Mavis 350 only. | 30 | | | | |

| (1) | (2) | (3) | (4) |
|-----|------------------------------|---|-----|
| 28 | Carrom Board 4" x 8 mm | Plywood or of any other wood equally smooth not less than 8 mm in thickness, minimum of 73.50 cm and a maximum of 74 cm square four corners of the Carrom Board 4.45 cm in diameter with admissible variation of not more than 0.15 cm. | 5 |
| 29 | Carrom Coins | Carromman not be more than 3.18 cm and not less than 3.02 cm. not less than 0.70 cm and not more than 0.90 cm in Carromman's thickness. weight shall be not less than 5.00 grams and not more than 5.50 grams. Wooden French Pattern | 7 |
| 30 | Carrom Striker | Smooth and round diameter of not more than 4.13 cm and weighing not more than 15.00 grms, Fibre | 9 |
| 31 | Carrom Board Magic Powder | Smooth powder with full movement of 50 gms bottle | 64 |
| 32 | Running shoes/ Playing shoes | Flexible running shoes, rubber sole, comfort fitting of foot size to be taken | 20 |
| 33 | Jogging Lower/ track pants | Super Poly material only | 10 |
| 34 | Lime Stone | Raw form (lime Shell) | 50 |
| 35 | Marking Rope | Plastic material | 15 |
| 36 | Shot put Men | Made of brass shell, lead filling 7.26 Kg. | 2 |
| 37 | Shot put Women | Made of brass shell, lead filling 4.00 Kg. | 2 |
| 38 | Discuss Men | Steel rim 2 Kg. | 2 |
| 39 | Discuss Women | Steel rim 1 Kg. | 2 |
| 40 | High Jump Cross Bar | Fiber | 1 |

ദർഘാസ് പരസ്യം

നമ്പർ സി1-3580/2018. 2018 ഒക്ടോബർ 3.

തുപ്പുണിത്തുറ ഗവൺമെന്റ് ആയുർവേദ കോളേജിലെ വിവിധ വകുപ്പുകളിലേക്ക് പാത്രങ്ങളും മറ്റ് ഉപകരണങ്ങളും വിതരണം ചെയ്യുവാൻ തയ്യാറുള്ളവരിൽ നിന്നും നിർദ്ദിഷ്ട ഫോറത്തിൽ സീൽ ചെയ്ത ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ടെണ്ടർ നമ്പർ—07/2018-19.

ഉദ്ദേശവില— 4,00,000.

നിരതദ്രവ്യം— 4,000.

ദർഘാസ് ഫോറത്തിന്റെ വില:

ഒറിജിനൽ— 896.

ഡ്യൂപ്ലിക്കേറ്റ്— 448.

ദർഘാസ് ഫോറങ്ങൾ തപാലിൽ ലഭിക്കുന്നതിന് ഫോറത്തിന്റെ വിലയ്ക്ക് പുറമെ 50 കൂടുതൽ അടയ്ക്കേണ്ടതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പുകൾ എന്നിവ സ്വീകാര്യമല്ല. ഫോറം വി. പി. പി. വഴി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് ഫോറങ്ങൾ വിൽക്കുന്ന തീയതിയും സമയവും—8-10-2018 മുതൽ 27-10-2018 രാവിലെ 10.30 മുതൽ ഉച്ചയ്ക്ക് 2 മണി വരെ.

ദർഘാസ് ഫോറങ്ങൾ സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—30-10-2018 ഉച്ചയ്ക്ക് 2 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—30-10-2018, 3 മണി.

ദർഘാസ് നിരക്ക് 31-3-2019 വരെ പ്രാബല്യത്തിൽ ഇരിക്കേണ്ടതാണ്.

ദർഘാസ് നീട്ടിവയ്ക്കുന്നതിനും യാതൊരു കാരണവും കൂടാതെ റദ്ദാക്കുന്നതിനുമുള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കുന്നതാണ്. സർക്കാർ വകുപ്പുകളിൽ നിലവിലുള്ള എല്ലാ ദർഘാസ് നിബന്ധനകളും ഈ ദർഘാസിനും ബാധകമായിരിക്കുന്നതാണ്. കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയങ്ങളിൽ കോളേജ് ആഫീസിൽ നിന്നും അറിയാവുന്നതാണ്.

No. C1-3580/2018. 3rd October 2018.

Sealed tenders are invited for the Supply of Utensils in various department of Govt. Ayurveda College, Tripunithura. The tenders should superscribed Tender for the supply of Utensils in various department of Govt. Ayurveda College, Tripunithura and addressed to The Principal, Govt. Ayurveda College, Tripunithura.

Office of the Principal,
Govt. Ayurveda College,
Thiruvananthapuram.

(Sd.)
Principal.

Tender No.—07/2018-19.

P.A.C— 4,00,000.

EMD— 4,000.

Cost of tender form (Non refundable) (including taxes):

Original—` 896.

Duplicate—` 448.

` 50 will be charged extra towards the postage if the tender form has to be sent by post.

Date and time for sale of tender forms—8-10-2018 to 27-10-2018 , 10.30 a. m. to 2 p. m.

Last date and time for receipt of tender—30-10-2018, 2 p. m.

Date and time for opening of tender—30-10-2018, 3 p. m.

Date upto which the rates are to be firm—31-3-2019.

Intending tenderers may on application to the Principal, Government Ayurveda College, Tripunithura obtain the requisite tender forms against cash remittance. The tender form is not transferable. Cheques, Postage Stamps etc. will not be accepted towards the cost of forms and the form will not be sent per V. P. P.

Government Ayurveda College,
Tripunithura.

(Sd.)
Principal.

ദർഘാസ് ദീർഘിപ്പിക്കൽ പരസ്യം

നമ്പർ സി1-3215/2018. 2018 ഒക്ടോബർ 3.

തൃപ്പൂണിത്തുറ ഗവൺമെന്റ് ആയുർവേദ കോളേജിലെ പ്രസൂതിതന്ത്ര വകുപ്പിലേക്ക് Automatic Birthing Simulator വിതരണം ചെയ്യുവാൻ തയ്യാറുള്ളവരിൽ നിന്നും നിർദ്ദിഷ്ട ഫോറത്തിൽ സീൽ ചെയ്ത ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ടെണ്ടർ നമ്പർ—05/2018-19.

ഉദ്ദേശവില—` 3,30,000.

നിരതദ്രവ്യം—` 3,300.

ദർഘാസ് ഫോറത്തിന്റെ വില:

ഒറിജിനൽ—` 784.

ഡ്യൂപ്ലിക്കേറ്റ്—` 392.

ദർഘാസ് ഫോറങ്ങൾ തപാലിൽ ലഭിക്കുന്നതിന് ഫോറത്തിന്റെ വിലയ്ക്ക് പുറമെ ` 50 കൂടുതൽ അടയ്ക്കേണ്ടതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെയ്തുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പുകൾ എന്നിവ സ്വീകാര്യമല്ല. ഫോറം വി. പി. പി. വഴി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് ഫോറങ്ങൾ വിൽക്കുന്ന തീയതിയും സമയവും—5-10-2018 രാവിലെ 10.30 മുതൽ 27-10-2018, 2 മണി വരെ.

ദർഘാസ് ഫോറങ്ങൾ സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—31-10-2018 ഉച്ചയ്ക്ക് 2 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—31-10-2018, 3 മണി.

ദർഘാസ് നിരക്ക് 31-3-2019 വരെ പ്രാബല്യത്തിൽ ഇരിക്കേണ്ടതാണ്.

ദർഘാസ് നീട്ടിവയ്ക്കുന്നതിനും യാതൊരു കാരണവും കൂടാതെ റദ്ദാക്കുന്നതിനുമുള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കുന്നതാണ്. സർക്കാർ വകുപ്പുകളിൽ നിലവിലുള്ള എല്ലാ ദർഘാസ് നിബന്ധനകളും ഈ ദർഘാസിനും ബാധകമായിരിക്കുന്നതാണ്. കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയങ്ങളിൽ കോളേജ് ഓഫീസിൽ നിന്നും അറിയാവുന്നതാണ്.

No. C1-3215/2018/GAVC. 3rd October 2018.

Sealed tenders are invited for the Supply of Automatic Birthing Simulator to the department of Prasuthithantra in Govt. Ayurveda College, Tripunithura. The tenders should superscribed "Tender for the supply of Automatic Birthing Simulator" and addressed to The Principal, Govt. Ayurveda College, Tripunithura.

Tender No.—05/2018-19.

P.A.C—` 3,30,000.

EMD—` 3,300.

Cost of tender form (Non refundable) (including taxes):

Original—` 784.

Duplicate—` 392.

` 50 will be charged extra towards the postage if the tender form has to be sent by post.

Date and time for sale of tender forms—5-10-2018, 10.30 a. m. to 27-10-2018, 2 p. m.

Last date and time for receipt of tender—31-10-2018, 2 p. m.

Date and time for opening of tender—31-10-2018, 3 p. m.

Date upto which the rates are to be firm—31-3-2019.

Intending tenderers may on application to the Principal, Government Ayurveda College, Tripunithura obtain the requisite tender forms against cash remittance. The tender form is not transferable. Cheques, Postage Stamps etc. will not be accepted towards the cost of forms and the form will not be sent per V. P. P.

Government Ayurveda College,
Tripunithura.

(Sd.)
Principal.

Collegiate Education Department

(2)

ദർഘാസ് പരസ്യം

[നമ്പർ 02/2018-19]

(1)

നമ്പർ എ1/379/2018-19.

2018 സെപ്റ്റംബർ 28.

[നമ്പർ 01/2018-19]

നമ്പർ എ1/379/2018-19.

2018 സെപ്റ്റംബർ 28.

നേട്ടമങ്ങാട് സർക്കാർ കോളേജിൽ ക്യാന്റിനിലേക്ക് വിവിധ ഉപകരണങ്ങൾ വിതരണം ചെയ്യുന്നതിനുള്ള മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു. ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതി 27-10-2018 ഉച്ചയ്ക്കുശേഷം 1 മണിവരെ ആയിരിക്കും. അന്നേദിവസം പകൽ 3 മണിക്ക് ഹാജരുള്ള കരാറുകാരുടെയോ അവരുടെ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ ദർഘാസുകൾ തുറക്കുന്നതാണ്.

നേട്ടമങ്ങാട് സർക്കാർ കോളേജിൽ ഫിസിക്സ് ഡിപ്പാർട്ട്മെന്റിലേക്ക് ലാബ് ഉപകരണങ്ങൾ വിതരണം ചെയ്യുന്നതിനുള്ള മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു. ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതി 27-10-2018 ഉച്ചയ്ക്കുശേഷം 1 മണിവരെ ആയിരിക്കും. അന്നേദിവസം പകൽ 3 മണിക്ക് ഹാജരുള്ള കരാറുകാരുടെയോ അവരുടെ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ ദർഘാസുകൾ തുറക്കുന്നതാണ്.

അടങ്കൽ തുക— 3,00,000.

അടങ്കൽ തുക— 1,70,000.

നിരതദ്രവ്യം—1%. (ക്യാഷ്/ഡി.ഡി. മാത്രം)

നിരതദ്രവ്യം—1%. (ക്യാഷ്/ഡി.ഡി. മാത്രം)

ദർഘാസ് പ്രമാണത്തിന്റെ വില :

ദർഘാസ് പ്രമാണത്തിന്റെ വില :

ഒറിജിനൽ— 708.

ഒറിജിനൽ— 472.

ഡ്യൂപ്ലിക്കേറ്റ്— 354.

ഡ്യൂപ്ലിക്കേറ്റ്— 236.

ദർഘാസ് പ്രമാണങ്ങളും മറ്റ് വിവരങ്ങളും കോളേജ് ഓഫീസിൽ നിന്നും 27-10-2018 ഉച്ചയ്ക്ക് 12 മണിവരെ ലഭിക്കുന്നതാണ്. ദർഘാസ് പ്രമാണങ്ങൾ തപാലിൽ വേണ്ടവർ തപാൽ കുലിയായി 40 കൂടി അയയ്ക്കേണ്ടതാണ്. 200-ന്റെ മുദ്രപത്രത്തിൽ ഒരു പ്രാഥമിക കരാർ ദർഘാസിനൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. മേൽ പറഞ്ഞിരിക്കുന്ന വ്യവസ്ഥകൾ പാലിക്കപ്പെടാത്ത ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. കേരള സ്റ്റോർ പർച്ചെയ്സ് നിയമങ്ങൾ എല്ലാം ഇതിനും ബാധകമാണ്.

ദർഘാസ് പ്രമാണങ്ങളും മറ്റ് വിവരങ്ങളും കോളേജ് ഓഫീസിൽ നിന്നും 27-10-2018 ഉച്ചയ്ക്ക് 12 മണിവരെ ലഭിക്കുന്നതാണ്. ദർഘാസ് പ്രമാണങ്ങൾ തപാലിൽ വേണ്ടവർ തപാൽ കുലിയായി 40 കൂടി അയയ്ക്കേണ്ടതാണ്. 200-ന്റെ മുദ്രപത്രത്തിൽ ഒരു പ്രാഥമിക കരാർ ദർഘാസിനൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. മേൽ പറഞ്ഞിരിക്കുന്ന വ്യവസ്ഥകൾ പാലിക്കപ്പെടാത്ത ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. കേരള സ്റ്റോർ പർച്ചെയ്സ് നിയമങ്ങൾ എല്ലാം ഇതിനും ബാധകമാണ്.

[No. 01/2018-19]

[No. 02/2018-19]

No. A1-379/2018-19.

28th September 2018.

No. A1-379/2018-19.

28th September 2018.

Sealed tenders are invited for the Supply of Canteen Equipments in Government College, Nedumangad under Plan fund for the year 2018-19.

Sealed tenders are invited for the Supply of Lab Equipments in Physics Department of Government College, Nedumangad under plan fund for the year 2018-19.

The envelopes containing tenders should be superscribed "For the Supply of Canteen Equipments in Government College Nedumangad under plan fund 2018-19" and addressed to the Principal, Government College, Nedumangad. Last date of tenders will be accepted at 1 p. m. on 27-10-2018. Late tenders will not be accepted. The tenders will be opened at 3 p. m. on 27-10-2018 in the presence of such of the tenderers or their authorised representatives who may be present at that time. Estimated cost is 3,00,000 (The Price Quoted should be inclusive of all taxes, duties, cesses etc.)

The envelopes containing tenders should be superscribed " For the supply of Lab Equipments in Physics Departments in Government College, Nedumangad under plan fund 2018-19" and addressed to the Principal, Government College, Nedumangad. Last date of tenders will be accepted at 1 p. m. on 27-10-2018. Late tenders will not be accepted. The tenders will be opened at 3 p. m. on 27-10-2018 in the presence of such of the tenderers or their authorised representatives who may be present at that time. Estimated cost is 1,70,000 (The Price Quoted should be inclusive of all taxes, duties, cesses etc.).

EMD—1% (Cash/D D only).

EMD—1% (Cash/D D only).

Intending tenderers may, on application to the Principal, Government College, Nedumangad obtain the requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance of 708 (600 + 108) which is the price fixed for a form and which is not refundable under any circumstances. The tender forms are not transferable. Sale of tender forms will be closed at 12 Noon on 27-10-2018. Cheques, Postage Stamps, etc. will not be accepted towards the cost of forms, nor will the forms be sent per V. P. P. Duplicate tender forms if required will be issued at 354 per copy. Tenderer should execute an agreement in Kerala Stamp Paper worth 200.

Intending tenderers may, on application to the Principal, Government College, Nedumangad obtain the requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance of 472 (400 + 72) which is the price fixed for a form and which is not refundable under any circumstances. The tender forms are not transferable. Sale of tender forms will be closed at 12 Noon on 27-10-2018. Cheques, Postage Stamps, etc. will not be accepted towards the cost of forms, nor will the forms be sent per V. P. P. Duplicate tender forms if required will be issued at 236 per copy. Tenderer should execute an agreement in Kerala Stamp Paper worth 200.

(3)

[നമ്പർ 03/2018-19]

നമ്പർ എ1/623/2018-19. 2018 സെപ്റ്റംബർ 27.

നെടുമങ്ങാട് സർക്കാർ കോളേജിൽ ഫിസിക്സ് ഡിപ്പാർട്ട്മെന്റിലേക്ക് ലാബ് ഉപകരണങ്ങൾ വിതരണം ചെയ്യുന്നതിനുള്ള മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു. ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതി 27-10-2018 ഉച്ചയ്ക്ക് ശേഷം 1 മണിവരെ ആയിരിക്കും. അന്നേദിവസം പകൽ 3 മണിക്ക് ഹാജരുള്ള കരാറുകാരുടെയോ അവരുടെ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ ദർഘാസുകൾ തുറക്കുന്നതാണ്.

അടങ്കൽ തുക— 1,00,000.

നിരതദ്രവ്യം—1%. (ക്യാഷ്/ഡി.ഡി. മാത്രം)

ദർഘാസ് പ്രമാണത്തിന്റെ വില :

ഒറിജിനൽ— 472.

ഡ്യൂപ്ലിക്കേറ്റ്— 236.

ദർഘാസ് പ്രമാണങ്ങളും മറ്റ് വിവരങ്ങളും കോളേജ് ആഫീസിൽ നിന്നും 27-10-2018 ഉച്ചയ്ക്ക് 12 മണിവരെ ലഭിക്കുന്നതാണ്. ദർഘാസ് പ്രമാണങ്ങൾ തപാലിൽ വേണ്ടവർ തപാൽ കുലിയായി 40 കുടി അയയ്ക്കേണ്ടതാണ്. 200-ന്റെ മുദ്രപത്രത്തിൽ ഒരു പ്രാഥമിക കരാർ ദർഘാസിനൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. മേൽ പറഞ്ഞിരിക്കുന്ന വ്യവസ്ഥകൾ പാലിക്കപ്പെടാത്ത ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. കേരള സ്റ്റോർ പർച്ചെയ്സ് നിയമങ്ങൾ എല്ലാം ഇതിനും ബാധകമാണ്.

[No. 03/2018-19]

No. A1-623/2018-19. 27th September 2018.

Sealed tenders are invited for the Supply of Lab Equipments in Physics Departments of Government College, Nedumangad under plan fund for the year 2018-19.

The envelopes containing tenders should be superscribed "for the Supply of Lab Equipments in Physics departments in Government College, Nedumangad under (Lab-Lib) plan fund 2018-19" and addressed to the Principal, Government College, Nedumangad. Last date of tenders will be accepted at 1 p. m. on 27-10-2018. Late tenders will not be accepted. The tenders will be opened at 3 p. m. on 27-10-2018 in the presence of such of the tenderers or their authorised representatives who may be present at that time. Estimated cost is 1,00,000. (The Price Quoted should be inclusive of all taxes, duties, cesses etc.)

EMD—1% (Cash/D D only).

Intending tenderers may, on application to the Principal, Government College, Nedumangad obtain the requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance of ` 472 (` 400 + ` 72) which is the price fixed for a form and which is not refundable under any circumstances. The tender forms are not transferable. Sale of tender forms will be closed at 12 Noon on 27-10-2018. Cheques, Postage Stamps etc. will not be accepted towards the cost of forms, nor will the forms be sent per V. P. P. Duplicate tender forms if required will be issued at ` 236 per copy. Tenderer should execute an agreement in Kerala Stamp Paper worth ` 200.

(4)

[നമ്പർ 04/2018-19]

നമ്പർ എ1/623/2018-19. 2018 സെപ്റ്റംബർ 27.

നെടുമങ്ങാട് സർക്കാർ കോളേജിൽ കമ്പ്യൂട്ടർ ഡിപ്പാർട്ട്മെന്റിലേക്ക് ഇലക്ട്രോണിക്സ് ലാബ് ഉപകരണങ്ങൾ വിതരണം ചെയ്യുന്നതിനുള്ള മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതി 27-10-2018 ഉച്ചയ്ക്ക് 1 മണിവരെ ആയിരിക്കും. അന്നേദിവസം പകൽ 3 മണിക്ക് ഹാജരുള്ള കരാറുകാരുടെയോ അവരുടെ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ ദർഘാസുകൾ തുറക്കുന്നതാണ്.

അടങ്കൽ തുക— 1,15,000.

നിരതദ്രവ്യം—1% (ക്യാഷ്/ഡി.ഡി. മാത്രം)

ദർഘാസ് പ്രമാണത്തിന്റെ വില :

ഒറിജിനൽ— 472.

ഡ്യൂപ്ലിക്കേറ്റ്— 236.

ദർഘാസ് പ്രമാണങ്ങളും മറ്റ് വിവരങ്ങളും കോളേജ് ആഫീസിൽ നിന്നും 27-10-2018 ഉച്ചയ്ക്ക് 12 മണിവരെ ലഭിക്കുന്നതാണ്. ദർഘാസ് പ്രമാണങ്ങൾ തപാലിൽ വേണ്ടവർ തപാൽ കുലിയായി 40 കുടി അയയ്ക്കേണ്ടതാണ്. 200-ന്റെ മുദ്രപത്രത്തിൽ ഒരു പ്രാഥമിക കരാർ ദർഘാസിനൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. മേൽ പറഞ്ഞിരിക്കുന്ന വ്യവസ്ഥകൾ പാലിക്കപ്പെടാത്ത ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. കേരള സ്റ്റോർ പർച്ചെയ്സ് നിയമങ്ങൾ എല്ലാം ഇതിനും ബാധകമാണ്.

[No. 04/2018-19]

No. A1-623/2018-19. 27th September 2018.

Sealed tenders are invited for the supply of Electronics Lab Equipments in Computer Science Departments of Government College Nedumangad under plan fund for the year 2018-19. The envelopes containing tenders should be superscribed "For the Supply of Electronics Lab Equipments in Computer Science Departments in Government College, Nedumangad under (Lab-Lib) plan fund 2018-19" and addressed to the Principal, Government College, Nedumangad. Last date of tenders will be accepted at 1 p. m. on 27-10-2018. Late tenders will not be accepted. The tenders will be opened at 3 p. m. on 27-10-2018 in the presence of such of the tenderers or their authorised representatives who may be present at that time. Estimated cost is ` 1,15,000 (The Price Quoted should be inclusive of all taxes, duties, cesses etc.)

EMD—1% (Cash/D D only).

Intending tenderers may, on application to the Principal, Government College, Nedumangad obtain the requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance of ` 472 (` 400 + ` 72) which is the price fixed for a form and which is not refundable under any circumstances. The tender forms are not transferable. Sale of tender forms will be closed at 12 Noon on 27-10-2018. Cheques, Postage Stamps etc. will not be accepted towards the cost of forms, nor will the forms be sent per V. P. P.

Duplicate tender forms if required will be issued at ` 236 per copy. Tenderer should execute an agreement in Kerala Stamp Paper worth ` 200.

Government College,
Nedumangad.

(Sd.)
Principal.

ലഘു ദർഘാസ് പരസ്യം

[നമ്പർ 1/2018-19 (പ്ലാൻ ഫണ്ട്)]

നമ്പർ എ2-1093/2018-19(P). 2018 ഒക്ടോബർ 5.

തൃപ്പൂണിത്തുറ സർക്കാർ സംസ്കൃത കോളേജിലെ ഗ്രന്ഥാലയ പ്രവർത്തിയിലെ താളിയോല ഗ്രന്ഥങ്ങൾ സംരക്ഷിക്കുന്നതിന് ആവശ്യമായ സാധനങ്ങൾ ഉപയോഗിച്ച് സംരക്ഷണജോലി ചെയ്യുന്നതിനായി മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസുകൾ 'ദർഘാസ് നമ്പർ 1/2018-19 തൃപ്പൂണിത്തുറ സർക്കാർ സംസ്കൃത കോളേജിൽ ഗ്രന്ഥാലയ പ്രവർത്തിയിലെ താളിയോലകളുടെ സംരക്ഷണത്തിന്' എന്ന് ആലേഖനം ചെയ്ത മുദ്ര വച്ച കവറിനു മുകളിൽ 'പ്രിൻസിപ്പാൾ, സർക്കാർ സംസ്കൃത കോളേജ്, തൃപ്പൂണിത്തുറ' എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. ദർഘാസുകൾ 30-10-2018-ാം തീയതി ഉച്ച കഴിഞ്ഞ് 2 മണിവരെ വിൽക്കുന്നതും അന്നേ ദിവസം 2.30 മണിവരെ പൂരിപ്പിച്ച ദർഘാസുകൾ സ്വീകരിക്കുന്നതും അന്നേ ദിവസം 3-ന് ദർഘാസുകാരുടെയോ അവർ ചുമതലപ്പെടുത്തിയ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതുമാണ്. വൈകി കിട്ടുന്നതും മുദ്രവയ്ക്കാത്തതുമായ ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല. മൊത്തം ` 2,00,000-ത്തിനാണ് സാധനങ്ങൾ വാങ്ങുന്നതിനായി വക കൊള്ളിച്ചിരിക്കുന്നത്. ടെണ്ടർ ഫോറം കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ടെൻഡർ ഫോറത്തിന്റെ വില ചെക്ക്, ഡ്രാഫ്റ്റ്, പോസ്റ്റൽ ഓർഡർ എന്നിവയിലൂടെ സ്വീകരിക്കുന്നതോ വി. പി. പി. ആയി അയച്ചുതരുന്നതോ അല്ല.

താൽപര്യമുള്ളവർ ` 408 (400 + 2% അംഗീകൃത നികുതിയടക്കം) ഓഫീസിൽ നേരിട്ട് അടച്ചോ ` 458 മണിഓർഡറായോ പ്രിൻസിപ്പാൾ, സർക്കാർ സംസ്കൃത കോളേജ്, തൃപ്പൂണിത്തുറ-682 301 എന്ന വിലാസത്തിൽ അപേക്ഷിച്ചാൽ ദർഘാസ് ഫോറം ലഭിക്കുന്നതാണ്. കേരളത്തിന് പുറത്തുള്ള സ്ഥാപനങ്ങൾ എഗ്രിമെന്റ് ഒപ്പ് വയ്ക്കുന്നതിനുള്ള സർക്കാർ മുദ്രപത്രത്തിനുള്ള ` 200 അധികമായി അയച്ചുതന്നാൽ ആയത് തപാൽമാർഗ്ഗം അയച്ചുതരുന്നതാണ്. ദർഘാസ് ഫോറത്തിന്റെ രണ്ടാം പകർപ്പ് നേരിട്ട് ലഭിക്കുന്നതിന് ` 204, തപാലിൽ ലഭിക്കുന്നതിന് ` 260 അടയ്ക്കേണ്ടതാണ്. വിശദവിവരങ്ങൾ കോളേജ് ഓഫീസിൽ നിന്നും എല്ലാ പ്രവൃത്തി ദിവസങ്ങളിലും അറിയാവുന്നതാണ്. ടെൻഡർ ചെയ്യുന്ന നിരക്ക് 31-3-2019 വരെ ബാധകമായിരിക്കുന്നതാണ്. ഓർഡർ ചെയ്യുന്ന വസ്തുവകയുടെ വിലയുടെ 1% തുക (ചുരുങ്ങിയത് 1,500) പ്രിൻസിപ്പാളിന്റെ പേരിൽ നിരതദ്രവ്യമായി എസ്. ബി. ഐ. ശാഖയിൽ ഡിമാന്റ് ഡ്രാഫ്റ്റായി നിക്ഷേപിക്കേണ്ടതാണ്.

[No. 1/2018-19 (Plan fund)]

No. A2-1093/2018-19(P). 5th October 2018.

Sealed tenders are invited for the supply of preservation materials and work of preservation of manuscripts in the manuscripts Library to the Govt. Sanskrit College, Tripunithura under Plan fund 2018-19.

The tenders should be superscribed as Tender No. 1/2018-19 of Preservation of Manuscripts in the Grandha Library under Plan fund and addressed to the Principal, Government Sanskrit College, Tripunithura. The tenders will be opened at 3 p.m. on 30-10-2018 in

the presence of such of the tenderers or their authorized representatives who may be present at that time. Late tenders will not be accepted. Estimated cost is ` 2,00,000.

Intending tenderers may on application to the Principal, Government Sanskrit College, Tripunithura-682 301 obtain the requisite tender form in which tenders should be submitted. Application for tender form should be accompanied by a cash remittance of ` 408 (` 400 + 2% Including approved tax) which is the price fixed for the tender form and which is not refundable under any circumstances. Those who wish to get the tender form by post, have to send ` 458 by money order. In the case of bidder outside Kerala, stamp paper worth ` 200 for executing agreement will be send on their request along with an additional payment of ` 100. Tender forms are not transferable. Sale of tender forms will be closed at 2 p.m. on 30-10-2018 and will be received till 2.30 p.m. on the same day. Cheques/D.D/Postal orders etc. will not be accepted towards the cost of tender forms nor will the tender forms sent by V.P.P. Duplicate tender form if required will be issued at ` 204 per copy. The rate quoted should be valid upto 31-3-2019. 1% of the total cost of articles tendered (Minimum ` 1,500) should be deposited towards E.M.D by D.D on the local branch of SBI drawn in favour of the undersigned.

SPECIFICATION

| Sl. No. | Items with specification | Quantity |
|---------|----------------------------|-----------------|
| 1 | Soft Brushes | 4 Inches—4 Nos. |
| 2 | Soft Brushes | 8 Inches—2 Nos. |
| 3 | Soft Brushes | 2 Inches—4 Nos. |
| 4 | Surgical Blade with handle | 2 |
| 5 | Isopropyl Alcohol | 60 litre |
| 6 | Lemon Grass Oil | 32 litre |
| 7 | Ascetone | 20 litre |
| 8 | Cotton | 50 packets |
| 9 | Cora cloth | 50 metre |
| 10 | Destarched Thread | 200 metre |
| 11 | Beakers medium size | 2 pieces |
| 12 | Basin | 1 piece |
| 13 | Gloves | 6 pieces |
| 14 | Turmeric Powder | 500 gram |
| 15 | Including Labour charges | |

Govt. Sanskrit College, Tripunithura.

Dr. K. C. SUSEELA, Principal (In-charge).

ദർഘാസ് പരസ്യം

(i)

[നമ്പർ 01/പ്ലാൻ 2018-19/ലാബ്/ലൈബ്രറി & ഫർണിച്ചർ]

നമ്പർ എ3-996/2018. 2018 സെപ്റ്റംബർ 26.

കാസറഗോഡ് ഗവൺമെന്റ് കോളേജിലെ വിവിധ ഡിപ്പാർട്ട്മെന്റുകളിലേക്ക് “2018-19 സാമ്പത്തിക വർഷത്തേക്ക് ലാബുകളുടെയും ലൈബ്രറികളുടെയും വികസനം (പ്ലാൻ)” എന്ന ശീർഷകത്തിൽ ` 4,96,980-ന്റെ ലാബ് ഉപകരണങ്ങൾ വിതരണം ചെയ്യുന്നതിന് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു പുറത്ത് “ലാബ് ഉപകരണങ്ങൾ വിതരണം ചെയ്യുന്നതിനുള്ള ദർഘാസ് (പ്ലാൻ) 2018-19 ലാബുകളുടെ വികസനം” എന്നെഴുതി പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് കോളേജ്, കാസർഗോഡ്, പി. ഒ. വിദ്യാനഗർ, പിൻ-671 123 എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതി 30-10-2018 ഉച്ചയ്ക്ക് 1 മണി വരെയാണ്. വൈകി എത്തുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ അനേദിവസം 2 മണിക്ക് തന്നെ അപ്പോൾ ഹാജരുള്ള ദർഘാസുകാരുടെയോ ദർഘാസുകാർ അധികാരപ്പെടുത്തിയ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

ദർഘാസിനുള്ള അപേക്ഷാ ഫോറങ്ങൾ ലഭിക്കുവാൻ പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് കോളേജ്, കാസർഗോഡ്, പി. ഒ. വിദ്യാനഗർ, പിൻ-671 123 എന്ന വിലാസത്തിൽ അപേക്ഷിക്കേണ്ടതാണ്. അപേക്ഷയോടൊപ്പം ദർഘാസ് ഫോറത്തിന്റെ വില ജി. എസ്. ടി. അടക്കം ` 1,680 (ദർഘാസ് ഫോറത്തിന്റെ വില ` 1,500 + 12% ജി.എസ്.ടി.- ` 180) പണമായി ഒടുക്കേണ്ടതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യുവാൻ പാടില്ല.

ദർഘാസ് ഫോറത്തിന്റെ വിലപന 30-10-2018 രാവിലെ 11 മണിക്ക് അവസാനിക്കും. ദർഘാസ് ഫോറത്തിന്റെ വില ചെക്ക്, ഡ്രാഫ്റ്റ് എന്നിവയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം രജിസ്റ്റേർഡ് തപാലിൽ ലഭിക്കാൻ ` 1,730 (ദർഘാസ് ഫോറത്തിന്റെ വില ` 1,500 + 12% ജി.എസ്.ടി.- ` 180+ തപാൽ ചാർജ്ജ് ` 50) മണിയോർഡറായി അയയ്ക്കേണ്ടതാണ്. തപാൽവഴി ദർഘാസ് ഫോറത്തിനുള്ള അപേക്ഷ 25-10-2018-ന് ഉച്ചയ്ക്ക് 2 മണിവരെ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. ഉപകരണങ്ങൾ വിതരണം ചെയ്യുന്നത് സംബന്ധിച്ച നിരക്കുകൾ, നിബന്ധനകൾ വിതരണം ചെയ്യുവാനെടുക്കുന്ന പരമാവധി കാലാവധി എന്നിവ വ്യക്തമായി പരാമർശിക്കേണ്ടതാണ്. നിരക്കുകൾക്ക് 31-3-2019 വരെ സ്ഥിരതയുണ്ടായിരിക്കണം. ദർഘാസിന്റെ കൂടെ ` 200-ന്റെ കേരള സ്റ്റാമ്പ് പേപ്പറിലുള്ള സമ്മതപത്രവും നിരതദ്രവ്യമായി മൊത്തം വിലയുടെ ഒരു ശതമാനം നിരക്കിൽ വരുന്ന തുകയ്ക്ക് പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് കോളേജ്, കാസർഗോഡ്, വിദ്യാനഗർ പി. ഒ. എന്ന പേരിൽ ഡി.ഡി.-യും അടക്കം ചെയ്യേണ്ടതാണ്. നിരതദ്രവ്യം അടക്കം ചെയ്യാത്ത ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. കേരള സർക്കാർ സ്റ്റോർസ് പർച്ചേസ് ഡിപ്പാർട്ട്മെന്റ് മുഖേന രജിസ്റ്റർ ചെയ്തിട്ടുള്ള നിരതദ്രവ്യം സമർപ്പിക്കുന്നതിൽ നിന്ന് ഒഴിവാക്കപ്പെട്ടിട്ടുള്ള സ്ഥാപനങ്ങൾ മതിയായ രേഖകൾ ഹാജരാക്കുന്നപക്ഷം നിരതദ്രവ്യം ഒടുക്കേണ്ടതില്ല.

യാതൊരു കാരണവും ബോധിപ്പിക്കാതെ തന്നെ ദർഘാസ് തീയതി ദീർഘിപ്പിക്കുവാനോ റദ്ദാക്കുവാനോ ഉള്ള അധികാരം താഴെ ഒപ്പിട്ടിട്ടുള്ള ഉദ്യോഗസ്ഥനിൽ നിക്ഷിപ്തമാണ്.

[TENDER No. 01/Plan 2018-19/Lab/Library/Furniture]

No. A3/996/2018. 26th September 2018.

Sealed Competitive Tenders are invited for the supply of lab equipments for an amount of ` 4,96,980 to various Departments of Govt. College, Kasaragod, under State Plan-2018-19 “Development of Lab-Library and Furniture”.

The tender should be superscribed “Tender for the supply of Lab Equipments under State Plan 2018-19” and addressed to the Principal, Government College, Kasaragod, Vidyanagar P.O., Pin-671 123.

The last date and time for the receipt of the tender will be at 1 p.m. on 30-10-2018 and the same will be opened at 2 p.m. on the same day in the presence of the tenderers or their authorized representatives who may be present at that time. Late tenders will not be accepted on any account.

The application for Tender form should be accompanied by a cash remittance of ` 1,680 being the cost of tender form including GST (Cost of tender form ` 1500+GST 12 % - ` 180). Tender forms are not transferable. Sale of tender form will be closed at 11 a.m. on 30-10-2018.

Cheques, D.D. or the Postal orders etc. will not be accepted towards the cost of tender form. Those who require the tender form by post, should send an amount of ` 1,730 [` 50 (Postage charge)] by Money Order. Application for Tender form, to be sent by post will be entertained only up to 25-10-2018.

Rates and conditions for the supply of lab equipments, maximum period required for the delivery of articles should clearly be mentioned. The rates should remain stable till 31-3-2019.

Every tender should be accompanied by an agreement (Appendix X of SPM) in Kerala Stamp Paper worth ` 200 and an E.M.D. of 1% of the quoted value in the form of D.D. in favour of the Principal, Government College, Kasaragod.

Tender without E.M.D. will be rejected but will be entertained from the firms which are exempted from furnishing E.M.D. on production of clear documentary evidence.

The undersigned reserves the right to either extend, cancel, or reject the tender without assigning any reason thereof.

(2)

[No. 02/Plan 2018-19/Lab/Library/Furniture]

[നമ്പർ 02/പ്ലാൻ 2018-19/ലാബ്/ലൈബ്രറി & ഫർണിച്ചർ]
നമ്പർ എ3-996/2018. 2018 സെപ്റ്റംബർ 26.

No. A3/996/2018. 26th September 2018.

കാസർഗോഡ് ഗവൺമെന്റ് കോളേജിലെ വിവിധ ഡിപ്പാർട്ട്മെന്റുകളിലേക്ക് “2018-19 സാമ്പത്തിക വർഷത്തേക്ക് ലാബുകളുടെയും ലൈബ്രറികളുടെയും വികസനം (പ്ലാൻ)” എന്ന ശീർഷകത്തിൽ ` 1,45,020-ടെ ലാബ് കെമിക്കൽസ് വിതരണം ചെയ്യുന്നതിന് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു പുറത്ത് “ലാബ് കെമിക്കൽസ് വിതരണം ചെയ്യുന്നതിനുള്ള ദർഘാസ് (പ്ലാൻ) 2018-19 ലാബുകളുടെ വികസനം” എന്നെഴുതി പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് കോളേജ്, കാസർഗോഡ്, പി. ഒ. വിദ്യാനഗർ, പിൻ-671 123 എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതി 29-10-2018 ഉച്ചയ്ക്ക് 1 മണി വരെയാണ്. വൈകി എത്തുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ അനേദിവസം 2 മണിക്ക് തന്നെ അപ്പോൾ ഹാജരുള്ള ദർഘാസുകാരുടെയോ ദർഘാസുകാർ അധികാരപ്പെടുത്തിയ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

Sealed competitive tenders are invited for the supply of Lab Chemicals for an amount of ` 1,45,020 to various Departments of Govt. College, Kasaragod, under State Plan-2018-19 “Development of Lab-Library and Furniture”.

The tender should be superscribed “Tender for the supply of Lab Chemicals under State Plan 2018-19”, and addressed to the Principal, Government College, Kasaragod, Vidyanagar P. O., Kasaragod-671 123.

The last date and time for the receipt of the tender will be at 1 p.m. on 29-10-2018 and the same will be opened at 2 p.m. on the same day in the presence of such of the tenderers or their authorized representatives who may be present at that time. Late tenders will not be accepted on any account.

ദർഘാസിനുള്ള അപേക്ഷാ ഫോറങ്ങൾ ലഭിക്കുവാൻ പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് കോളേജ്, കാസർഗോഡ്, പി. ഒ. വിദ്യാനഗർ, പിൻ-671 123 എന്ന വിലാസത്തിൽ അപേക്ഷിക്കേണ്ടതാണ്. അപേക്ഷയോടൊപ്പം ദർഘാസ് ഫോറത്തിന്റെ വില ജി. എസ്. ടി. അടക്കം ` 672 (ദർഘാസ് ഫോറത്തിന്റെ വില ` 600 + 12% ജി.എസ്.ടി.- ` 72) പണമായി ഒടുക്കേണ്ടതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യുവാൻ പാടില്ല.

The application for tender form should be accompanied by a cash remittance of ` 672 being the cost of tender form including GST (Cost of tender form ` 600+GST 12 % ` 72). Tender forms are not transferable. Sale of tender form will be closed at 11 a.m. on 29-10-2018.

Cheques, D.D. or the Postal orders etc. will not be accepted towards the cost of tender form. Those who require the tender form by post, should send an amount of ` 722 [` 50 (Postage charge)] by Money Order. Application for tender form to be sent by post will be entertained only up to 24-10-2018.

ദർഘാസ് ഫോറത്തിന്റെ വിലപന 29-10-2018 രാവിലെ 11 മണിക്ക് അവസാനിക്കും. ദർഘാസ് ഫോറത്തിന്റെ വില ചെക്ക്, ഡ്രാഫ്റ്റ് എന്നിവയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം രജിസ്റ്റേർഡ് തപാലിൽ ലഭിക്കാൻ ` 722 (ദർഘാസ് ഫോറത്തിന്റെ വില ` 600 + 12% ജി.എസ്.ടി.- ` 72+ തപാൽ ചാർജ്ജ് ` 50) മണിയോർഡറായി അയയ്ക്കേണ്ടതാണ്. തപാൽവഴി ദർഘാസ് ഫോറത്തിനുള്ള അപേക്ഷ 24-10-2018-ന് ഉച്ചയ്ക്ക് 2 മണി വരെ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. കെമിക്കൽസ് വിതരണം ചെയ്യുന്നതു സംബന്ധിച്ച നിരക്കുകൾ, നിബന്ധനകൾ, വിതരണം ചെയ്യുവാനെടുക്കുന്ന പരമാവധി കാലാവധി എന്നിവ വ്യക്തമായി പരാമർശിക്കേണ്ടതാണ്. നിരക്കുകൾക്ക് 31-3-2019 വരെ സ്ഥിരതയുണ്ടായിരിക്കണം. ദർഘാസിന്റെ കൂടെ ` 200-ന്റെ കേരള സ്റ്റാമ്പ് പേപ്പറിലുള്ള സമ്മതപത്രവും നിരതദ്രവ്യമായി മൊത്തം വിലയുടെ ഒരു ശതമാനം നിരക്കിൽ വരുന്ന തുകയ്ക്ക് പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് കോളേജ്, കാസർഗോഡ്, വിദ്യാനഗർ പി. ഒ. എന്ന പേരിൽ ഡി.ഡി.-യും അടക്കം ചെയ്യേണ്ടതാണ്. നിരതദ്രവ്യം അടക്കം ചെയ്യാത്ത ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. കേരള സർക്കാർ സ്റ്റോർസ് പർച്ചേസ് ഡിപ്പാർട്ട്മെന്റ് മുഖേന രജിസ്റ്റർ ചെയ്തിട്ടുള്ള നിരതദ്രവ്യം സമർപ്പിക്കുന്നതിൽ നിന്ന് ഒഴിവാക്കപ്പെട്ടിട്ടുള്ള സ്ഥാപനങ്ങൾ മതിയായ രേഖകൾ ഹാജരാക്കുന്നപക്ഷം നിരതദ്രവ്യം ഒടുക്കേണ്ടതില്ല.

Rates and conditions for the supply of lab chemicals, maximum period required for the delivery of articles should clearly be mentioned. The rates should remain stable till 31-3-2019.

Every tender should be accompanied by an agreement (Appendix X of SPM) in Kerala Stamp Paper worth ` 200 and an E.M.D. of 1% of the quoted value in the form of D.D. in favour of the Principal, Government College, Kasaragod.

Tender without E.M.D. will be rejected but will be entertained from the firms which are exempted from furnishing E.M.D. on production of clear documentary evidence.

യാതൊരു കാരണവും ബോധിപ്പിക്കാതെ തന്നെ ദർഘാസ് തീയതി ദീർഘിപ്പിക്കുവാനോ റദ്ദാക്കുവാനോ ഉള്ള അധികാരം താഴെ ഒപ്പിട്ടിട്ടുള്ള ഉദ്യോഗസ്ഥനിൽ നിക്ഷിപ്തമാണ്.

The undersigned reserves the right to either extend, cancel, or reject the tender without assigning any reason thereof.

(3)

[No. 03/Plan 2018-19]

[നമ്പർ 03/പ്ലാൻ 2018-19]

No. A3/1065/2018.

26th September 2018.

നമ്പർ എ3-1065/2018.

2018 സെപ്റ്റംബർ 26.

കാസർഗോഡ് ഗവൺമെന്റ് കോളേജിലെ ഫിസിക്സ് ഡിപ്പാർട്ട്മെന്റുകളിലേക്ക് “2018-19 സാമ്പത്തിക വർഷത്തേക്ക് സ്റ്റാർട്ടിംഗ് ഓഫ് ന്യൂ കോഴ്സ് ആന്റ് അപ്ഗ്രേഡിംഗ് ഓഫ് എക്സിസ്റ്റിംഗ് കോഴ്സ് (പ്ലാൻ) എന്ന ശീർഷകത്തിൽ 3,00,000 ലാബ് ഉപകരണങ്ങൾ വിതരണം ചെയ്യുന്നതിനുള്ള മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു പുറത്ത് “ഫിസിക്സ് ഡിപ്പാർട്ട്മെന്റിലേക്ക് ലാബ് ഉപകരണങ്ങൾ വിതരണം ചെയ്യുന്നതിനുള്ള ദർഘാസ് (പ്ലാൻ)” എന്നെഴുതി പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് കോളേജ്, കാസർഗോഡ്, പി. ഒ. വിദ്യാനഗർ, പിൻ-671 123 എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതി 31-10-2018-നു രാവിലെ 11 മണി വരെയാണ്. വൈകി എത്തുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ അനേദിവസം രാവിലെ 11.30 മണിക്ക് തന്നെ അപ്പോൾ ഹാജരുള്ള ദർഘാസുകാരുടെയോ ദർഘാസുകാർ അധികാരപ്പെടുത്തിയ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

ദർഘാസിനുള്ള അപേക്ഷാ ഫോറങ്ങൾ ലഭിക്കുവാൻ പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് കോളേജ്, കാസർഗോഡ്, പി. ഒ. വിദ്യാനഗർ, പിൻ-671 123 എന്ന വിലാസത്തിൽ അപേക്ഷിക്കേണ്ടതാണ്. അപേക്ഷയോടൊപ്പം ദർഘാസ് ഫോറത്തിന്റെ വില ജി. എസ്. ടി. അടക്കം 1,008 (ദർഘാസ് ഫോറത്തിന്റെ വില 900 + 12% ജി.എസ്.ടി.- 108) പണമായി ഒടുക്കേണ്ടതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യുവാൻ പാടില്ല.

ദർഘാസ് ഫോറത്തിന്റെ വിലപന 30-10-2018-ന് ഉച്ചയ്ക്ക് 1 മണിക്ക് അവസാനിക്കും. ദർഘാസ് ഫോറത്തിന്റെ വില ചെക്ക്, ഡ്രാഫ്റ്റ് എന്നിവയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം രജിസ്റ്റേർഡ് തപാലിൽ ലഭിക്കാൻ 1,058 (ദർഘാസ് ഫോറത്തിന്റെ വില 900 + 12% ജി.എസ്.ടി.- 108 + തപാൽ ചാർജ്ജ് 50) മണിയോർഡറായി അയയ്ക്കേണ്ടതാണ്. തപാൽവഴി ദർഘാസ് ഫോറത്തിനുള്ള അപേക്ഷ 25-10-2018-ന് ഉച്ചയ്ക്ക് 2 മണി വരെ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. ഉപകരണങ്ങൾ വിതരണം ചെയ്യുന്നത് സംബന്ധിച്ച നിരക്കുകളും നിബന്ധനകളും വിതരണം ചെയ്യുവാനെടുക്കുന്ന പരമാവധി കാലാവധി എന്നിവ വ്യക്തമായി പരാമർശിക്കേണ്ടതാണ്. നിരക്കുകൾക്ക് 31-3-2019 വരെ സ്ഥിരതയുണ്ടായിരിക്കണം. ദർഘാസിന്റെ കൂടെ 200-ന്റെ കേരള സ്റ്റാമ്പ് പേപ്പറിലുള്ള സമ്മതപത്രവും നിരതദ്രവ്യമായി മൊത്തം വിലയുടെ ഒരു ശതമാനം നിരക്കിൽ വരുന്ന തുകയ്ക്ക് പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് കോളേജ്, കാസർഗോഡ്, വിദ്യാനഗർ പി. ഒ. എന്ന പേരിൽ ഡി.ഡി.-യും അടക്കം ചെയ്യേണ്ടതാണ്. നിരതദ്രവ്യം അടക്കം ചെയ്യാത്ത ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. കേരള സർക്കാർ സ്റ്റോർസ് പർച്ചേസ് ഡിപ്പാർട്ട്മെന്റ് മുഖേന രജിസ്റ്റർ ചെയ്തിട്ടുള്ള നിരതദ്രവ്യം സമർപ്പിക്കുന്നതിൽ നിന്ന് ഒഴിവാക്കപ്പെട്ടിട്ടുള്ള സ്ഥാപനങ്ങൾ മതിയായ രേഖകൾ ഹാജരാക്കുന്നപക്ഷം നിരതദ്രവ്യം ഒടുക്കേണ്ടതില്ല.

യാതൊരു കാരണവും ബോധിപ്പിക്കാതെ തന്നെ ദർഘാസ് തീയതി ദീർഘിപ്പിക്കുവാനോ റദ്ദാക്കുവാനോ ഉള്ള അധികാരം താഴെ ഒപ്പിട്ടിട്ടുള്ള ഉദ്യോഗസ്ഥനിൽ നിക്ഷിപ്തമാണ്.

Sealed competitive tenders are invited for the supply of lab. equipments for an amount of ` 3,00,000 to the Physics Department of Govt. College, Kasaragod, under state Plan-2018-19 “Starting of New Courses and Upgrading of existing courses”.

The Tender should be superscribed “Tender for the supply of Lab Equipments to Physics Department under State Plan 2018-19”, and addressed to the Principal, Government College, Kasaragod, Vidyanagar P.O., Kasaragod, Pin-671 123.

The last date and time for the receipt of the tender will be at 11 a.m. on 31-10-2018 and the same will be opened at 11.30 a.m. on the same day in the presence of the tenderer or their authorized representatives who may be present at that time. Late tenders will not be accepted on any account.

The application for tender form should be accompanied by a cash remittance of ` 1,008 being the cost of tender form including GST (Cost of tender form ` 900+GST 12 % ` 108). Tender forms are not transferable. Sale of tender form will be closed at 1 p.m. on 30-10-2018.

Cheques, D.D. or the postal orders etc. will not be accepted towards the cost of tender form. Those who require the tender form by post, should send an amount of ` 1,058 (` 50 Postage charge) by Money Order. Application for tender form, to be sent by post, will be entertained only up to 25-10-2018.

Rates and conditions for the supply of lab equipments, maximum period required for the delivery of articles should clearly be mentioned. The rates should remain stable till 31-3-2019.

Every tender should be accompanied by an agreement [Appendix X of SPM] in Kerala Stamp Paper worth ` 200 and an E.M.D. of 1% of the quoted value in the form of D.D. in favour of the Principal, Government College, Kasaragod.

Tender without E.M.D. will be rejected, but will be entertained from the firms which are exempted from furnishing E.M.D. on production of clear documentary evidence.

The undersigned reserves the right to either extend, cancel, or reject the tender without assigning any reason thereof.

Government College,
Kasaragod.

(Sd.)
Principal.

Fire and Rescue Services Department**E-TENDER NOTICE**

(1)

No. MI-9221/2018.

27th September 2018.

e-Tender in two cover system are invited from competent manufacturers or their authorised dealers with adequate stock and spares and repair capabilities for the supply of 1500 Nos. of Fire Fighting Suits set as per the specifications of this department. The tender is to be submitted as e-tenders through <https://etenders.kerala.gov.in>. Since this is an e-tender, only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the tender.

E-Tender document and other details can be obtained from the above e-portal.

The tender has two parts:

1. Technical bid
2. Financial bid (BOQ)

Tender No. with PAC—KFRS-E-TENDER No. 05/2018-19/SN— 870 Lakhs.

E.M.D.—1% of PAC in online payment.

Security Deposit—5% of total contract amount to be furnished as bank guarantee of a Nationalised or Scheduled Commercial Bank.

Closing date of e-tender—27-10-2018, 4 p. m.

Date of pre bid meeting—4-10-2018, 11 a. m.

Last date & time of receipt of e-Tender—27-10-2018, 4 p. m.

Date of Sample verification—1-11-2018, 2.30 p. m.

Date & Time of opening of e-Tender:

1. Technical bid—1-11-2018, 11 a. m.
2. Financial bid—2-11-2018, 11 a. m.

Cost of e-Tender (online submission)— 29,500 (25,000 + GST @ 18%).

Date up to which the rates are to remain firm for acceptance—31-3-2019.

Period of Supply—Within 90 days from the date of supply order.

The bidder desiring to take part in the bid shall log into <https://etenders.kerala.gov.in> and then select tender and make the payment. Bidders will be directed to the payment gateway page of the State Bank of India. There are two options – State Bank of India Net banking payment, payment through NEFT from other Banks to the payment gateway of SBI.

For obtaining digital signature certificate (DSC) and necessary portal enrollment bidders can visit the website <https://etenders.kerala.gov.in>.

Tenders will be opened online in the presence of such tenderers or their authorized representatives who have logged in before the prescribed time of opening of technical & financial bids. If the date fixed for opening happens to be a holiday/due to internet failure, the tender will be opened in the next working day, at the same time.

The tenderer, or his representative, shall be physically present at the Fire and Rescue Services Headquarters on the date prescribed, with the necessary documents and presentations on all the technical aspects of the equipment and accessories for the total understanding and verification of the technical committee.

The price of the e-tender form shall be received only through online payment SBI/SBI NEFT.

The cost should be quoted in Indian currency only.

The tender has two covers:

- Technical cover
- Financial cover

The first cover i.e., the technical cover shall be uploaded with the following document

1. Scanned copy of Departmental Technical Specification of the product intended to supply duly signed and stamped by the bidder.

The Bidder should sign, stamp and upload the Departmental Technical specification as such, along with the tender. Uploading the duly signed and stamped Departmental Technical Specification will be treated as the applicant is ready to supply the product as per the Departmental Technical Specification without any deviation.

In case of any deviation from the Departmental Technical Specification, the bidder shall fill and upload specification compliance statement in the following proforma, clearly marking the details of deviation. The committee will check the admissibility of the deviation mentioned by the bidder and the tender will be admitted only if the deviation proposed by the bidder is acceptable for the Departmental Technical Committee. Deviations, if any, shall be strictly marked in the Specification Compliance Statement itself. If the applicant uploaded the Specification Compliance Statement and no marking is made in the column provided for marking deviation in the statement, it will be treated as the applicant is ready to supply the product as per the Departmental Technical Specification without any deviation.

Specification Compliance Statement for Fire Fighting Suits

| <i>Sl. No.</i> | <i>Details of Departmental Technical Specification</i> | <i>Details of the product offered</i> | <i>Deviation from Departmental Technical Specification, if any</i> |
|----------------|--|---------------------------------------|--|
| | | | |
| | | | |

2. Scanned copy of the agreement in the prescribed format in Kerala Stamp Paper worth ` 200.
3. Brochure of the product intended to supply.
4. Work experience certificate, O.E.M. Authorisation Letter and other relevant details.
5. Scanned copies of the declaration by the bidder on Kerala Stamp Paper worth ` 200 to the effect that no Vigilance Case has been charge sheeted and pending trial at Court against him/his partner/s or any of his directors in connection with fabrication/supply of similar product made earlier to this Department.

I, (Name, Address, firm), do hereby declare that no Vigilance Case have been charge sheeted and pending trial at court against me, any of my partner/s or any of my directors, in connection with fabrication/supply of similar product made earlier to Kerala Fire and Rescue Services Department/Government of Kerala and none of us or our firm is blacklisted by any Government agencies/PSUs in Kerala.

Pre bid meeting

A pre bid meeting will be held at Fire and Rescue Services Headquarters, Thiruvananthapuram on the date and time as mentioned above. Bidders can participate in the pre bid meeting and clarify their doubts, if any. They can clarify their doubts by sending an e-mail to hq.frs@kerala.gov.in and by contacting The Director (Technical), Fire and Rescue Services Headquarters, Thiruvananthapuram in Phone Number-09497920101.

Tender Opening and evaluation

- (a) Soon after the opening of the tender, the tenderers are requested to come to the Fire and Rescue Services Headquarters with documents and presentations on all the technical aspects of the equipment and accessories for the full understanding of the Head Office Purchase Committee (Technical), on the date specified.
- (b) Sample of Fire Fighting Suits should be produced before the Committee for Technical Evaluation, which would be subjected to test by the departmental personnel. Technical expert of Bidder should be available for explaining, all the aspects of the item.
- (c) There will not be any further communications about the opening of the technical and financial bids separately. Soon on opening the technical bid of e-tenders, the committee constituted to evaluate the technical aspects, will meet and scrutinize the technical specification of equipment submitted with the e-tender.
- (d) During evaluation, the tenders will be first evaluated for the compliance of Departmental Technical Specification. Only those tenders which comply the Departmental Technical Specifications will be considered for subsequent financial evaluation.
- (e) The financial bid belonging to those dealers/suppliers who qualified in the technical bid of the equipment as required above by Kerala Fire & Rescue Services Department alone will be considered.

- (f) On finalization of technical evaluation, the second cover i.e. the financial bid of the concerned competent firm will be evaluated by the Head Office Committee (Finance) for consideration.
- The bidder should upload the supporting documents along with the Technical cover
- (g) The originals of Technical specification compliance statement of the product, agreement in Stamp Paper worth ` 200, the declaration on Kerala Stamp Paper worth ` 200 and the Brouchers/Photograph of the item intended to supply, O.E.M. Authorisation Letter, and other documents shall be produced before the undersigned soon after the financial Bid opening.
- (h) After opening the financial bid, financial evaluation will be done and the details will be uploaded in the financial evaluation field of the e-tender site, only after consultaion with the DPC. The decision of the DPC shall be final on the admissibility of the tender and thereafter awarding of the contract.
- (i) The right of acceptance or rejection of e-tender or cancelling the tender without assigning any reason, at any stage of tendering, is solemnly vested with the Director General, Kerala Fire and Rescue Services or a committee appointed by him.
- (j) The rules and regulations prescribed for e-tenders by the Government of Kerala/Store Purchase Manual, Government of Kerala shall be applicable to this e-tender also. If any tenderer wants any clarification on any aspect of the tender he/she can send email to dt.frs@kerala.gov.in or Fax to 0471-2337422.
- (k) Details with respect to the e-tender and the details of specifications of the item to be purchased can be obtained from the e-tender website <https://etenders.kerala.gov.in>.
- (l) Any legal dispute that may arise in relation to the e-tender formalities will be restricted to the jurisdiction of Thiruvananthapuram District Court.

CONDITIONS

1. Essential documents to be submitted along with the Tender : Pamphlets, Photograph, Drawings. CD etc. should be forwarded along with the Tender. Samples shall be produced which may be subjected to tests by the departmental personnel.
2. Period of delivery : Within 90 days from date of supply order.
3. F.O.R. : Thiruvananthapuram.
4. Payment : 100% payment against delivery at Thiruvananthapuram and acceptance by an acceptance committee
5. Warranty : A Warranty of 24 months from the date of commissioning of the item.
6. Other Special Conditions:
 - (1) EMD—1% of PAC in online payment.
 - (2) Full stock/spares and technicians shall be available in India and service should be available for any repair or maintenance within 48 hours of a call from this department.
 - (3) Security deposit 5% of total contract amount to be furnished as mentioned in the Notice inviting e-Tender which will be released after the expiry of the warrantee period.
 - (4) Any firm whose proprietor, Partner or Director is involved in a Vigilance Case has been charge sheeted and pending trial at court in connection with fabrication/supply of similar product made earlier to this department/Kerala Government are not eligible to participate and shall be barred from participating in this tender.
 - (5) Anybody attempting to offer bribe or otherwise influence in any manner the officials of the Kerala Fire and Rescue Services or its supervisory levels in the Government will be disqualified.
 - (6) Tenderer must produce Manufacturers (OEM) authorization letter confirming uninterrupted supply, full compliance with tender specifications along with Technical bid. Manufacturer of equipment shall have supplied at least 500 sets of Fire Fighting Suits in past 5 years and documentary evidence i.e. Purchase orders etc. shall be enclosed along with the technical bid, otherwise offer will be liable to reject.

TECHNICAL SPECIFICATION OF FIRE FIGHTING SUIT

Each fire fighter suit should consist of one fire fighter jacket, one pants, One fire fighter hood, one pair of fire fighter boots and one pair fire fighter gloves.

Standards

EN 469 : 2005 level-2 or latest version for fire proximity suits.

EN 659 : 2008 or latest version for protective gloves.

EN 13911:2004 or latest version for hoods.

EN 15090 : 2012 type 2 or latest version for Fireman Boot

Jacket:

- Three Layered Fire Fighter Suit should be made of inherently flame retardant material.
- Colour : blue.
- Fire lighter Jacket should be provided with FR Zipper and FR Velcro (Hook & Loop).
- The Zipper should be Concealed by a flap of the outer shell with Velcro provision for extra protection.
- Under the armpits special features should be provided for easy movement of Arms.
- At the wrist FR Knitted material should be provided for firm fit and to ensure that heat is not transmitted through the wrists.
- Reflective stripes.

Should be in line with visibility regulations as per Annex B of EN 469. 2" FR Reflective stripes (Red -Silver-Red) around the torso, sleeves, Additional vertical reflective stripes on the front side and slightly v-shaped stripes on the back side of the jacket. Silver-coloured reflective stripes on the chest.

- Elbows should be ergonomically shaped with reinforcements made of flame- retardant, silicon-carbon coated Para-aramid fabric
- Two pockets with flaps at the bottom half on both sides and a pocket on the inside of the jacket with zipper for closure and safe keeping of important documents.
- The entire Jacket should be stitched with FR Threads.
- Name patch with FR Velcro on the right chest.
- The word 'FIRE' in reflective red colour to be provided on the backside of jacket.
- The Jacket should be CE Certified meeting the requirements of EN469:2005-02, The Test report for the compliance should be attached with the product.
- It should also pass through Ralph Manikin Testing as per ISO 13506:2008. Necessary Test Report to be enclosed.
- Article 11B Certificate for the Jacket showing name of the Manufacturer and complete Address of the place of production Certifying PPE Category III Compliance is Mandatory.

Pants

- Fire Fighter Pant should be Provided by Two-Zippers on the sides for easy wear and removal with comfort since speed is essential to the fire fighter while wearing of removing.
- Colour : blue.
- The FR Velcro should ensure that the zippers are concealed with flaps and held in place at the waist.
- FR Elastic should be provided at the waist for firm fit.
- Two side pockets should be provided for storing any important accessories.

- An additional layer of outer shell FR and Antistatic fabric at the knee portion for additional reinforcement to enhance the life of the garment during kneeling or any such rigorous fire and rescue operation should be provided.
- A pocket at the side thigh portion should be provided for holding a fire axe or any other tools.
- Reflective stripes should be there (Red-Silver-Red) around pant legs, silver-coloured reflective stripes vertically on the pants legs.
- knees should be Ergonomically shaped, with reinforcements and sewn-in knee pads made of water repellent cellulose rubber.
- The Pant should be CE Certified meeting the requirements of EN469 : 2005-02, The Test report for the compliance should be attached with the product.
- It should also pass through Ralph Manikin Testing as per ISO 13506: 2008. Necessary Test Report to be enclosed.
- Article 11B Certificate for the Pant, showing name of the Manufacturer and complete Address of the place of production Certifying PPE Category III Compliance is Mandatory.
- Material combination of the jacket & the pant should be as follows.

Outer shell : Nomex III a, aramide fabric and it has a blend of aramide, para aramide and antistatic.

Moisture barrier : PU/PTFE membrane, inherently flame retardant fabric on basofil/ inherent non woven fabric.

Thermal liner : FR felt quilted to FR face cloth.

Fire fighter boot

Colour : Yellow

Size range : 38 to 48

Material : Rubber compounds containing fire extinguishing additives, mixed FR cotton fabric lining giving increased abrasion resistance, sock lining increasing antistatic properties

Outsole : With steel anti-perforation insert, resistant to oil, fuels, acids and temperature to 250 Degrees C and antistatic constructions.

Insole : With anatomic replaceable innersole washable in water at 40 Degrees C, absorbing treads energy in heel

Weight : Approximately 2.4 kg per pair

- The boot should be CE Certified meeting the requirements of **EN 15090 type 2**, The Test report for the compliance should be attached with the product.
- It should also pass through Ralph Manikin Testing as per ISO 13506: 2008. Necessary Test Report to be enclosed
- Article 11 B Certificate, showing name of the Manufacturer and complete Address of the place of production Certifying PPE Category III Compliance is Mandatory

Gloves

Outer Shell : Heat Resistant FR Leather

Second layer : Aramide Knit Fabric.

Lining : Membrane

Thermal final Layer : FR Fleece fabric

Retro reflective Trim on Back side : 3M

Design:—

Fire fighter gloves should be of Five finger type made from heat resistant FR Leather having the thermal lining of aramide knit fabric and Water proof membrane lining and final layer of FR Face cloth lining. The Fire Fighter Gloves should having FR Knitted rib at the wrist portion to have the better grip. Fire fighter gloves should CE marked Certified to EN 659 Standard and, The Test report for the compliance should be attached with the product. The Gloves should provided with retro reflective trim on back side to have the better visibility. Article I1A or 11B Certificate for the Gloves Certifying PPE Category III Compliance is Mandatory.

FIRE FIGHTER ANTI-FLASH HOOD

The Hood made from inherently flame retardant knitted fabric. The Hood protects the Fire Man from any flash of Heat. The hood should be EN approved as per EN 13911 and CE marked. Article 11 B Certificate for the Hood showing the place of manufacture.

General

- All the above mentioned items will be supplied in sturdy carry case along with the CE Certificate for above mentioned standards.
- Authorisation from the Fibre supplier to the manufacturer of Fire Suit (Jacket & Pant) along with TLA (Trade Licence Agreement) between the Fibre Supplier and Manufacturer of Fire Suit (Jacket & Pant) to sell the product in India is mandatory. Authorisation must be enclosed along with the offer.
- Authorisation from the Manufacturer of Fireman Boot to the bidder against the tender is mandatory.
- Authorisation from the Manufacturer of Fireman Gloves & Hood to the bidder against the tender is mandatory.
- Authorisation letter should be uploaded along with Technical Bid.
- Make, Brand and Model No. to be mentioned along with catalogue to be uploaded
- Article 11 B Certificate for the Fire Suit (Jacket & Pant), Hood and Gloves should mandatory.
- The Fire Suit should be tested for Heat and Flame Protection as per Manikin Test Standard ISO 13506. This standard will predict Burn injury giving rise to pain arising out of 1st, 2nd and 3rd Degree Burn.

(2)

No. M1-9223/2018.

27th September 2018.

e-Tender in two cover system are invited from competent manufacturers or their authorised dealers with adequate stock and spares and repair capabilities for the fabrication and supply of 15 Nos. of Water Tenders as per the specifications of this Department. The tender is to be submitted as e-tenders through <https://etenders.kerala.gov.in>. Since this is an e-tender, only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the tender.

e-Tender document and other details can be obtained from the above e-portal.

The tender has two parts:

1. Technical bid.
2. Financial bid (BOQ).

Tender No. with PAC—KFRS - e-Tender No. 04/2018-19/SN—` 487.5 Lakhs.

EMD—1% of PAC in online payment.

Security Deposit—5% of total contract amount. To be furnished as Bank guarantee of a Nationalised or Scheduled Commercial Bank.

Closing date and time of e-tender—27-10-2018, 4 p. m.

Date and time of prebid meeting—4-10-2018, 11 a. m.

Last date and time of receipt of e-tender—27-10-2018, 4 p. m.

Date and time of presentation and evaluation—1-11-2018, 2.30 p. m.

Date and time of opening of e-tender:

1. Technical bid—1-11-2018, 11 a. m.
2. Financial bid—2-11-2018, 11 a. m.

Cost of e-tender (online submission)—` 29,500, (` 25,000 + GST @ 18%)

Date upto which the rates are to remain firm for acceptance—31-3-2019.

Period of supply—Within 120 days from the date of supply order.

The bidder desiring to take part in the bid shall log into <https://etenders.kerala.gov.in> and then select tender and make the payment. Bidders will be directed to the payment gateway page of the State Bank of India. There are two options-State Bank of India Net banking payment, payment through NEFT from other Banks to the payment gateway of SBI.

For obtaining Digital Signature Certificate (DSC) and necessary portal enrollment bidders can visit the website <https://etenders.kerala.gov.in>.

Tenders will be opened online in the presence of such tenderers or their authorized representatives who have logged in before the prescribed time of opening of technical & financial bids. If the date fixed for opening happens to be a holiday/due to internet failure, the tender will be opened in the next working day, at the same time.

The tenderer, or his representative, shall be physically present at the Fire and Rescue Services Headquarters on the date prescribed with the necessary documents and presentations on all the technical aspects of the equipment and accessories for the total understanding and verification of the technical committee.

The price of the e-tender form shall be received only through online payment SBI/SBI NEFT.

The cost should be quoted in Indian currency only.

The tender has two covers:

- Technical cover
- Financial cover

The first cover i.e.: the technical cover shall be uploaded with the following documents:

1. Scanned copy of Departmental Technical specification of the product intended to supply duly signed and stamped by the bidder.

The Bidder should sign, stamp and upload the Departmental Technical Specification as such, along with the tender. Uploading the duly signed and stamped Departmental Technical Specification will be treated as the applicant is ready to supply the product as per the Departmental Technical Specification without any deviation.

In case of any deviation from the Departmental Technical Specification, the bidder shall fill and upload specification compliance statement in the following proforma, clearly marking the details of deviation. The committee will check the admissibility of the deviation mentioned by the bidder and the tender will be admitted only if the deviation proposed by the bidder is acceptable for the Departmental Technical Committee. Deviations, if any, shall be strictly marked in the Specification Compliance Statement itself. If the applicant uploaded the Specification Compliance Statement and no marking is made in the column provided for marking deviation in the statement, it will be treated as the applicant is ready to supply the product as per the Departmental Technical Specification without any deviation.

Specification Compliance Statement for Fabrication of Water Tender

| <i>Sl. No.</i> | <i>Details of Departmental Technical Specification</i> | <i>Details of the product offered</i> | <i>Deviation from Departmental Technical Specification, if any</i> |
|----------------|--|---------------------------------------|--|
| | | | |
| | | | |

2. Scanned copy of the agreement in the prescribed format in Kerala Stamp Paper worth ` 200.
3. Brochure of the product intended to supply.
4. Work experience certificate O.E.M. Authorisation Letter and other relevant details.
5. Scanned copies of the declaration by the bidder on Kerala Stamp Paper worth ` 200 to the effect that no Vigilance Case has been charge sheeted and pending trial at Court against him/his partner/s or any of his directors in connection with fabrication/supply of similar product made earlier to this Department.

I, (Name, Address, firm), do hereby declare that no Vigilance Case have been charge sheeted and pending trial at Court against me, any of my partner/s or any of my directors, in connection with fabrication/supply of similar product made earlier to Kerala Fire and Rescue Services Department/Government of Kerala and none of us or our firm is blacklisted by any Government agencies/PSUs in Kerala.

Pre-bid meeting

A pre bid meeting will be held at Fire and Rescue Services Headquarters, Thiruvananthapuram on the date and time as mentioned above. Bidders can participate in the pre-bid meeting and clarify their doubts, if any. They can clarify their doubts by sending an e-mail to hq.frs@kerala.gov.in and by contacting The Director (Technical), Fire and Rescue Services Headquarters, Thiruvananthapuram in Phone Number 09497920101.

Tender Opening and evaluation

- (a) Soon after the opening of the tender, the tenderers are requested to come to the Fire and Rescue Services Headquarters with documents and presentations on all the technical aspects of the equipment and accessories for the full understanding of the Head Office Purchase Committee (Technical), on the date specified.
- (b) There will not be any further communications about the opening of the technical and financial bids separately. Soon on opening the technical bid of e-tenders the committee constituted to evaluate the technical aspects, will meet and scrutinize the technical specification of Water Tender submitted with the e-tender.
- (c) During evaluation, the tenders will be first evaluated for the compliance of Departmental Technical Specification. Only those tenders which comply the Departmental Technical Specifications will be considered for subsequent financial evaluation.
- (d) Those bidders who can comply with all the requirements and conditions of the tender only need to participate in the tender. Any special condition uploaded by the bidder will not be considered for evaluation.
- (e) The financial bid belonging to those dealers/suppliers who qualified in the technical bid of the equipment as required above by Kerala Fire & Rescue Services Department alone will be considered.
- (f) On finalization of technical evaluation, the second cover i.e., the financial bid of the concerned competent firm will be evaluated by the Head Office Committee (Finance) for consideration.

The bidder should upload the supporting documents along with the Technical cover.

- (g) The originals of Technical specification compliance statement of the product, agreement in stamp paper worth ` 200, the declaration on Kerala Stamp Paper worth ` 200 and Brochures/photograph of the item intended to supply, OEM Authorisation Letter and other documents shall be produced before the undersigned soon after the Financial Bid opening.
- (h) After opening the financial bid, financial evaluation will be done and the details will be uploaded in the financial evaluation field of the e-tender site, only after consultation with the DPC. The decision of the DPC shall be final on the admissibility of the tender and thereafter awarding of the contract.
- (i) The right of acceptance or rejection of e-tender or cancelling the tender without assigning any reason, at any stage of tendering, is solemnly vested with the Director General, Kerala Fire and Rescue Services or a committee appointed by him.

The rules and regulations prescribed for e-tenders by the Government of Kerala/Store Purchase Manual, Government of Kerala shall be applicable to this e-tender also. If any tenderer wants any clarification on any aspect of the tender, he/she can send e-mail to dt.frs@kerala.gov.in or fax to 0471-2337422.

Details with respect to the e-tender and the details of specifications of the item to be purchase can be obtained from the e-tender website <https://etenders.kerala.gov.in>.

Any legal dispute that may arise in relation to the e-tender formalities will be restricted to the jurisdiction of Thiruvananthapuram District Court.

CONDITIONS

1. Essential documents to be submitted along with the tender : Pamphlets, Photograph, Drawings, CD etc.
2. Period of delivery : Within 120 days from the date of supply order.
3. F.O.R. : Thiruvananthapuram.
4. Payment : 100% payment against delivery of Water Tender at Thiruvananthapuram and acceptance by an acceptance committee.
5. Warranty : A Warranty of 24 months for fabrication and for accessories as per specification from the date of acceptance.

Other Special Conditions

1. EMD—1% of PAC in online payment.
2. Security deposit 5% of total contract amount to be furnished as mentioned in the Notice Inviting e-Tender, which will be released after the expiry of the warrantee period.
3. Any firm whose Proprietor, Partner or Director is involved in a Vigilance Case has been charge sheeted and pending trial at court in connection with fabrication/supply of similar product made earlier to this Department/ Kerala Government are not eligible to participate and shall be barred from participating in this tender.
4. The tenderers should produce latest solvency certificate of ` 3 Crores or more and should have an average annual turnover of ` 2 Crores for the last 3 years.
5. The bidder should have sufficient previous experience (Minimum 3 yrs) in fabricating Fire Fighting Vehicles (atleast 15 Fire Fighting Vehicles should have been fabricated by the bidder during the last three years). The copies of supply order for fabricating Fire Fighting Vehicles placed by States, Union Territoris, and Public Sector Undertakings during the calendar year 2015, 2016 & 2017 should be produced in support.
6. On receipt of the supply order the tenderer should provide Insurance cover for the Kerala Govt. Property for an amount equal to the cost of total number of chassis for fire damages due to other natural or manmade calamities and theft.
7. Renewal of temporary registration processes shall be performed by the fabricator at their own expense. A valid Temporary Registration Certificate (T.P) shall be produced before the department at the time of delivery.
8. The load distribution chart and detailed drawing of the water tender shall be submitted and got approved from the department by the fabricator, before commencing the fabrication.
9. If the supplier is not in a position to repair the equipment or accessories provided in the vehicle, they shall arrange for total replacement of that particular item, as the case may be up to a period of 3 year from the date of acceptance of the vehicle by the department at Thiruvananthapuram.
10. The vendor shall be responsible for the maintenance of the water tender for any defects or damages to vehicle due to bad workmanship or of any inferior material, accessories, apparatuses etc.
11. The vendor should provide service assistance and supply of spare parts for a period of minimum 5 years after the expiry of warranty period, within 30 days since any complaint is reported to the vendor.
12. Anybody attempting to offer bribe or otherwise influence in any manner the officials of the Kerala Fire and Rescue Services or its supervisory levels in the Government will be disqualified.
13. The chassis shall be collected by the vendor from the chassis supplier location. Final registration of the vehicle will be arranged by KFRS after the completed vehicle is delivered to the KFRS. The vendor shall take temp registration of completed vehicle & submit all relevant documents to the KFRS for final registration.
14. After collecting the chassis from the department by the vendor and till such time the completed vehicle is delivered to the KFRS, it shall be the vendor's responsibility to protect the chassis from damage, accident, pilferage etc.
15. Any damage/shortfall shall be made corrected by the vendor at no extra cost to KFRS. After receiving chassis from the KFRS, and during the period of fabrication of water tender, vendor shall arrange to carry out all periodical services as recommended by the Chassis Manufacturer at its fabrication site.

16. Any modification like Welding, Drilling etc. on framework of chassis should be done as per the guidelines given by the chassis manufacturer. The vendor should submit load distribution chart on axles before starting the fabrication. All axles should be loaded within the maximum permissible pay load specified by the chassis manufacturer.
17. Any restriction on performance of chassis, observed during/after execution of order shall have to be rectified by vendor in consultation with KFRS and chassis manufacturer. Such corrections shall be at no extra cost to KFRS. The vendor shall be responsible for supplying all equipment/accessories and properly fixing them on the chassis as described in the specification. Other details and requirements which are not covered under the specification, but may be necessary to complete the water tender and/or to fulfil the operation/ performance requirement shall be provided by the vendor, who shall be responsible for the designing, engineering and construction of the complete appliance to the full satisfaction of the KFRS. Before finalization of design the same needs to be approved by KFRS.
18. At the end of complete fabrication of water tender, the vehicle with fully laden conditions shall be checked and certified by vendor for correct load distribution on individual axle. The actual individual load on axle shall not exceed the allowable limit specified by chassis manufacturer or regulating authority, whichever is lower. Chassis supplier shall be called at the vendors' site to verify the correct load distribution & fabrication of vehicle as per guidelines of chassis supplier.

TECHNICAL SPECIFICATION FOR THE PROCUREMENT OF WATER TENDER WITH FIRE FIGHTING EQUIPMENTS/ACCESSORIES

1. GENERAL

The water tender shall be fabricated on the chassis mentioned below. The Water Tender shall be designed to efficiently carry 5000 litres of water. A centrifugal fire pump with a discharge capacity not less than 3000 LPM at 7 kg/cm² and 300 LPM at 35 Kg/cm² driven through heavy duty Power Take Off (PTO) unit.

2. CHASSIS

Chassis shall be supplied by the Department with the following specifications

| | |
|---------------------|---------------------------|
| Wheel Base | : Not more than 4500mm |
| G. V. W | : Not less than 16,000 Kg |
| Turning Circle | : Not more than 20 m |
| Road Clearance | : Not less than 230 mm |
| Overall width | : Not more than 2.5 m |
| Power | : Not less than 180 bhp |
| Emission Compliance | : BS IV |
| Drive | : Right Hand Drive |
| Steering | : Power Assisted Steering |
| Breaking | : System with ABS |

The fabricated vehicle should meet all the regulation with respect to motor vehicle Act / Rules in force in the State of Kerala and in no case the weight of the fully fabricated vehicle exceed the rated GVW of the chassis, in fully loaded condition with water, all equipments and crew.

3. MATERIAL

The material to be used in the construction of the appliance shall be made with a view to combining Lightness with Strength and Durability. All metal parts exposed to atmosphere shall either be of corrosion-resisting material or treated to resist corrosion.

4. FIRE PUMP (MULTI-PRESSURE TYPE)

The fire pump shall be:

- CE Marked (as per EN:1028:2002) and U/L Certified.
- The pump shall multi pressure centrifugal type and shall be rear mounted.

4.1 PUMP CONSTRUCTION

High pressure-low pressure type fire pump shall be of Gun Metal construction and shall be mounted at the rear of the vehicle driven by vehicle engine through a power take off of suitable ratio to ensure maximum hydraulic efficiency of the pump. The pump shall be compact and of modular design having one 140 mm suction with round threads as per IS 902 with a removable strainer and four 63mm deliveries as per IS 901 with instantaneous delivery coupling. The discharge manifold shall have inbuilt provision for tank filling piping. The entire high pressure section of the pump shall be made of stainless steel (SS 304/CF8). The pump shall be of front access design such that maintenance of important components like low pressure impeller, high pressure impeller, mechanical seal etc. can be carried out on vehicle without removing the pump and pump's discharge side piping. The low/normal pressure centrifugal impeller shall be made up of gun metal and shall be dynamically balanced. The high pressure impeller of regenerative type shall be made up of stainless steel and a reliable high pressure filter shall be provided for filtering the water before entering into the high pressure impeller. Both the low and high pressure impellers shall be mounted on a single stainless steel shaft. The pump shall have a self-adjusting mechanical carbon seal. The pump shall be capable of both high and low pressure operations and operation of high pressure shall be controlled by an easily accessible single changeover lever. Outlet for high pressure of not less than 25mm diameter size shall be there. The pump shall have an inbuilt pressure relief valve to control the high pressure within specified limits and a suitably sized thermal relief valve shall also be provided to control water temperature within the pump below the specified limit. The pump housing shall have the provision to connect cooling water line. The pump shall be able to perform the following duties

- (a) Low/Normal pressure-Not less than 3000 lpm @ 7 bar when tested at a suction lift of 3.0 mtrs at NTP conditions
- (b) High pressure 300 lpm @ 35 bar
- (c) Deep-lift test from 7 meter

The pump shall be accompanied with following original test reports:

1. Hydrostatic test
2. Pump material test
3. Performance test

PREFERABLE MAKE: FIRE-FLY (MFV-MP 1030) or equivalent Models from ROSENBAUER/GODIVA

Warranty for pump: Not less than 3 year

4.2 PRIMING SYSTEM

A Heavy-Duty Fully-Automatic Reciprocating Priming System shall be fitted to the fire pump. The priming system shall be fully-automatic in action, require no attention whatsoever from the pump operator other than throttling the engine once the pressure is achieved in the pump. Primer activation and deactivation shall be directly controlled by pump pressure. The priming system shall be twin piston reciprocating type and shall be capable of priming from a depth of 3 metres within 12 to 20 seconds. The primer shall be capable of lifting water at least 7.0 metre in not more than 36 seconds when connected with 140 mm suction hose. Arrangement shall be made to actuate the primer in Manual mode also. When operating in Manual mode primer should be engaged simply by pressing a single Button/ lever when it is needed. When operating in Auto mode, primer must be internally actuated and must automatically re-engage when pressure is lost. Priming System driven by any external belts/chain is not acceptable. The primer shall be preferably designed with a view to prime when the pump is running at speed of 1000 to 1500 rpm.

Note:—Details of pump such as its make and model with full technical features, supported with catalogues, brochures, drawing etc. shall be attached with the offer. The drawing showing the pump performance curve shall be enclosed.

5. ELECTRONIC PUMP CONTROL PANEL

One CE Certified Electronic Pump Control Panel should be Provided and the Control Panel should be integrated with vehicle's CAN-Bus network. The Control Panel should embed with an LED backlit 7 inch display with key inputs, which should indicate and control the following in real-time.

- (a) Low, High and Compound Pressure Indication
- (b) Engine Coolant Temperature and Engine Oil Pressure Indication
- (c) Engine and Pump RPM Indication
- (d) Pump Running hours.
- (e) Control Panel should have Key Inputs with Red and Green illuminated LED switches for Increment and Decrement of Vehicle Throttle to operate the Pump at its rated capacity. Further these switches shall be activated by a master switch to prevent accidental operation. One control switch shall be provided in cabin.
- (f) The Control Panel Interlocks
- (g) Vehicle RPM should automatically go to IDLE when water level falls below 2%
- (h) Separate blue illuminated switch for direct IDLE RPM from any Engine RPM.
- (i) Bar type display
- (j) Real time Tank Volume Indication in Liters
- (k) Operating system should have Multiple Language options (English and Malayalam)
- (l) The Control Panel should be provided with Isolated Panel Supply Voltage which should be regulated from battery voltage fluctuations and spikes through a separate isolated power supply.
- (m) All connectors should be IP67 or higher rated.
- (o) The front bezel of Control Panel should be IP65 or higher rated.

Note:—The details of the Electronic Control Panel such as its make and model, supported with authority letter from manufacturers/ catalogues/brochures /drawings etc. should be attached with the offer.

6. COOLING SYSTEM

Indirect cooling system of open circuit type consisting of special heat exchanger shall be provided to the vehicle to enable full power output to be maintained during pumping duty without overheating.

7. POWER TAKE OFF (P.T.O) UNIT

Pump shall be coupled to the prime mover of the chassis through a P.T.O. The PTO will be of heavy-duty capable of transmitting the full power of engine to the pump. The PTO unit will match the engine and pump characteristics and shall have a step up gear ratio of not less than 1:1. 27. A separate lever in the driver cabin will engage PTO. PTO Engagement mechanism shall be pneumatic based, with a stand-by mechanical over-ride lever provision. Necessary support for PTO units, propeller shaft couplings, universal joints etc. shall be provided. There shall be locking device on manual PTO lever to prevent accidental engagement/disengagement. The drive assembly component (shaft, couplings) will be dynamically balanced. A cooling coil made of copper pipe shall be provided in the bottom of the P.T.O casing. PTO shall have the following features:

- Automatic air-controlled self-locking gear shift mechanism using air power to shift from road to pump mode by actuation of single lever.
- Mechanical linkage assembly for PTO- Prime mover - Pump, should be of three piece connection and should be supplied by OEM of pump/PTO and shall be acceptable to (As per the standards of) the chassis manufacturer.

3 Years warranty for P.T.O and connecting drives shall be provided by the fabricator.

Acceptable Make:

FIRE-FLY Fire Hawk Series or equivalent models from syal or vas

8.WATER TANK:

The water tank will be of 5000 litres capacity, fitted on the chassis so as to allow full flow of water to pump. The mild steel plates used for the tank shall be zinc plated or galvanized and shall be given adequate anti-corrosive treatment of epoxy treatment consisting of one coat of primer with two coats of finish after preparing the surface by sand blasting from-inside and outside after fabrication if it is not galvanized all welded areas shall be smoothened by proper grinding. The design of the tank shall be such that the centre of gravity will be kept as low as possible. The water tank shall be installed on the Fire Tender and shall have the following parameters:

| | | |
|---|---|-------------|
| Capacity | : | 5000 Litres |
| Material of Construction | : | MS |
| Bottom Plate Thickness | : | 5 mm |
| Side Plate Thickness (Die Pressed Stiffened on Two Sides) | : | 5 mm |
| Top Plate Thickness | : | 5 mm |
| Baffles Thickness | : | 5 mm |
| Numbers and Size of Manhole | : | 1 x 450 mm |
| Numbers and Size of Cleaning Hole (Bottom of Tank) | : | 1 x 250 mm |
| Drain Pipe on Cleaning Hole | : | 50 mm |
| Overflow Pipe Size | : | 50 mm |
| Tank Filling Line Size | : | 80 mm |
| Number of Tank Filling Connections | : | 1 x 63 mm |

Design & Plumbing:

The water tank shall be designed to carry 5000 Litres of water. The tank shall be baffled in order to avoid surge when the vehicle is braking, accelerating and cornering. The manhole shall have a hinged cover so that the manhole will also act as a filling orifice. Suitable eyes (four Nos. of folding type lifting eyes) shall be provided on the shell of the tank to enable it to be lifted off the vehicle for repairs when required. The bottom of the hooks will be further strengthened with flange type plates mounted on the top of the tank to avoid any damage to the tank during the process of lifting off the tank.

A cleaning hole shall be provided at the bottom of the tank. Which will be fitted with a drain pipe and valve without reducing the effective ground clearance. The tank will be fitted with an overflow pipe taken down to a point well below the chassis that discharges the water away from the wheels. The overflow pipe shall be so designed and located to ensure that water will overflow through overflow pipe only while filling tank, but no water shall overflow through overflow pipe when appliance is in motion or negotiating up/ down gradient and / or brake is applied to the moving appliance.

Provision for hydrant connection incorporating a strainer shall be provided for filling the tank. A pipeline will be taken from the tank to the suction inlet of the pump incorporating a quick action butterfly valve. The tank will be connected with the pump in such a manner that pressurization of water tank or water tank to pump connection is avoided when pumping water from an outside source of supply. The plumbing between the pump and the hose reel will have a clear unobstructed waterway of not less than 25 mm throughout. The water tank with its entire fitment shall withstand hydrostatic pressure of 0.3 kg/cm².

Baffles

The tank should be suitably baffled to prevent surge while the vehicle is accelerating, cornering and braking. The design of the baffles shall provide access to all compartments for repairs and maintenance. The baffle shall be arranged in a manner to facilitate the movement of a person throughout the tank for cleaning and welding purposes.

Tank Mounting System & Tank Level Indicators

Sub-frame & Mounting System:

(1) A full length runner from behind the driver cabin till end of chassis frame shall be provided. The runner shall be made out of mild steel channel of 100 x 50 x 5 mm suitably fixed to the chassis, frame with 6 mm thick mild steel plate and bolted to chassis frame wherever holes are available in the chassis frame and also with 16 mm 'U' bolts and nylock nuts. The tank shall be mounted on minimum two / three cross members to counter act the stresses caused by chassis flexion and shall be so secured that it can be easily removed. The water tank shall be fixed to the chassis frame and runner with 'U' clamps of 16 mm diameter with aluminium, packing block and self-locking nuts. The manufacturer shall provide complete design data of mountings and sub-frame including the load calculations and quantity sufficiency for approval before starting fabrication. Tank will be mounted on the chassis in a manner keeping in view the proper load distribution on the axles. Load distribution chart and detailed drawing from the competent authority shall be submitted for obtaining approval from the department, before commencing fabrication.

A water level indicator will be provided near the control panel. The level indicator calibrated on full, $\frac{4}{3}$, $\frac{1}{2}$, $\frac{1}{4}$ and empty shall be of the graduated glass tube, clear acrylic and electronic type. In case of the graduated glass tube or the clear acrylic type, means will be provided to isolate the same from the tank for maintenance as well as to extend the life of the tubes.

Primer Coating of surface for water tank

Blast cleaned surface shall be coated with primer within 4 hours of sand blasting; steel may be given primer coat before and after fabrication. In either case, primer coat to a dry film of minimum thickness of 25 microns shall be applied. Touch up with primer shall be done again to welds, burnt and cut edges, after fabrication. The water tank shall be given two coats of epoxy treatment inside and outside which shall consist of two coats of primer with two coats of epoxy finish.

9. HIGH PRESSURE HOSE REEL WITH GUN:

1. One high-pressure hose reel shall be provided and fixed at suitable location on the rear of the vehicle. This hose reels shall be connected to H.P out let of pump with reputed make ball valve of suitable size.
2. The design and size of hose reel shall be such that, it shall accommodate 60Mtrs. H.P. hose having 25 mm bore.
3. The HP hose reel shall be provided with High Pressure fog/Jet trigger type gun preferably AKRON or equivalent models of ROSENBAUER/ FIRECO/FIREFLY.

10. WATER CUM FOAM MONITOR

A water cum foam monitor having the following features shall be mounted on the roof top of the vehicle at a suitable location. The monitor shall be of durable, light weight construction and shall be corrosion free

Construction : Body and Tube - SS/ Aluminium alloy/gun metal

Nozzle : Gun metal

Pick-up Tube : PVC Non-collapsible Hose with SS304 Dip Tube

Flow rate: Not less than 1750 lpm @ 7 bar

Discharge pattern : jet to spray

Horizontal swivel range : Not less than 180°

Warranty : Not less than 24 months

11. BODY WORK AND STOWAGE:

BODY FABRICATION. The Vehicle should be fabricated in aerodynamic design with single curved wind shield. Front wind shield glass, side glasses should be fitted as low as possible to provide the driver with clear visibility of traffic, in the front and on the flanks. The approximate size of wind shield should be with Height: 52", width: 85" and Thickness : 7.76 mm. and of high quality with IS mark.

DRIVER CABIN AND CREW CABIN

1. The cabin compartment shall provide enclosed accommodation to six persons including a driver and officer in charge.
2. The driver seat shall be adjustable - forward, backward & vertically and bucket type.
3. Seat belt shall be provided for both driver and officer seat.
4. At the rear end of the driver cabin, a crew seat running along the width of cab (with back rest) shall be fabricated in the form of a box with three compartment, one for the batteries, one for keeping spare BA Set cylinders with anti rolling fastener and the other for placing mechanical tool kit. The crew seat shall be enough for 4 persons.
5. All seats shall be cushioned with 100mm foam and upholstered with good quality rexine.
6. All seats shall be rigidly fixed to the floor by means of nuts and bolts.
7. The cabin floor should be covered with 3mm thick aluminium chequered plate rigidly fixed to the under frame cross members by means of nuts and bolts or riveting. Trap doors for draining spilled oil or water and for topping up of oil etc. shall be provided at proper places.
8. A grab bar shall be fixed in the cabin between the crew and the driver portion. It shall be strengthened by three vertical supports and the support shall be fixed rigidly.
9. The driver cum crew cabin shall be provided with four full doors, one for the driver, one for the officer and two doors on the rear of the cabin on either side for the crew; ie, on one side there shall be two doors.
10. All the four doors shall be fitted on the super structural members, each hung upon three invisible coach type mild steel stout hinges and fitted with best quality handles.
11. All the four doors of the cabin shall be fitted with toughened glass with proper closing and opening mechanism.
12. All the four doors shall be hinged, opening outwards, hanging forward and shall have catch locks and flush type handles provided outside. Door stoppers shall be provided to restrict the door opening to a maximum of 100° from the closed position.
13. Locking arrangement shall be provided for the driver door from outside.
14. All other doors shall be lockable from inside. In addition to the doors locks, aluminium tower bolt of 200 mm shall be provided for all the doors from inside.
15. Adequate grab rails shall be provided for easy embarking and disembarking.
16. The cabin shall be panelled externally with 1.6 mm aluminium sheet.
17. The interiors would be aesthetically finished so as to give a pleasing appearance with high quality workmanship. All joints as well as vertical and horizontal corners shall be neat and smoothly finished. The inside panel of sides and end walls will consist of 8.0 mm thick pre laminated board. Joints will be covered with anodized aluminum strip. False ceiling with approved ceiling sheet will be provided.
18. The floor of the cabin shall be panelled with good quality PVC coated 3 mm aluminium sheet.
19. The construction of cab shall be such that the roof shall support the weight of two men without any damage. The cabin roof top should be covered fully by 1.60 mm aluminium chequered plate.
20. One roof light (LED Type) shall be provided in the driver cabin.
21. The driver shall be provided with two large size rear view mirrors with convex round mirrors for overall rear view of the vehicle from top to bottom and left to right but should not obstruct the vision of the driver while driving through curves.
22. The rubber beading used for fitting glasses and window frame shall be EPDM rubber.
23. A fire bell of 250 mm diameter shall be provided on the rear left hand side of the cabin (above firemen seat) and arrangements shall be so made to enable the fireman to ring, the bell from inside the cabin.
24. Wire mesh guards shall be provided for front wind screen glass, side door glasses (4 numbers), light bar, head lights, fog lights and for rear lights. These wire mesh guards shall be of removable type, fitted with wing nuts.
25. Fabrication shall be done in such a way that no rattling sound is produced while running/operating the vehicle, by providing adequate sealing/ packing materials. The cabin and locker should be of composite construction with sufficient rigidity, reinforcement and to be kept as light as possible.
26. A First aid box shall be provided in the cabin. Drain holes shall be provided preferably at the bottom of the crew cabin.

Rear Body

The rear body shall be fabricated in continuation and in line. The under frame crew members shall be fabricated from the rolled mild steel channel of 100 x 50 x 5 mm size. The mild steel runner of 100 x 50 x 5 mm size shall be provided over the chassis member for the uniform distribution of load over the chassis. Each cross members shall be secured to the chassis frame by 16 mm diameter 'U' clamps with aluminium packing block and self locking unit. Balata packing of thickness 12 mm shall be provided in between the chassis frame and across members.

Super structure

The super structural of the cabin shall be constructed out of 2 mm mild steel 45 x 45 x 20 mm pressed "TOP HAT" sections. The super structure shall be strengthened specifically on the members with the lockers doors frames are to be fitted and also the other members by providing brackets and gussets of 2 mm mild steel plate securely welded. The details of super structure are as follows:

1. Under frame cross members : 100 x 50 x 5 mm
2. Floor longitudinal members : 50 x 50x 6 mm
3. Vertical members on even side : 45 x 45 x 20 mm
4. Skirt member : 45 x 45 x 20 mm
5. Waist member : 45 x 45 x 20 mm
6. Top deck longitudinal : 45 x 45 x 20 mm

The cabin and lockers shall be of composite construction with sufficient rigidity and reinforcement and shall be kept as light as possible. The structure/frame work shall be of welded constructions and made from 2 mm thick mild steel pressed sections and square tubes. The angles and channels used shall be of minimum 3 mm thickness. The complete structure material shall be treated for anti corrosion by zinc plating. The plating thickness shall not be less than 20 microns. Two coats of Epoxy paint shall be applied to the completely welded structure. The structure shall be so designed so as to avoid any vibration/rattling/deformation in the intended usage of the vehicle. The interior panelling shall be done from 1.22 mm thick aluminium sheets and the exterior panelling shall be done from 1.60 mm thick aluminium sheets. All the lockers sides of the vehicle shall be covered with minimum 1.22 mm thick aluminium chequered plates. The entire roof of the vehicle, the floor of the crew cabin and lockers, the exterior panelling on top of the tank Aluminium chequered plate of 2.5mm thickness shall be used.

Lockers

Lockers shall be provided for secure stowage of all equipment given in this specification. The height of the lockers from the bottom to the top of the opening shall be not less than 600 mm and the depth shall be not less than 600 mm. All lockers shall be provided with internal automatic lighting arrangement with the master switch in the Driver cab. All lockers above chassis floor and the rear side of the appliance shall be covered with aluminium roller shutters. The roller shutters shall be made from extruded aluminium sections with suitable roller, spring, guide channels, etc. All aluminium sections used shall be properly anodized. The roller shutters shall be rolled inwards underneath the roof giving unobstructed access to the equipment lockers and the fire fighting material. These roller shutters shall open in every position of the vehicle even in rough terrain. Guide rails shall support the shutters over entire length on both sides to make them absolutely torsion free. The roller shutters shall have a sturdy lock, preventing accidental opening during movement of vehicle. Roller shutters shall be Made of hollow rectangular shaped aluminium links which shall be inter connected with rubber/plastic/PVC profiles sealing the roller shutter watertight when closed. The complete shutter assembly, the side, bottom and main profiles as well as the locking system shall be from the shutter manufacturer only. These roller shutters shall be durable, maintenance free, weather and corrosion resistant.

Preferable make : MCD, or equivalent models of Ziegler, Rosenbauer

OTHER WORKS

Guards shall be provided for propeller shafts. Suitable brackets should be provided on top of the tank for the spare wheel.

Drag Hook or Eye of adequate strength and design will be provided at the rear and front of chassis. Spark arrester should be fitted in the exhaust pipe of the vehicle.

A suitable bumper shall be provided at the rear rigidly fixed to the super structural members by means of nuts and bolts, fabricated from 100 x 50 x 5 mm mild steel channel Quick removable type wire mesh guard made from 25 mm x 25 mm size mild steel wire mesh of 1.6 mm covered in mild steel angle frame shall be provided to all the glasses of driver-cum-crew cabin.

No modification/connection shall be made in compressed air passage lines of the vehicle for any tapping of air. For any such requirement the free port of the DD unit of the compressed air system shall be made use of.

Stowage of Equipment:

For all water fittings like branch pipes, etc, quick release type couplings shall be provided which enables the operator to locate the desired equipment instantly and thereby save valuable time at the time of fire. These couplings also ensure that none of the item damage the internal panelling and thereby increase the life of the vehicle. Suitable clamps, brackets, holders, etc. are provided for all other items.

12. ELECTRICAL SYSTEM

All important electrical circuits shall have separate fuses suitably indicated and shall be grouped into a common fuse box located in an accessible position in Driver's cab and fitted with means for carrying spare fuses. The wiring should be double pole and should not be exposed to the atmosphere. Conduits shall be used wherever necessary. All equipment lockers should have individual lights which will automatically switch ON when the shutter is opened (which will be fully LED based) and these should be operated by means of a master switch on the dash board in the driver's cabin.

The switch for the light/siren should be provided on the dash board.

OTHER ELECTRICALS

Two fog, lamps in addition to normal head lights shall be installed. Blinker type traffic indicators provided by the OEM shall be maintained in the vehicle after fabrication. Protective wire net shall be provided for all lights and indicators. Reversing lights on either side should be fixed suitably at the rear of the appliance with wire mesh in such a manner to prevent accidental damage by the fireman while mounting the tank top. A spot light not less than 50 W (LED) power shall be provided.

Two-tone hooter cum P.A. System having 25 watt capacity with speaker, LED Light bar with red, blue and white flasher lights of minimum 75-100 watts and not less than 1000 mm size shall be mounted on the cabin roof with amplifier in the cabin.

One pair of additional Megasonic High Tone electric horn shall be provided.

Reverse gear and indicator buzzers shall be provided.

L.E.D Mini Light (Flasher) shall be provided on both sides (3Nos. each on Both side). They shall be fitted integrally to the body.

13. REAR OF THE APPLIANCE

- (a) Strong grab rails with support at the rear should be provided. Strong Aluminium grab rail support on top of the appliance, on either side, running from behind the cabin roof top to the rear foot board level of the appliance shall also be provided.
- (b) The entire rear portion other than the foot board shall be covered with 2.0 mm aluminium chequered plate and the foot board shall be covered with 2.5 mm aluminium chequered plate.
- (c) A small ladder fabricated out of 1" dia. 2 mm thick M.S. tubular pipe shall be provided and fitted at the rear of the vehicle to climb on the top of the vehicle.
- (d) An adequately illuminated control panel shall be provided near the pump and easily accessible to operator for operating different controls.

- (e) The control panel of the rear should have following arrangement.
1. Throttle Control for engine.
 2. Compound gauge.
 3. Pressure gauge (High pressure).
 4. Pressure gauge (normal pressure).
 5. Primer valve control.
 6. Cooling water valve.
 7. Tube type level indicator showing level of water in the tank.
 8. Suitable panel lights and all other required items.
 9. Electronic pump control panel
- (f) The main pump, hose reel system and the pump control panel shall be covered with Rolling Shutter at the rear of the appliances.

14. REAR VIEW CAMERA:

Rear view camera shall be provided for the vehicle with 7 inch LCD screen within the cabin. The camera shall have minimum 120° field of vision with a 1/3 inch image sensor.

15. LADDER AND LADDER GALLOWS:

A 10.5m aluminium double extension trussed type ladder shall be supplied along with the fabricated vehicle and ladder gallows shall be provided with rollers for carrying the same. The mounting of the ladder shall be such that the ladder shall not extend outside the length of the vehicle when stowed. Means shall be provided for locking the ladder when it is stowed.

16. WORKMANSHIP AND FINISH:

Workmanship executed shall be of the highest order. All rivet and bolt holes shall have a coat of approved paint on both surfaces before riveting or bolting or welding. All steel screws, bolts, nuts, rivets etc. shall be zinc coated or shall have rust proof coats by a recognized process. All the sharp edges shall be grinded. The roof joints shall be subjected to rigid water test at vendor's workshop in presence of purchaser's representatives. All directions and instructions given at any stage of fabrication by the purchaser/representative for quality and workmanship on all points related to the fabrication shall be executed. All the material used in the fabrication of the body work shall be of good quality. All equipment and material shall comply with the requirements of the latest relevant IS specifications.

Any other equipments/fabrication are necessary to perform the normal functioning of the water tender if any, which are not mentioned above should be supplied/ done by fabricator.

17. PAINTING:

The crew cabin shall be painted cream. Necessary anti corrosion and primer coat in pink colour shall be applied before painting. The body shall be painted fire red in colour conforming to shade No. 536 of IS 5: 2007. The paint shall conform to IS 2932:2003. The whole vehicle shall be painted internally and externally with one coat of zinc chromate and an under coat, two finishing coats and clear coat. Phosphating and painting of the chassis shall be carried out to withstand seasonal climate effects. The words "KERALA FIRE & RESCUE SERVICES" shall be painted in letters of 10 cm height on one side of the body of vehicle in golden yellow colour paint. Same text in "**Malayalam Font**" shall be painted over the other side in same manner. The name of the department "KERALA FIRE & RESCUE SERVICES" in form of sticker in fluorescent red letter in yellow background shall be affixed on the top of the front wind screen glass. Emblem of the department shall be affixed on either side of the cabin front Door (Model shall be provided by the department 'Dial 101' shall be written on all the four sides of the vehicle on yellow background in black letters.

18. MARKING:

Each appliances shall be clearly and permanently marked on the side of the body with the following information.

- (a) Manufacturers Name
- (b) Serial Number of the pump, body and year of construction
- (c) Capacity of pump
- (d) Capacity of water Tank
- (e) Working pressure

19. ACCESSORIES: The following accessories shall be supplied along with each vehicle.

| <i>Sl.No</i> | <i>Particulars of Accessories</i> | <i>Qty.</i> |
|--------------|---|-------------|
| (1) | (2) | (3) |
| 1 | Heavy duty plastic DUTRON or equivalent coupled with round threaded gunmetal couplings suction hoses 140 mm of in 2.5m. Each hose to be of a length to be kept just above the water tank in special brackets. (Gun metal/Brass) | 4 Nos. |
| 2 | Suction Metal Strainer 140 mm (Gun metal/Brass) | 1 No. |
| 3 | Basket Strainer | 1 No. |
| 4 | Suction Wrenches (universal type) | 01 pair |
| | Delivery Hose | |
| | It shall be non-percolating and synthetic type B. | |
| | Minimum length shall be 15m. | |
| | Shall be provided with instantaneous male and female couplings of size 2½" (Gun Metal/Brass) | |
| | Size of the hose should be 2½". | |
| 5 | Delivery Hose should comply with latest IS-636. | 15 Nos. |
| 6 | Standard Brach pipe with 19mm Nozzle (Gun metal) | 2 Nos. |
| 7 | Foam Making Brach FB 2 with Pick up tube | 02 Nos. |
| 8 | Portable fire extinguisher, ABC Type, 6 kgs capacity, ISI marked | 02 Nos. |
| 9 | Portable fire extinguisher, CO ₂ type, 4.5kgs capacity BIS marked | 02 Nos. |
| 10 | Shears/Bolt cutter –28" Preferable make-Everest/Jhalany/Taparia or equivalent | 01 No. |
| 11 | Shears/Bolt cutter– 36" Preferable make/Everest/Jhalany/Taparia or equivalent | 01 No. |
| 12 | Fireman's Axe (Insulated and tested for 30,000KV). | 01 No. |
| 13 | Sledge hammers of 2.5 kg | 01 No. |
| 14 | Sledge hammers of 5 kgs | 01 No. |
| 15 | Nail hammer | 01 No. |
| 16 | Crowbar 20 mm.dia of 1.5 meter | 01 No. |
| 17 | Crowbar 25 mm.dia of 2.0 meter | 01 No. |
| 18 | 3 way Suction Collecting head (140 mm) (Gun metal/Brass) | 01 No. |
| 19 | Dividing breeching with control valve (63 mm) (Gun metal/Brass) | 01 No. |
| 20 | Collecting breeching instantaneous (63mm) (Gun metal/Brass) | 01 No. |
| 21 | Fog nozzle with extension applicator with fog head (<i>see</i> IS 952) | 01 No. |
| 22 | Branch with revolving head (<i>see</i> IS 906) (Gun Metal) | 01 No. |
| 23 | Nozzles of size 12 mm, 16 mm, 20 mm & 32 mm (<i>see</i> IS 903) | 01 each |

| (1) | (2) | (3) |
|-----|---|------------|
| 24 | Adaptor double female instantaneous pattern 63 mm (Gun metal/Brass) | 01 No. |
| 25 | Adaptor double male instantaneous pattern 63mm (Gun metal/Brass) | 01 No. |
| 26 | Nozzle spanner (<i>see</i> IS 903) | 01 No. |
| 27 | Nylon rope-50 mm-40 metre long having two ends spliced in and one end with a running noose | 01 No |
| 28 | Poly Propylene rope-50 mm-50 m long | 01 No. |
| 29 | Kern mantle rope-14 mm dia, length -50m, Sewn thimble eye at one end, Sewn end-stop termination at other end | 01 No. |
| 30 | Hydraulic jack — Not less than 7.5 ton capacity | 01 No. |
| 31 | Door breaker | 01 No. |
| 32 | Fire hook (<i>see</i> IS 927) | 02 No. |
| 33 | Fire rake | 03 No. |
| 34 | Grease gun | 01 No. |
| 35 | Axe – large (weight Not less than 3 Kg) | 01 No. |
| 36 | Hose bandages, Hose Slings, Hose Straps | 20 No each |
| 37 | Rubber gloves (IS: 4770) in pair | 2 Nos. |
| 38 | Asbestos Gauntlets in pair | 2 Nos. |
| 39 | Tool kit Double End spanner set 6mm to 36 mm, Ring spanner set 6 mm to 36 mm Boxspanner set 6 mm to 36 mm with Ratchet, T-bar and Extension Rods etc. Allen Key Set, Insulated plier 8", Screw Driver with insulated handle 8", flat/Square tip of different sizes (Flower bit), VICE GRIP PLIER Size-10"length (Should have teeth on both jaws Made of forged steel), Cold Chisel, Adjustable Wrench 12" & 24". Etc. Shall be quality products and arranged in a Metal Carry box properly. | 01 No. |
| | Multi Purpose Nozzle | |
| | Should be Dual shut-off type for combination of penetrating solid bore and fog pattern with pistol Grip, Shut-Off Bale Handle and Spinning teeth | |
| | Material of construction: | |
| | Pyrolite material for body and swivel | |
| | Zytel material for bale handle and celcon shut-off balls. | |
| 40 | The Device should be so Designed To Minimise The Jet Reaction. Weight Approx 4 kg Max Flow : 510lpm @ 7 bar/100 psi Should operate efficiently at pressure of 50 psi to 100 psi Size of water inlet should be 63 mm. Should meet NFPA 1964 standard. Should have 10 year manufacture standard warranty Preferable Make—Akron 1525 ZT or equivalent. | 01 No. |
| 41 | Metal Stopper | 2 Nos. |

20. INSPECTION & ACCEPTANCE TESTS:

The following stage inspection and acceptance test shall be given to the complete satisfaction of the purchaser. All the testing parameters should be carried out at the manufacturer's premises and the details (photographic evidence) of the testing infrastructure shall be provided. Vendor shall ensure that design of tender will not affect chassis parameters such as speed, turning circle. acceleration etc.

First Stage

Structural work and Measurements, Structural framework, panelling not started. Materials for panelling ready for measuring.

Second Stage

Panelling work, Tank ready not mounted (for hydraulic pressure testing). Pump ready not mounted (for hydraulic pressure testing), platform of water tank, pump and PTO ready for mounting. All the piping shall be subjected to hydraulic test pressure of 15 Kg/cm² for a period of min. 10 minutes. The high pressure section of the pump assembly shall be hydraulically tested at 52.5 bar during the time of pump manufacturing and a certificate to that effect shall be produced to the department. The entire pump assembly with all its fittings and priming system shall be hydraulically tested at 21 bar (All the above tests shall be carried out at pump manufacturer's/Fabricator's facility) Tank shall be hydro tested at a minimum pressure of 0.3 bar for a period of one hour before mounting on the vehicle.

Final Stage**Stability:**

Stability of appliance will be such that when fully equipped & laden, if the surface on which the appliance stands is tilted to either side at an angle of 30° from horizontal it will not overturn.

Gradient:

The vehicle will be tested on a gradient test ramp at an angle of 1:4 as per BIS.

Endurance Test:

The pump will be tested for a continuous period of three hours non stop delivering the rated output at 7 Kg/cm² & for one hour at 35kg/cm² with a lift of 3 m. During the test, water will not be replenished for the cooling-system & the engine will not show signs of over heating. The testing charges for the same shall be borne by the vendor.

Priming/Deep Lifting Test:

The priming shall be tested as per the latest standards & the system shall be subjected to a test at a suction of 7 Mtrs. The priming should be achieved in less than 36 seconds.

Articulation Test:

The vehicles shall be tested for articulation and shall not show any signs of stress during this test. The clearance in the wheel wells shall be checked for tolerances.

Road Test:

After completion of all the above mentioned tests, a road test shall be carried out where vehicle shall be tested for its performance as per BIS. The braking, acceleration & top speed tests shall be checked & recorded by the inspecting officers.

21. SPECIFICATIONS AND DRAWINGS

Considering the detailed Specifications, the Auto CAD drawings (Hard copy as well as Soft Copy in pdf shall be included) should be submitted by the Vendor. The Director General, Kerala Fire & Rescue Services or his representatives may suggest modifications to the drawings. However, modified drawing should be submitted by the Vendor within 3 days from the suggestion/discussion. The Bidder shall start the work only after getting the drawings approved by The Director General Kerala Fire & Rescue Services. The CAD drawings should clearly illustrate the detail. Two sets of complete and final CAD Drawings (both the Hard copy as well as Soft Copy shall be included), in respect of fabrication, stowage arrangements, fittings, electric circuit arrangement etc. shall be supplied at the time of delivery of the appliance. These drawing shall be supplied free of charge.

22. INSTRUCTION BOOK:

A detailed instruction book in ENGLISH for the guidance of the user shall be prepared and supplied. It shall contain the details of operation, maintenance and proper use of the vehicle, all the appliances and equipment.

23. ACCEPTANCE:

The fully fabricated vehicle with all equipment and accessories shall be delivered at Fire & Rescue Services Headquarters, Thiruvananthapuram, Free on road. The delivered vehicle shall be inspected by a board of officers for the general functioning of the vehicle, associated equipment and accessories. The vehicle shall be accepted by the department based on this report.

Office of the Director General,
Fire and Rescue Services Civil Defence and Home Guards,
Headquarters, Thiruvananthapuram.

A. HEMACHANDRAN I.P.S.,
Director General.

e-TENDER NOTICES

(1)

No. C-638/2017.

13th September 2018.

e-Tenders in two cover system are invited from competent manufacturers or their authorised dealers with adequate stock and spares and repair capabilities for the supply of Apparatus Set 4 Nos. of Self Contained Under Water Breathing (SCUBA Set with spare cylinder) as per the specifications of this Department. The tender is to be submitted as e-tenders through <https://etenders.kerala.gov.in>. Since this is an e-tender, only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the tender.

e-Tender document and other details can be obtained from the above e-portal.

The tender has two parts:

1. Technical bid.
2. Financial bid (BOQ).

Tender No. with PAC—KFRS-DOPKD-E-2-Re-Tender No. 01/2018-19/SN—` 24,00,000.

EMD—1% of PAC in online payment.

Cost of e-tender (online submission)—` 3,600 + G.S.T. @ 18%.

Date and time of pre bid meeting—18-10-2018, 11 a. m.

Closing date and time of e-tender—31-10-2018, 4 p. m.

Last date and time of receipt of e-tender—31-10-2018, 4 p. m.

Date and time of sample verification—7-11-2018, 11 a. m.

Date and time of opening of e-tender :

1. Technical bid—3-11-2018, 11 a. m.
2. Financial bid—12-11-2018, 11 a. m.

Date upto which the rates are to remain firm for acceptance—31-3-2019.

Security Deposit—5% of total contract amount inclusive of E.M.D. to be furnished as bank guarantee of a scheduled bank.

Period of supply—Within 30 days of receipt of supply order.

General Tender Terms & Conditions for e-Procurement

This tender is an e-Tender and is being published online for the purchase of 4 Nos. of self contained underwater breathing apparatus set (scuba set with spare cylinder). The tender is invited in 2 cover system from the registered and eligible firms through e-procurement portal of Government of Kerala (<https://www.etenders.kerala.gov.in>). Prospective bidders willing to participate in this tender shall necessarily register themselves with above mentioned e-procurement portal.

The tender timeline is available in the critical date section of this tender published in www.etenders.kerala.gov.in.

A Online Bidder registration process

Bidders should have a Class II or above Digital Signature Certificate (DSC) to be procured from any Registration Authorities (RA) under the Certifying Agency of India. Details of RAs will be available on www.cca.gov.in. Once, the DSC is obtained, bidders have to register on www.etenders.kerala.gov.in website for participating in this tender. Website registration is a one-time process without any registration fees. However, bidders have to procure DSC at their own cost.

Bidders may contact e-Procurement support desk of Kerala State IT Mission over telephone at 0471-2577088/188/388 or 0484-2336006, 2332262 or 0497-2764788, 2764188 or 0483-273294 or through email: etendershelp@kerala.gov.in or helpetender@gmail.com for assistance in this regard.

B Online Tender Process

The tender process shall consist of the following stages:

- (i) *Downloading of tender document*:—Tender document will be available for free download on www.etenders.kerala.gov.in. However, tender document fees shall be payable at the time of bid submission as stipulated in this tender document.
- (ii) *Pre-bid meeting*:—A pre bid meeting will be held at Fire and Rescue Services Regional Office Palakkad on the date and time as mentioned above. Bidders can participate in the pre bid meeting and clarify their doubts, if any. They can clarify their doubts by sending an e-mail to dopkd.frs@kerala.gov.in and by contacting The Regional Officer, Fire and Rescue Services, Palakkad in phone number 09497920106.
- (iii) *Publishing of Corrigendum*:—All corrigenda shall be published on www.etenders.kerala.gov.in and shall not be available elsewhere.
- (iv) *Bid submission*:—Bidders have to submit their bids along with supporting documents to support their eligibility, as required in this tender document on www.etenders.kerala.gov.in. No manual submission of bid is allowed and manual bids shall not be accepted under any circumstances.
- (v) *Opening of Technical Bid and Bidder short-listing*:—The technical bids will be opened, evaluated and shortlisted as per the eligibility and technical qualifications. All documents in support of technical qualifications shall be submitted (online). Failure to submit the documents online will attract disqualification. Bids shortlisted by this process will be taken up for opening the financial bid.
- (vi) *Opening of financial Bids*:—Bids of the qualified bidder's shall only be considered for opening and evaluation of the financial bid on the date and time mentioned in critical date's section.

C. Documents Comprising Bid

The First Stage (Pre-Qualification or Technical Cover based on 1 cover or 2 cover tender system)

Pre-Qualification or Technical proposal shall contain the scanned copies of the following documents which every bidder has to upload:

1. Scanned copy of complete specification compliance statement and specification of the product intended to supply (Model given below)

The Bidder should prepare the specification compliance statement in the following proforma and upload it duly signed. The Specification Compliance Statement should contain all the details in the Departmental technical specifications and the compliance to the same to be properly marked and deviation, if any, shall be marked in the compliance statement.

**Specification Compliance Statement for Self Contained Underwater Breathing Apparatus Set
(SCUBA set with spare cylinder)**

| <i>Sl. No.</i> | <i>Details of Departmental Technical Specification</i> | <i>Details of the product offered</i> | <i>Deviation from Departmental Technical Specification, if any</i> |
|----------------|--|---------------------------------------|--|
| | | | |
| | | | |

2. Scanned copy of the agreement in the prescribed format in Kerala Stamp Paper worth ` 200.
3. Brochure of the product intended to supply.
4. Work experience certificate or other relevant details.
5. Scanned copies of the declaration by the bidder on Kerala Stamp Paper worth ` 200 to the effect that no Vigilance Case has been charge sheeted and pending trial at Court against him/his partner/s or any of his directors in connection with fabrication/supply of similar product made earlier to this department.

I, (Name, Address, Firm), do hereby declare that no Vigilance Case have been charge sheeted and pending trial at court against me any of my partner/s or any of my directors, in connection with fabrication/supply of similar product made earlier to Kerala Fire and Rescue Services Department/Government of Kerala and none of us or our firm is blacklisted by any Government agencies/PSUs in Kerala.

6. A certified copy of its latest income tax clearance certificate (ITCC)

The department doesn't take any responsibility for any technical snag or failure that has taken place during document upload.

(ii) The Second Stage (*Financial Cover as per tender cover system*):

The Bidder shall complete the Price bid as per format given for download along with this tender (BOQ).

Note:—The blank price bid should be downloaded and saved on bidder's computer without changing, file-name otherwise price bid will not get uploaded. The bidder should fill in the details in the same file and upload the same back to the website.

Fixed price:—Prices quoted by the Bidder shall be fixed during the bidder's performance of the contract and not subject to variation on any account. A bid submitted with an adjustable/ variable price quotation will be treated as non-responsive and rejected.

D. Tender Document Fees, Earnest Money Deposit (EMD) and Security Deposit

The Bidder shall pay, a tender document fees of ₹ 3,600+GST 18% and Earnest Money Deposit of ₹ 24,000 (1% of PAC amount) and Security deposit of 5% of total contract amount inclusive of E.M.D to be furnished as bank guarantee of a scheduled bank. The EMD is required to protect the purchaser against risk of Bidder's conduct which would warrant the forfeiture of security.

Online payment modes—The tender document fees and EMD can be paid in the following manner through e-Payment facility provided by the e-Procurement system.

State Bank of India Multi Option Payment System (SBI MOPS Gateway)—Bidders are required to avail Internet Banking Facility in any of the below banks for making tender remittances in e-Procurement System.

(A) Internet Banking Options (Retail)

- | | |
|---------------------------------------|--|
| 1. Allahabad Bank | 29. Janata Sahakari Bank |
| 2. Axis Bank | 30. Karnataka Bank |
| 3. Andhra Bank | 31. Karur Vysya Bank |
| 4. Bandan Bank | 32. Kotak Mahindra Bank |
| 5. Bank of Bahrain and Kuwait | 33. Lakshmi Vilas Bank |
| 6. Bank of Baroda | 34. Mehsana Urban Co-op. Bank |
| 7. Bank of India | 35. NKGSB Co-operative Bank |
| 8. Bank of Maharashtra | 36. Oriental Bank of Commerce |
| 9. Bassein Catholic Co-operative Bank | 37. Punjab and Maharashtra Co-operative Bank |
| 10. BNP Paribas | 38. Punjab National Bank |
| 11. Canara Bank | 39. Punjab and Sind Bank |
| 12. Catholic Syrian Bank | 40. RBL Bank |
| 13. Central Bank of India | 41. Saraswat Co-operative Bank |
| 14. City Union Bank | 42. Shamrao Vithal Co-operative Bank |
| 15. Corporation Bank | 43. South Indian Bank |
| 16. Cosmos Bank | 44. Standard Chartered Bank |
| 17. DCB Bank | 45. State Bank of India |
| 18. Dena Bank | 46. Syndicate Bank |
| 19. Deutsche Bank | 47. Tamilnad Mercantile Bank |
| 20. Dhanalaxmi Bank | 48. Tamilnadu Co-operative Bank |
| 21. Federal Bank | 49. The Kalyan Janata Sahakari Bank |
| 22. HDFC Bank | 50. TJSB Bank (Erstwhile Thane Janata Sahakari Bank) |
| 23. ICICI Bank | 51. UCO Bank |
| 24. IDBI Bank | 52. Union Bank of India |
| 25. Indian Bank | 53. United Bank of India |
| 26. Indian Overseas Bank | 54. Vijaya Bank |
| 27. IndusInd Bank | 55. YES Bank |
| 28. Jammu & Kashmir Bank | |

(B) Internet Banking Options (Corporate)

- | | |
|-----------------------------|---------------------------------------|
| 1. Bank of Baroda | 19. Karur Vysya Bank |
| 2. Bank of India | 20. Kotak Bank |
| 3. Bank of Maharashtra | 21. Laxmi Vilas Bank |
| 4. BNP Paribas | 22. Oriental Bank of Commerce |
| 5. Canara Bank | 23. Punjab & Maharashtra Co-op. Bank |
| 6. Catholic Syrian Bank | 24. Punjab & Sind Bank |
| 7. City Union Bank | 25. Punjab National Bank |
| 8. Corporation Bank | 26. RBL Bank |
| 9. Cosmos Bank | 27. Shamrao Vitthal Co-operative Bank |
| 10. Deutsche Bank | 28. South Indian Bank |
| 11. Development Credit Bank | 29. State Bank of India |
| 12. Dhanalaxmi Bank | 30. Syndicate Bank |
| 13. Federal Bank | 31. UCO Bank |
| 14. HDFC Bank | 32. Union Bank of India |
| 15. ICICI Bank | 33. UPPCL |
| 16. Indian Overseas Bank | 34. Vijaya Bank |
| 17. Janta Sahakari Bank | 35. Axis Bank |
| 18. Jammu & Kashmir Bank | |

During the online bid submission process, bidder shall select SBI MOPS option and submit the page, to view the Terms and Conditions page. On further submitting the same, the e-Procurement system will re-direct the bidder to MOPS Gateway, where two options namely SBI and Other Banks will be shown. Here, Bidder may proceed as per below:

(a) SBI Account Holders shall click SBI option to with its Net Banking Facility, where bidder can enter their internet banking credentials and transfer the Tender Fee and EMD amount.

(b) Other Bank Account Holders may click Other Banks option to view the bank selection page. Here, bidders can select from any of the 54 Banks to proceed with its Net Banking Facility, for remitting tender payments.

* Transaction Charges for Other Banks vide SBI Letter No. LHO/TVM/AC/2016-17/47 – 1% of transaction value subject to a minimum of ` 50 and maximum of ` 150.

* Bidders who are using other Banks option under SBI MOPS Payment Gateway are advised by SBI to make online payment 72 hours in advance before tender closing time.

Any transaction charges levied while using any of the above modes of online payment has be borne by the bidder. The supplier/contractor's bid will be evaluated only if payment status against bidder is showing "Success" during bid opening.

E. Submission Process:

For submission of bids, all interested bidders have to register online as explained above in this document. After registration, bidders shall submit their Technical bid and Financial bid online on www.etenders.kerala.gov.in along with online payment of tender document fees and EMD.

It is necessary to click on "Freeze bid" link/icon to complete the process of bid submission otherwise the bid will not get submitted online and the same shall not be available for viewing/opening during bid opening process.

TENDER OPENING AND EVALUATION

(a) Soon after the opening of the tender, the tenderers are requested to come to the Fire and Rescue Services Regional Office, Palakkad with documents and presentations on all the technical aspects of the fabrication and accessories for the full understanding of the Regional Office Purchase Committee (Technical), on the date specified.

(b) There will not be any further communications about the opening of the technical and financial bids separately. Soon on opening the technical bid of e-tenders, the committee constituted to evaluate the technical aspects, will meet and scrutinize the technical specification of equipment submitted with the e-tender.

(c) Sample of SCUBA Set with spare cylinder (Full Set) should be produced before the Committee for Technical Evaluation, which would be subjected to test by the departmental personnel. The final selection will be done after considering the report of the testing team only.

(d) During evaluation, the tenders will be first evaluated for the compliance of Departmental Technical Specification. Only those tenders which comply the Departmental Technical Specifications will be considered for subsequent financial evaluation.

(e) The financial bid belonging to those dealers/suppliers who qualified in the technical bid of the equipment as required above by Kerala Fire and Rescue Services Department alone will be considered.

(f) On finalization of technical evaluation, the second cover i.e. the financial bid of the concerned competent firm will be evaluated by the Regional Office Committee (Finance) for consideration.

The bidder should upload the supporting documents along with the Technical cover.

(g) The originals of Technical specification compliance statement of the product, agreement in Kerala Stamp Paper worth ` 200, the declaration on Kerala Stamp Paper worth ` 200 and Brouchers/Photograph of the item intended to supply shall be produced before the undersigned soon after the Financial Bid opening.

(h) After opening the financial bid, financial evaluation is made only after consultation with the DPC and the decision of the DPC shall be final and will be uploaded in the financial evaluation field of the e-tender site whether the tender is financially admitted or not and thereafter the awarding of the contract.

(i) The right of acceptance or rejection of e-tender or cancelling the tender without assigning any reason, at any stage of tendering, is solemnly vested with the Regional Officer, Fire and Rescue Services, Palakkad or a committee appointed by him.

The rules and regulations prescribed for e-tenders by the Government of Kerala/Store Purchase Manual, Government of Kerala shall be applicable to this e-tender also. If any tenderer wants any clarification on any aspect of the tender he/she can send email to dopkd.frs@kerala.gov.in. or fax to 0491-2505758.

Details with respect to the e-tender and the details of specifications of the item to be purchased can be obtained from the e-tender website <https://etenders.kerala.gov.in>.

Any legal dispute that may arise in relation to the e-tender formalities will be restricted to the jurisdiction of Palakkad District Court.

(2)

No. C-662/2017.

13th September 2018.

e-Tenders in two cover system are invited from competent manufacturers or their authorised dealers with adequate stock and spares and repair capabilities for the supply of 1 No. of Inflatable Tower Light as per the specifications of this Department. The tender is to be submitted as e-tenders through <https://etenders.kerala.gov.in>. Since this is an e-tender, only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the tender.

e-Tender document and other details can be obtained from the above e-portal.

The tender has two parts:

1. Technical bid.
2. Financial bid (BOQ).

Tender No. with PAC—KFRS-DOPKD-E-2-Re-Tender No. 04/2018-19/SN—` 2,00,000.

EMD—1% of PAC in online payment.

Security Deposit—5% of total contract amount inclusive of E.M.D. to be furnished as bank guarantee of a scheduled bank.

Cost of e-tender (online submission)—` 400 + G.S.T. @ 18%.

Date and time of pre bid meeting—8-10-2018, 11 a. m.

Closing date and time of e-tender—31-10-2018, 4 p. m.

Last date and time of receipt of e-tender—31-10-2018, 4 p. m.

Date and time of sample verification—8-11-2018, 11 a. m.

Date and time of opening of e-tender :

1. Technical bid—3-11-2018, 11 a. m.
2. Financial bid—12-11-2018, 11 a. m.

Date upto which the rates are to remain firm for acceptance—31-3-2019.

Period of supply—Within 30 days of receipt of supply order.

General Tender Terms & Conditions for E-Procurement

This tender is an e-tender and is being published online for the purchase of 1 No. of Inflatable Tower light. The tender is invited in 2 cover system from the registered and eligible firms through e-procurement portal of Government of Kerala (<https://www.etenders.kerala.gov.in>). Prospective bidders willing to participate in this tender shall necessarily register themselves with above mentioned e-procurement portal.

The tender timeline is available in the critical date section of this tender published in www.etenders.kerala.gov.in.

A. Online Bidder Registration Process:

Bidders should have a Class II or above Digital Signature Certificate (DSC) to be procured from any Registration Authorities (RA) under the Certifying Agency of India. Details of RAs will be available on www.cca.gov.in. Once, the DSC is obtained, bidders have to register on www.etenders.kerala.gov.in website for participating in this tender. Website registration is a one-time process without any registration fees. However, bidders have to procure DSC at their own cost.

Bidders may contact e-Procurement support desk of Kerala State IT Mission over telephone at 0471-2577088/188/388 or 0484-2336006, 2332262 or 0497-2764788, 2764188 or 0483-273294 or through email: etendershelp@kerala.gov.in or helpetender@gmail.com for assistance in this regard.

B. Online Tender Process:

The tender process shall consist of the following stages:

- (i) *Downloading of tender document*:—Tender document will be available for free download on www.etenders.kerala.gov.in. However, tender document fees shall be payable at the time of bid submission as stipulated in this tender document.
- (ii) *Pre-bid meeting*:—A pre bid meeting will be held at Fire and Rescue Services Regional Office, Palakkad on the date and time as mentioned above. Bidders can participate in the pre bid meeting and clarify their doubts, if any. They can clarify their doubts by sending an e-mail to dopkd.frs@kerala.gov.in and by contacting. The Regional Officer, Fire and Rescue Services, Palakkad in Phone Number 09497920106
- (iii) *Publishing of Corrigendum*:—All corrigenda shall be published on www.etenders.kerala.gov.in and shall not be available elsewhere.
- (iv) *Bid submission*:—Bidders have to submit their bids along with supporting documents to support their eligibility, as required in this tender document on www.etenders.kerala.gov.in. No manual submission of bid is allowed and manual bids shall not be accepted under any circumstances.
- (v) *Opening of Technical Bid and Bidder short-listing*:—The technical bids will be opened, evaluated and shortlisted as per the eligibility and technical qualifications. All documents in support of technical qualifications shall be submitted (online). Failure to submit the documents online will attract disqualification. Bids shortlisted by this process will be taken up for opening the financial bid.

- (vi) Opening of Financial Bids:—Bids of the qualified bidder's shall only be considered for opening and evaluation of the financial bid on the date and time mentioned in critical date's section.

C. Documents Comprising Bid:

(i) *The First Stage (Pre-Qualification or Technical Cover based on 1 cover or 2 cover tender system):*

Pre-Qualification or Technical proposal shall contain the scanned copies of the following documents which every bidder has to upload:

1. Scanned copy of complete specification compliance statement and specification of the product intended to supply (Model given below)

The Bidder should prepare the specification compliance statement in the following proforma and upload it duly signed. The Specification Compliance Statement should contain all the details in the Departmental technical specifications and the compliance to the same to be properly marked and deviation, if any, shall be marked in the compliance statement.

Specification Compliance Statement for Inflatable tower light

| <i>Sl. No.</i> | <i>Details of Departmental Technical Specification</i> | <i>Details of the product offered</i> | <i>Deviation from Departmental Technical Specification, if any</i> |
|----------------|--|---------------------------------------|--|
| | | | |
| | | | |

2. Scanned copy of the agreement in the prescribed format in Kerala Stamp Paper worth ` 200.
3. Brochure of the product intended to supply.
4. Work experience certificate or other relevant details.
5. Scanned copies of the declaration by the bidder on Kerala Stamp Paper worth ` 200 to the effect that no Vigilance Case has been charge sheeted and pending trial at Court against him/his partner/s or any of his directors in connection with fabrication/supply of similar product made earlier to this department.

I, (Name, Address, Firm), do hereby declare that no Vigilance Case have been charge sheeted and pending trial at court against me, any of my partner/s or any of my directors, in connection with fabrication/supply of similar product made earlier to Kerala Fire and Rescue Services Department/Government of Kerala and none of us or our firm is blacklisted by any Government agencies/PSUs in Kerala.

6. A certified copy of its latest income tax clearance certificate (ITCC)

The department doesn't take any responsibility for any technical snag or failure that has taken place during document upload.

(ii) *The Second Stage (Financial Cover as per tender cover system):*

The Bidder shall Complete the price bid as per format given for download along with this tender (BOQ).

Note:—The blank price bid should be downloaded and saved on bidder's computer without changing, file-name otherwise price bid will not get uploaded. The bidder should fill in the details in the same file and upload the same back to the website.

Fixed price:—Prices quoted by the bidder shall be fixed during the bidder's performance of the contract and not subject to variation on any account. A bid submitted with an adjustable/variable price quotation will be treated as non-responsive and rejected.

D. Tender Document Fees, Earnest Money Deposit (EMD) and Security Deposit

The bidder shall pay, a tender document fees of ₹ 400+GST 18% and Earnest Money Deposit of ₹ 2,000 (1% of PAC amount) and security deposit of 5% of total contract amount inclusive of E.M.D. to be furnished as bank guarantee of a scheduled bank. The EMD is required to protect the purchaser against risk of bidder's conduct, which would warrant the forfeiture of security.

Online Payment modes—The tender document fees and EMD can be paid in the following manner through e-Payment facility provided by the e-Procurement system.

State Bank of India Multi Option Payment System (SBI MOPS Gateway)—Bidders are required to avail Internet Banking Facility in any of the below banks for making tender remittances in e-Procurement System.

(A) Internet Banking Options (Retail)

- | | |
|---------------------------------------|--|
| 1. Allahabad Bank | 29. Janata Sahakari Bank |
| 2. Axis Bank | 30. Karnataka Bank |
| 3. Andhra Bank | 31. Karur Vysya Bank |
| 4. Bandan Bank | 32. Kotak Mahindra Bank |
| 5. Bank of Bahrain and Kuwait | 33. Lakshmi Vilas Bank |
| 6. Bank of Baroda | 34. Mehsana Urban Co-op. Bank |
| 7. Bank of India | 35. NKGSB Co-operative Bank |
| 8. Bank of Maharashtra | 36. Oriental Bank of Commerce |
| 9. Bassein Catholic Co-operative Bank | 37. Punjab and Maharashtra Co-operative Bank |
| 10. BNP Paribas | 38. Punjab National Bank |
| 11. Canara Bank | 39. Punjab and Sind Bank |
| 12. Catholic Syrian Bank | 40. RBL Bank |
| 13. Central Bank of India | 41. Saraswat Co-operative Bank |
| 14. City Union Bank | 42. Shamrao Vithal Co-operative Bank |
| 15. Corporation Bank | 43. South Indian Bank |
| 16. Cosmos Bank | 44. Standard Chartered Bank |
| 17. DCB Bank | 45. State Bank of India |
| 18. Dena Bank | 46. Syndicate Bank |
| 19. Deutsche Bank | 47. Tamilnad Mercantile Bank |
| 20. Dhanalaxmi Bank | 48. Tamilnadu Co-operative Bank |
| 21. Federal Bank | 49. The Kalyan Janata Sahakari Bank |
| 22. HDFC Bank | 50. TJSB Bank (Erstwhile Thane Janata Sahakari Bank) |
| 23. ICICI Bank | 51. UCO Bank |
| 24. IDBI Bank | 52. Union Bank of India |
| 25. Indian Bank | 53. United Bank of India |
| 26. Indian Overseas Bank | 54. Vijaya Bank |
| 27. IndusInd Bank | 55. YES Bank |
| 28. Jammu & Kashmir Bank | |

(B) Internet Banking Options (Corporate)

- | | |
|-----------------------------|---------------------------------------|
| 1. Bank of Baroda | 19. Karur Vysya Bank |
| 2. Bank of India | 20. Kotak Bank |
| 3. Bank of Maharashtra | 21. Laxmi Vilas Bank |
| 4. BNP Paribas | 22. Oriental Bank of Commerce |
| 5. Canara Bank | 23. Punjab & Maharashtra Co-op. Bank |
| 6. Catholic Syrian Bank | 24. Punjab & Sind Bank |
| 7. City Union Bank | 25. Punjab National Bank |
| 8. Corporation Bank | 26. RBL Bank |
| 9. Cosmos Bank | 27. Shamrao Vitthal Co-operative Bank |
| 10. Deutsche Bank | 28. South Indian Bank |
| 11. Development Credit Bank | 29. State Bank of India |
| 12. Dhanalaxmi Bank | 30. Syndicate Bank |
| 13. Federal Bank | 31. UCO Bank |
| 14. HDFC Bank | 32. Union Bank of India |
| 15. ICICI Bank | 33. UPPCL |
| 16. Indian Overseas Bank | 34. Vijaya Bank |
| 17. Janta Sahakari Bank | 35. Axis Bank |
| 18. Jammu & Kashmir Bank | |

During the online bid submission process, bidder shall select SBI MOPS option and submit the page, to view the Terms and Conditions page. On further submitting the same, the e-Procurement system will re-direct the bidder to MOPS Gateway, where two options namely SBI and Other Banks* will be shown. Here, Bidder may proceed as per below:

(a) SBI Account Holders shall click SBI option to with its Net Banking Facility, where bidder can enter their internet banking credentials and transfer the Tender Fee and EMD amount.

(b) Other Bank Account Holders may click Other Banks option to view the bank selection page. Here, bidders can select from any of the 54 Banks to proceed with its Net Banking Facility, for remitting tender payments.

* Transaction Charges for Other Banks vide SBI Letter No. LHO/TVM/AC/2016-17/47 – 1% of transaction value subject to a minimum of ` 50 and maximum of ` 150.

* Bidders who are using other Banks option under SBI MOPS Payment Gateway are advised by SBI to make online payment 72 hours in advance before tender closing time.

Any transaction charges levied while using any of the above modes of online payment has be borne by the bidder. The supplier/contractor's bid will be evaluated only if payment status against bidder is showing "Success" during bid opening.

E. Submission Process:

For submission of bids, all interested bidders have to register online as explained above in this document. After registration, bidders shall submit their Technical bid and Financial bid online on www.etenders.kerala.gov.in along with online payment of tender document fees and EMD.

It is necessary to click on "Freeze bid" link/icon to complete the process of bid submission otherwise the bid will not get submitted online and the same shall not be available for viewing/opening during bid opening process.

TENDER OPENING AND EVALUATION

(a) Soon after the opening of the tender, the tenderers are requested to come to the Fire and Rescue Services Regional Office, Palakkad with documents and presentations on all the technical aspects of the fabrication and accessories for the full understanding of the Regional Office Purchase Committee (Technical), on the date specified.

(b) There will not be any further communications about the opening of the technical and financial bids separately. Soon on opening the technical bid of e-tenders, the committee constituted to evaluate the technical aspects, will meet and scrutinize the technical specification of equipment submitted with the e-tender.

(c) Brouchers, pamphlets, drawings of Inflatable Tower light should be produced before the Committee for Technical Evaluation, which would be subjected to test by the departmental personnel. The final selection will be done after considering the report of the testing team only.

(d) During evaluation, the tenders will be first evaluated for the compliance of Departmental Technical Specification. Only those tenders which comply the Departmental Technical Specifications will be considered for subsequent financial evaluation.

(e) The financial bid belonging to those dealers/suppliers who qualified in the technical bid of the equipment as required above by Kerala Fire and Rescue Services Department alone will be considered.

(f) On finalization of technical evaluation, the second cover i.e. the financial bid of the concerned competent firm will be evaluated by the Regional Office Committee (Finance) for consideration.

The bidder should upload the supporting documents along with the Technical cover

(g) The originals of Technical specification compliance statement of the product, agreement in Kerala Stamp Paper worth ` 200, the declaration on Kerala Stamp Paper worth ` 200 and Brouchers/Photograph of the item intended to supply shall be produced before the undersigned soon after the Financial Bid opening.

(h) After opening the financial bid, financial evaluation is made only after consultation with the DPC and the decision of the DPC shall be final and will be uploaded in the financial evaluation field of the e-tender site whether the tender is financially admitted or not and thereafter the awarding of the contract.

(i) The right of acceptance or rejection of e-tender or cancelling the tender without assigning any reason, at any stage of tendering, is solemnly vested with the Regional Officer, Fire and Rescue Services, Palakkad or a committee appointed by him.

The rules and regulations prescribed for e-tenders by the Government of Kerala/Store Purchase Manual, Government of Kerala shall be applicable to this e-tender also. If any tenderer wants any clarification on any aspect of the tender he/she can send email to dopkd.frs@kerala.gov.in or fax to 0491-2505758.

Details with respect to the e-tender and the details of specifications of the item to be purchased can be obtained from the e-tender website <https://etenders.kerala.gov.in>.

Any legal dispute that may arise in relation to the e-tender formalities will be restricted to the jurisdiction of Palakkad District Court.

(3)

No. C-1308/2017.

13th September 2018.

e-Tenders in two cover system are invited from competent manufacturers or their authorised dealers with adequate stock and spares and repair capabilities for the supply of 1 No. of Multi Gas Detector as per the specifications of this Department. The tender is to be submitted as e-tenders through <https://etenders.kerala.gov.in>. Since this is an e-tender, only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the tender.

e-Tender document and other details can be obtained from the above e-portal.

The tender has two parts:

1. Technical bid.
2. Financial bid (BOQ).

Tender No. with PAC—KFRS-DOPKD-E-2-Re-Tender No. 05/2018-19/SN—` 1,00,000.

EMD—` 1,500 (Minimum EMD as per store purchase manual)

Cost of e-tender (online submission)—` 400 + G.S.T. @ 18%.

Date and time of pre bid meeting—8-10-2018, 11 a. m.

Closing date and time of e-tender—31-10-2018, 4 p. m.

Last date and time of receipt of e-tender—31-10-2018, 4 p. m.

Date and time of sample verification—8-11-2018, 11 a. m.

Date and time of opening of e-tender :

1. Technical bid—3-11-2018, 11 a. m.
2. Financial bid—12-11-2018, 11 a. m.

Date upto which the rates are to remain firm for acceptance—31-3-2019.

Security Deposit—5% of total contract amount inclusive of E.M.D. To be furnished as Bank guarantee of a Scheduled Bank.

Period of supply—Within 30 days of receipt of supply order.

General Tender Terms & Conditions for e-Procurement

This tender is an e-tender and is being published online for the purchase of 1 No. of Multigas detector. The tender is invited in 2 cover system from the registered and eligible firms through e-procurement portal of Government of Kerala (<https://www.etenders.kerala.gov.in>). Prospective bidders willing to participate in this tender shall necessarily register themselves with above mentioned e-procurement portal.

The tender timeline is available in the critical date section of this tender published in www.etenders.kerala.gov.in.

A. Online Bidder Registration Process:

Bidders should have a Class II or above Digital Signature Certificate (DSC) to be procured from any Registration Authorities (RA) under the Certifying Agency of India. Details of RAs will be available on www.cca.gov.in. Once, the DSC is obtained, bidders have to register on www.etenders.kerala.gov.in website for participating in this tender. Website registration is a one-time process without any registration fees. However, bidders have to procure DSC at their own cost.

Bidders may contact e-Procurement support desk of Kerala State IT Mission over telephone at 0471-2577088/188/388 or 0484-2336006, 2332262 or 0497-2764788, 2764188 or 0483-273294 or through e-mail: etendershelp@kerala.gov.in or helpetender@gmail.com. for assistance in this regard.

B. Online Tender Process:

The tender process shall consist of the following stages:

- (i) *Downloading of tender document*—Tender document will be available for free download on www.etenders.kerala.gov.in. However, tender document fees shall be payable at the time of bid submission as stipulated in this tender document.
- (ii) *Pre-bid meeting*—A pre-bid meeting will be held at Fire and Rescue Services Regional Office, Palakkad on the date and time as mentioned above. Bidders can participate in the pre-bid meeting and clarify their doubts, if any. They can clarify their doubts by sending an e-mail to dopkd.frs@kerala.gov.in and by contacting The Regional Officer, Fire and Rescue Services, Palakkad in phone number 09497920106.
- (iii) *Publishing of Corrigendum*—All corrigenda shall be published on www.etenders.kerala.gov.in and shall not be available elsewhere.
- (iv) *Bid submission*—Bidders have to submit their bids along with supporting documents to support their eligibility, as required in this tender document on www.etenders.kerala.gov.in. No manual submission of bid is allowed and manual bids shall not be accepted under any circumstances.

- (v) *Opening of Technical Bid and Bidder short-listing*—The technical bids will be opened, evaluated and shortlisted as per the eligibility and technical qualifications. All documents in support of technical qualifications shall be submitted (online). Failure to submit the documents online will attract disqualification. Bids shortlisted by this process will be taken up for opening the financial bid.
- (vi) *Opening of Financial Bids*—Bids of the qualified bidder's shall only be considered for opening and evaluation of the financial bid on the date and time mentioned in critical date's section.

C. Documents Comprising Bid:

(i). *The First Stage (Pre-Qualification or Technical Cover based on 1 cover or 2 cover tender system):*

Pre-qualification or technical proposal shall contain the scanned copies of the following documents which every bidder has to upload:

1. Scanned copy of complete specification compliance statement and specification of the product intended to supply (model given below)

The Bidder should prepare the specification compliance statement in the following proforma and upload it duly signed. The Specification Compliance Statement should contain all the details in the Departmental Technical Specifications and the compliance to the same to be properly marked and deviation, if any, shall be marked in the compliance statement.

Specification Compliance Statement for Multigas Detector

| <i>Sl. No.</i> | <i>Details of Departmental Technical Specification</i> | <i>Details of the product offered</i> | <i>Deviation from Departmental Technical Specification, if any</i> |
|----------------|--|---------------------------------------|--|
| | | | |
| | | | |

2. Scanned copy of the agreement in the prescribed format in Kerala Stamp Paper worth ` 200.
3. Brochure of the product intended to supply.
4. Work experience certificate or other relevant details.
5. Scanned copies of the declaration by the bidder on Kerala Stamp Paper worth ` 200 to the effect that no Vigilance Case has been charge sheeted and pending trial at Court against him/his partner/s or any of his directors in connection with fabrication/supply of similar product made earlier to this department.

I, (Name, Address, Firm) do hereby declare that no Vigilance Case have been charge sheeted and pending trial at court against me, any of my partner/s or any of my directors, in connection with fabrication/supply of similar product made earlier to Kerala Fire and Rescue Services Department/Government of Kerala and none of us or our firm is blacklisted by any Government agencies/PSUs in Kerala.

6. A certified copy of its Latest Income Tax Clearance Certificate (ITCC).

The department doesn't take any responsibility for any technical snag or failure that has taken place during document upload.

(ii). *The Second Stage (Financial Cover as per tender cover system):*

The Bidder shall Complete the Price bid as per format given for download along with this tender (BOQ).

Note:—The blank price bid should be downloaded and saved on bidder's computer without changing, file-name otherwise price bid will not get uploaded. The bidder should fill in the details in the same file and upload the same back to the website.

Fixed price—Prices quoted by the Bidder shall be fixed during the bidder's performance of the contract and not subject to variation on any account. A bid submitted with an adjustable/variable price quotation will be treated as non-responsive and rejected.

D. Tender Document Fees, Earnest Money Deposit (EMD) and Security Deposit

The Bidder shall pay, a tender document fees of ₹ 400+GST 18% and Earnest Money Deposit of ₹ 1,000 (1% of PAC amount) and Security Deposit of 5% of total contract amount inclusive of E.M.D. to be furnished as bank guarantee of a Scheduled Bank. The EMD is required to protect the purchaser against risk of Bidder's conduct, which would warrant the forfeiture of security.

Online Payment modes—The tender document fees and EMD can be paid in the following manner through e-Payment facility provided by the e-Procurement system.

State Bank of India Multi Option Payment System (SBI MOPS Gateway)—Bidders are required to avail Internet Banking Facility in any of the below banks for making tender remittances in e-Procurement System.

(A) Internet Banking Options (Retail)

- | | |
|---------------------------------------|--|
| 1. Allahabad Bank | 29. Janata Sahakari Bank |
| 2. Axis Bank | 30. Karnataka Bank |
| 3. Andhra Bank | 31. Karur Vysya Bank |
| 4. Bandan Bank | 32. Kotak Mahindra Bank |
| 5. Bank of Bahrain and Kuwait | 33. Lakshmi Vilas Bank |
| 6. Bank of Baroda | 34. Mehsana Urban Co-op. Bank |
| 7. Bank of India | 35. NKGSB Co-operative Bank |
| 8. Bank of Maharashtra | 36. Oriental Bank of Commerce |
| 9. Bassein Catholic Co-operative Bank | 37. Punjab and Maharashtra Co-operative Bank |
| 10. BNP Paribas | 38. Punjab National Bank |
| 11. Canara Bank | 39. Punjab and Sind Bank |
| 12. Catholic Syrian Bank | 40. RBL Bank |
| 13. Central Bank of India | 41. Saraswat Co-operative Bank |
| 14. City Union Bank | 42. Shamrao Vithal Co-operative Bank |
| 15. Corporation Bank | 43. South Indian Bank |
| 16. Cosmos Bank | 44. Standard Chartered Bank |
| 17. DCB Bank | 45. State Bank of India |
| 18. Dena Bank | 46. Syndicate Bank |
| 19. Deutsche Bank | 47. Tamilnad Mercantile Bank |
| 20. Dhanalaxmi Bank | 48. Tamilnadu Co-operative Bank |
| 21. Federal Bank | 49. The Kalyan Janata Sahakari Bank |
| 22. HDFC Bank | 50. TJSB Bank (Erstwhile Thane Janata Sahakari Bank) |
| 23. ICICI Bank | 51. UCO Bank |
| 24. IDBI Bank | 52. Union Bank of India |
| 25. Indian Bank | 53. United Bank of India |
| 26. Indian Overseas Bank | 54. Vijaya Bank |
| 27. IndusInd Bank | 55. YES Bank |
| 28. Jammu & Kashmir Bank | |

(B) Internet Banking Options (Corporate)

- | | |
|-----------------------------|---------------------------------------|
| 1. Bank of Baroda | 19. Karur Vysya Bank |
| 2. Bank of India | 20. Kotak Bank |
| 3. Bank of Maharashtra | 21. Laxmi Vilas Bank |
| 4. BNP Paribas | 22. Oriental Bank of Commerce |
| 5. Canara Bank | 23. Punjab & Maharashtra Co-op. Bank |
| 6. Catholic Syrian Bank | 24. Punjab & Sind Bank |
| 7. City Union Bank | 25. Punjab National Bank |
| 8. Corporation Bank | 26. RBL Bank |
| 9. Cosmos Bank | 27. Shamrao Vitthal Co-operative Bank |
| 10. Deutsche Bank | 28. South Indian Bank |
| 11. Development Credit Bank | 29. State Bank of India |
| 12. Dhanalaxmi Bank | 30. Syndicate Bank |
| 13. Federal Bank | 31. UCO Bank |
| 14. HDFC Bank | 32. Union Bank of India |
| 15. ICICI Bank | 33. UPPCL |
| 16. Indian Overseas Bank | 34. Vijaya Bank |
| 17. Janta Sahakari Bank | 35. Axis Bank |
| 18. Jammu & Kashmir Bank | |

During the online bid submission process, bidder shall select SBI MOPS option and submit the page, to view the Terms and Conditions page. On further submitting the same, the e-Procurement system will re-direct the bidder to MOPS Gateway, where two options namely SBI and Other Banks* will be shown. Here, Bidder may proceed as per below:

(a) SBI Account Holders shall click SBI option to with its Net Banking Facility, where bidder can enter their internet banking credentials and transfer the Tender Fee and EMD amount.

(b) Other Bank Account Holders may click Other Banks option to view the bank selection page. Here, bidders can select from any of the 54 Banks to proceed with its Net Banking Facility, for remitting tender payments.

* Transaction Charges for Other Banks vide SBI Letter No. LHO/TVM/AC/2016-17/47 – 1% of transaction value subject to a minimum of ` 50 and maximum of ` 150.

* Bidders who are using other Banks option under SBI MOPS Payment Gateway are advised by SBI to make online payment 72 hours in advance before tender closing time.

Any transaction charges levied while using any of the above modes of online payment has be borne by the bidder. The supplier/contractor's bid will be evaluated only if payment status against bidder is showing "Success" during bid opening.

E. Submission Process:

For submission of bids, all interested bidders have to register online as explained above in this document. After registration, bidders shall submit their Technical bid and Financial bid online on www.etenders.kerala.gov.in along with online payment of tender document fees and EMD.

It is necessary to click on "Freeze bid" link/icon to complete the process of bid submission otherwise the bid will not get submitted online and the same shall not be available for viewing/opening during bid opening process.

TENDER OPENING AND EVALUATION

(a) Soon after the opening of the tender, the tenderers are requested to come to the Fire and Rescue Services Regional Office Palakkad with documents and presentations on all the technical aspects of the fabrication and accessories for the full understanding of the Regional Office Purchase Committee (Technical), on the date specified.

(b) There will not be any further communications about the opening of the technical and financial bids separately. Soon on opening the technical bid of e-tenders, the committee constituted to evaluate the technical aspects, will meet and scrutinize the technical specification of equipment submitted with the e-tender.

(c) Sample of Multigas Detector should be produced before the Committee for Technical Evaluation, which would be subjected to test by the departmental personnel. The final selection will be done after considering the report of the testing team only.

(d) During evaluation, the tenders will be first evaluated for the compliance of Departmental Technical Specification. Only those tenders which comply the Departmental Technical Specifications will be considered for subsequent financial evaluation.

(e) The financial bid belonging to those dealers/suppliers who qualified in the technical bid of the equipment as required above by Kerala Fire and Rescue Services Department alone will be considered.

(f) On finalization of technical evaluation, the second cover i.e. the financial bid of the concerned competent firm will be evaluated by the Regional Office Committee (Finance) for consideration.

The bidder should upload the supporting documents along with the Technical cover

(g) The originals of Technical specification compliance statement of the product, agreement in Kerala Stamp Paper worth ` 200, the declaration on Kerala Stamp Paper worth ` 200 and Brouchers/Photograph of the item intended to supply shall be produced before the undersigned soon after the Financial Bid opening.

(h) After opening the financial bid, financial evaluation is made only after consultation with the DPC and the decision of the DPC shall be final and will be uploaded in the financial evaluation field of the e-tender site whether the tender is financially admitted or not and thereafter the awarding of the contract.

(i) The right of acceptance or rejection of e-tender or cancelling the tender without assigning any reason, at any stage of tendering, is solemnly vested with the Regional Fire Officer, Fire and Rescue Services, Palakkad or a committee appointed by him.

The rules and regulations prescribed for e-tenders by the Government of Kerala/Store Purchase Manual, Government of Kerala shall be applicable to this e-tender also. If any tenderer wants any clarification on any aspect of the tender, he/she can send email to dopkd.frs@kerala.gov.in. or fax to 0491-2505758.

Details with respect to the e-tender and the details of specifications of the item to be purchase can be obtained from the e-tender website <https://etenders.kerala.gov.in>.

Any legal dispute that may arise in relation to the e-tender formalities will be restricted to the jurisdiction of Palakkad District Court.

(4)

No. C-1310/2017.

13th September 2018.

e-Tenders in two cover system are invited from competent manufacturers or their authorised dealers with adequate stock and spares and repair capabilities for the supply of 1 No. of Air Compressor (Petrol Driven) as per the specifications of this Department. The tender is to be submitted as e-tenders through <https://etenders.kerala.gov.in>. Since this is an e-tender, only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the tender.

e-Tender document and other details can be obtained from the above e-portal.

The tender has two parts:

1. Technical bid.
2. Financial bid (BOQ).

Tender No. with PAC—KFRS-DOPKD-E-2-Re-Tender No. 02/2018-19/SN—` 3,00,000.

EMD—1% of PAC in online payment

Gaz. No. 42/2018/DTP (Stores Purchase).

Cost of e-tender (online submission)—` 600 + G.S.T. @ 18%.

Date and time of pre bid meeting—8-10-2018, 11 a. m.

Closing date and time of e-tender—31-10-2018, 4 p. m.

Last date and time of receipt of e-tender—31-10-2018, 4 p. m.

Date and time of sample verification—8-11-2018, 11 a. m.

Date and time of opening of e-tender :

1. Technical bid—3-11-2018, 11 a. m.
2. Financial bid—12-11-2018, 11 a. m.

Date upto which the rates are to remain firm for acceptance—31-3-2019.

Security Deposit—5% of total contract amount inclusive of E.M.D. To be furnished as bank guarantee of a scheduled bank.

Period of supply—Within 30 days of receipt of supply order.

General Tender Terms & Conditions for e-Procurement

This tender is an e-Tender and is being published Online for the purchase of 1 No. of Air compressor (Petrol Driven). The tender is invited in 2 cover system from the registered and eligible firms through e-procurement portal of Government of Kerala (<https://www.etenders.kerala.gov.in>). Prospective bidders willing to participate in this tender shall necessarily register themselves with above mentioned e-procurement portal.

The tender timeline is available in the critical date section of this tender published in www.etenders.kerala.gov.in.

A. Online Bidder Registration Process:

Bidders should have a Class II or above Digital Signature Certificate (DSC) to be procured from any Registration Authorities (RA) under the Certifying Agency of India. Details of RAs will be available on www.cca.gov.in. Once, the DSC is obtained, bidders have to register on www.etenders.kerala.gov.in website for participating in this tender. Website registration is a one-time process without any registration fees. However, bidders have to procure DSC at their own cost.

Bidders may contact e-Procurement support desk of Kerala State IT Mission over telephone at 0471-2577088/188/388 or 0484-2336006, 2332262 or 0497-2764788, 2764188 or 0483-273294 or through email: etendershelp@kerala.gov.in or helpetender@gmail.com.for assistance in this regard.

B. Online Tender Process:

The tender process shall consist of the following stages:

- (i) *Downloading of tender document:*—Tender document will be available for free download on www.etenders.kerala.gov.in. However, tender document fees shall be payable at the time of bid submission as stipulated in this tender document.
- (ii) *Pre-bid meeting:*—A pre bid meeting will be held at Fire and Rescue Services Regional Office, Palakkad on the date and time as mentioned above. Bidders can participate in the pre bid meeting and clarify their doubts, if any. They can clarify their doubts by sending an e-mail to dopkd.frs@kerala.gov.in and by contacting. The Regional Officer, Fire and Rescue Services, Palakkad in phone number 09497920106.
- (iii) *Publishing of Corrigendum:*—All corrigenda shall be published on www.etenders.kerala.gov.in and shall not be available elsewhere.
- (iv) *Bid submission:*—Bidders have to submit their bids along with supporting documents to support their eligibility, as required in this tender document on www.etenders.kerala.gov.in. No manual submission of bid is allowed and manual bids shall not be accepted under any circumstances.

- (v) *Opening of Technical Bid and Bidder short-listing*:—The technical bids will be opened, evaluated and shortlisted as per the eligibility and technical qualifications. All documents in support of technical qualifications shall be submitted (online). Failure to submit the documents online will attract disqualification. Bids shortlisted by this process will be taken up for opening the financial bid.
- (vi) *Opening of Financial Bids*:—Bids of the qualified bidder's shall only be considered for opening and evaluation of the financial bid on the date and time mentioned in critical date's section.

C. Documents Comprising Bid:

The First Stage (Pre-Qualification or Technical Cover based on 1 cover or 2 cover tender system):

Pre-Qualification or Technical proposal shall contain the scanned copies of the following documents which every bidder has to upload:

1. **Scanned copy of complete specification compliance statement and specification of the product intended to supply (Model given below)**

The Bidder should prepare the specification compliance statement in the following proforma and upload it duly signed. The Specification Compliance Statement should contain all the details in the Departmental technical specifications and the compliance to the same to be properly marked and deviation, if any, shall be marked in the compliance statement.

Specification Compliance Statement for AIR Compressor (Petrol Driven)

| Sl. No. | Details of Departmental Technical Specification | Details of the product offered | Deviation from Departmental Technical Specification, if any |
|---------|---|--------------------------------|---|
| | | | |
| | | | |

2. Scanned copy of the agreement in the prescribed format in Kerala Stamp Paper worth ` 200.
3. Brochure of the product intended to supply.
4. Work experience certificate or other relevant details.
5. Scanned copies of the declaration by the bidder on Kerala Stamp Paper worth ` 200 to the effect that no Vigilance Case has been charge sheeted and pending trial at Court against him/his partner/s or any of his directors in connection with fabrication/supply of similar product made earlier to this department.

I, (Name, Address, Firm), do hereby declare that no Vigilance Case have been charge sheeted and pending trial at court against me, any of my partner/s or any of my directors, in connection with fabrication/supply of similar product made earlier to Kerala Fire and Rescue Services Department/Government of Kerala and none of us or our firm is blacklisted by any Government agencies/PSUs in Kerala.

6. A certified copy of its latest income tax clearance certificate (ITCC)

The department doesn't take any responsibility for any technical snag or failure that has taken place during document upload.

(ii) The Second Stage (Financial Cover as per tender cover system):

The Bidder Shall Complete the Price bid as per format given for download along with this tender (BOQ).

Note:—The blank price bid should be downloaded and saved on bidder's computer without changing, file-name otherwise price bid will not get uploaded. The bidder should fill in the details in the same file and upload the same back to the website.

Fixed price:—Prices quoted by the Bidder shall be fixed during the bidder's performance of the contract and not subject to variation on any account. A bid submitted with an adjustable/variable price quotation will be treated as non-responsive and rejected.

D. Tender Document Fees, Earnest Money Deposit (EMD) and Security Deposit

The Bidder shall pay, a tender document fees of ₹ 600+GST 18% and Earnest Money Deposit of ₹ 3000 (1% of PAC amount) and Security deposit of 5% of total contract amount inclusive of E.M.D. To be furnished as bank guarantee of a scheduled bank The EMD is required to protect the purchaser against risk of Bidder's conduct, which would warrant the forfeiture of security.

Online Payment modes.—The tender document fees and EMD can be paid in the following manner through e-Payment facility provided by the e-Procurement system.

State Bank of India Multi Option Payment System (SBI MOPS Gateway).—Bidders are required to avail Internet Banking Facility in any of the below banks for making tender remittances in e-Procurement System.

(A) Internet Banking Options (Retail)

- | | |
|---------------------------------------|--|
| 1. Allahabad Bank | 28. Jammu & Kashmir Bank |
| 2. Axis Bank | 29. Janata Sahakari Bank |
| 3. Andhra Bank | 30. Karnataka Bank |
| 4. Bandan Bank | 31. Karur Vysya Bank |
| 5. Bank of Bahrain and Kuwait | 32. Kotak Mahindra Bank |
| 6. Bank of Baroda | 33. Lakshmi Vilas Bank |
| 7. Bank of India | 34. Mehsana Urban Co-op. Bank |
| 8. Bank of Maharashtra | 35. NKGSB Co-operative Bank |
| 9. Bassein Catholic Co-operative Bank | 36. Oriental Bank of Commerce |
| 10. BNP Paribas | 37. Punjab and Maharashtra Co-operative Bank |
| 11. Canara Bank | 38. Punjab National Bank |
| 12. Catholic Syrian Bank | 39. Punjab and Sind Bank |
| 13. Central Bank of India | 40. RBL Bank |
| 14. City Union Bank | 41. Saraswat Co-operative Bank |
| 15. Corporation Bank | 42. Shamrao Vithal Co-operative Bank |
| 16. Cosmos Bank | 43. South Indian Bank |
| 17. DCB Bank | 44. Standard Chartered Bank |
| 18. Dena Bank | 45. State Bank of India |
| 19. Deutsche Bank | 46. Syndicate Bank |
| 20. Dhanalaxmi Bank | 47. Tamilnad Mercantile Bank |
| 21. Federal Bank | 48. Tamilnadu Co-operative Bank |
| 22. HDFC Bank | 49. The Kalyan Janata Sahakari Bank |
| 23. ICICI Bank | 50. TJSB Bank (Erstwhile Thane Janata Sahakari Bank) |
| 24. IDBI Bank | 51. UCO Bank |
| 25. Indian Bank | 52. Union Bank of India |
| 26. Indian Overseas Bank | 53. United Bank of India |
| 27. IndusInd Bank | 54. Vijaya Bank |
| 28. Jammu & Kashmir Bank | 55. YES Bank |

(B) Internet Banking Options (Corporate)

- | | |
|-----------------------------|---------------------------------------|
| 1. Bank of Baroda | 19. Karur Vysya Bank |
| 2. Bank of India | 20. Kotak Bank |
| 3. Bank of Maharashtra | 21. Laxmi Vilas Bank |
| 4. BNP Paribas | 22. Oriental Bank of Commerce |
| 5. Canara Bank | 23. Punjab & Maharashtra Co-op. Bank |
| 6. Catholic Syrian Bank | 24. Punjab & Sind Bank |
| 7. City Union Bank | 25. Punjab National Bank |
| 8. Corporation Bank | 26. RBL Bank |
| 9. Cosmos Bank | 27. Shamrao Vitthal Co-operative Bank |
| 10. Deutsche Bank | 28. South Indian Bank |
| 11. Development Credit Bank | 29. State Bank of India |
| 12. Dhanalaxmi Bank | 30. Syndicate Bank |
| 13. Federal Bank | 31. UCO Bank |
| 14. HDFC Bank | 32. Union Bank of India |
| 15. ICICI Bank | 33. UPPCL |
| 16. Indian Overseas Bank | 34. Vijaya Bank |
| 17. Janta Sahakari Bank | 35. Axis Bank |
| 18. Jammu & Kashmir Bank | |

During the online bid submission process, bidder shall select SBI MOPS option and Submit the page, to view the Terms and Conditions page. On further submitting the same, the e-Procurement system will re-direct the bidder to MOPS Gateway, where two options namely SBI and Other Banks will be shown. Here, Bidder may proceed as per below:

(a) SBI Account Holders shall click SBI option to with its Net Banking Facility, where bidder can enter their internet banking credentials and transfer the Tender Fee and EMD amount.

(b) Other Bank Account Holders may click Other Banks option to view the bank selection page. Here, bidders can select from any of the 54 Banks to proceed with its Net Banking Facility, for remitting tender payments.

* Transaction Charges for Other Banks vide SBI Letter No. LHO/TVM/AC/2016-17/47 – 1% of transaction value subject to a minimum of ` 50 and maximum of ` 150.

* Bidders who are using other Banks option under SBI MOPS Payment Gateway are advised by SBI to make online payment 72 hours in advance before tender closing time.

Any transaction charges levied while using any of the above modes of online payment has be borne by the bidder. The supplier/contractor's bid will be evaluated only if payment status against bidder is showing "Success" during bid opening.

E Submission Process

For submission of bids, all interested bidders have to register online as explained above in this document. After registration, bidders shall submit their Technical bid and Financial bid online on www.etenders.kerala.gov.in along with online payment of tender document fees and EMD.

It is necessary to click on "Freeze bid" link/icon to complete the process of bid submission otherwise the bid will not get submitted online and the same shall not be available for viewing/opening during bid opening process.

TENDER OPENING AND EVALUATION

(a) Soon after the opening of the tender, the tenderers are requested to come to the Fire and Rescue Services Regional Office Palakkad with documents and presentations on all the technical aspects of the fabrication and accessories for the full understanding of the Regional Office Purchase Committee (Technical), on the date specified.

(b) There will not be any further communications about the opening of the technical and financial bids separately. Soon on opening the technical bid of e-tenders, the committee constituted to evaluate the technical aspects, will meet and scrutinize the technical specification of equipment submitted with the e-tender.

(c) Sample of AIR Compressor (Petrol Driven) should be produced before the Committee for Technical Evaluation, which would be subjected to test by the departmental personnel. The final selection will be done after considering the report of the testing team only.

(d) During evaluation, the tenders will be first evaluated for the compliance of Departmental Technical Specification. Only those tenders which comply the Departmental Technical Specifications will be considered for subsequent financial evaluation.

(e) The financial bid belonging to those dealers/suppliers who qualified in the technical bid of the equipment as required above by Kerala Fire and Rescue Services Department alone will be considered.

(f) On finalization of technical evaluation, the second cover i.e. the financial bid of the concerned competent firm will be evaluated by the Regional Office Committee (Finance) for consideration.

The bidder should upload the supporting documents along with the Technical cover.

(g) The originals of Technical specification compliance statement of the product, agreement in Kerala Stamp Paper worth ` 200, the declaration on Kerala Stamp Paper worth ` 200 and Brouchers/Photograph of the item intended to supply shall be produced before the undersigned soon after the Financial Bid opening.

(h) After opening the financial bid, financial evaluation is made only after consultation with the DPC and the decision of the DPC shall be final and will be uploaded in the financial evaluation field of the e-tender site whether the tender is financially admitted or not and thereafter the awarding of the contract.

(i) The right of acceptance or rejection of e-tender or cancelling the tender without assigning any reason, at any stage of tendering, is solemnly vested with the Regional Fire Officer, Fire and Rescue Services, Palakkad or a committee appointed by him.

The rules and regulations prescribed for e-tenders by the Government of Kerala/Store Purchase Manual, Government of Kerala shall be applicable to this e-tender also. If any tenderer wants any clarification on any aspect of the tender, he/she can send email to dopkd.frs@kerala.gov.in. or fax to 0491-2505758.

Details with respect to the e-tender and the details of specifications of the item to be purchase can be obtained from the e-tender website <https://etenders.kerala.gov.in>.

Any legal dispute that may arise in relation to the e-tender formalities will be restricted to the jurisdiction of Palakkad District Court.

(5)

No. C-1358/2017.

13th September 2018.

e-Tenders in two cover system are invited from competent manufacturers or their authorised dealers with adequate stock and spares and repair capabilities for the supply of 1 No. of Rubber Dinghy and Accessories (Out Board Engine 25 Hp) as per the specifications of this Department. The tender is to be submitted as e-tenders through <https://etenders.kerala.gov.in>. Since this is an e-tender, only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the tender.

e-Tender document and other details can be obtained from the above e-portal.

The tender has two parts:

1. Technical bid.
2. Financial bid (BOQ).

Tender No. with PAC—KFRS-DOPKD-E-2-Re-Tender No. 03/2018-19/SN—` 5,00,000.

EMD—1% of PAC in online payment

Cost of e-tender (online submission)—` 1,000 + G.S.T. @ 18%.

Date and time of pre bid meeting—8-10-2018, 11 a. m.

Closing date and time of e-tender—31-10-2018, 4 p. m.

Last date and time of receipt of e-tender—31-10-2018, 4 p. m.

Date and time of sample verification—8-11-2018, 11 a. m.

Date and time of opening of e-tender :

1. Technical bid—3-11-2018, 11 a. m.
2. Financial bid—12-11-2018, 11 a. m.

Date upto which the rates are to remain firm for acceptance—31-3-2019.

Security Deposit—5% of total contract amount inclusive of E.M.D. To be furnished as bank guarantee of a scheduled bank.

Period of supply—Within 30 days of receipt of supply order.

General Tender Terms & Conditions for e-Procurement

This tender is an e-Tender and is being published online for the purchase of 1 No. of Rubber Dinghy with outboard Engine. The tender is invited in 2 cover system from the registered and eligible firms through e-procurement portal of Government of Kerala (<https://www.etenders.kerala.gov.in>). Prospective bidders willing to participate in this tender shall necessarily register themselves with above mentioned e-procurement portal.

The tender timeline is available in the critical date section of this tender published in www.etenders.kerala.gov.in.

A. Online Bidder registration process:

Bidders should have a Class II or above Digital Signature Certificate (DSC) to be procured from any Registration Authorities (RA) under the Certifying Agency of India. Details of RAs will be available on www.cca.gov.in. Once, the DSC is obtained, bidders have to register on www.etenders.kerala.gov.in website for participating in this tender. Website registration is a one-time process without any registration fees. However, bidders have to procure DSC at their own cost.

Bidders may contact e-Procurement support desk of Kerala State IT Mission over telephone at 0471-2577088/188/388 or 0484-2336006, 2332262 or 0497-2764788, 2764188 or 0483-273294 or through email: etendershelp@kerala.gov.in or helpetender@gmail.com for assistance in this regard.

B. Online Tender Process:

The tender process shall consist of the following stages:

- (i) *Downloading of tender document*—Tender document will be available for free download on www.etenders.kerala.gov.in. However, tender document fees shall be payable at the time of bid submission as stipulated in this tender document.
- (ii) *Pre-bid meeting*—A pre bid meeting will be held at Fire and Rescue Services Regional Office Palakkad on the date and time as mentioned above. Bidders can participate in the pre bid meeting and clarify their doubts, if any. They can clarify their doubts by sending an e-Mail to dopkd.frs@kerala.gov.in and by contacting. The Regional Officer, Fire and Rescue Services, Palakkad in Phone number 09497920106.
- (iii) *Publishing of Corrigendum*—All corrigenda shall be published on www.etenders.kerala.gov.in and shall not be available elsewhere.

- (iv) *Bid submission*—Bidders have to submit their bids along with supporting documents to support their eligibility, as required in this tender document on www.etenders.kerala.gov.in. No manual submission of bid is allowed and manual bids shall not be accepted under any circumstances.
- (v) *Opening of Technical Bid and Bidder short-listing*—The technical bids will be opened, evaluated and shortlisted as per the eligibility and technical qualifications. All documents in support of technical qualifications shall be submitted (online). Failure to submit the documents online will attract disqualification. Bids shortlisted by this process will be taken up for opening the financial bid.
- (vi) *Opening of Financial Bids*:—Bids of the qualified bidder's shall only be considered for opening and evaluation of the financial bid on the date and time mentioned in critical date's section.

C. Documents Comprising Bid:

(i) *The First Stage (Pre-Qualification or Technical Cover based on 1 cover or 2 cover tender system):*

Pre-Qualification or Technical proposal shall contain the scanned copies of the following documents which every bidder has to upload:

1. Scanned copy of complete specification compliance statement and specification of the product intended to supply (Model given below)

The Bidder should prepare the specification compliance statement in the following proforma and upload it duly signed. The **Specification Compliance Statement** should contain all the details in the Departmental technical specifications and the compliance to the same to be properly marked and deviation, if any, shall be marked in the compliance statement.

Specification Compliance Statement for Rubber Dinghy

| Sl. No. | Details of Departmental Technical Specification | Details of the product offered | Deviation from Departmental Technical Specification, if any |
|---------|---|--------------------------------|---|
| | | | |
| | | | |

2. Scanned copy of the agreement in the prescribed format in Kerala Stamp Paper worth ` 200.
3. Brochure of the product intended to supply.
4. Work experience certificate or other relevant details.
5. Scanned copies of the declaration by the bidder on Kerala Stamp Paper worth ` 200 to the effect that no Vigilance Case has been charge sheeted and pending trial at Court against him/his partner/s or any of his directors in connection with fabrication/supply of similar product made earlier to this department.

I, (Name, Address, Firm), do hereby declare that no Vigilance Case have been charge sheeted and pending trial at court against me, any of my partner/s or any of my directors, in connection with fabrication/supply of similar product made earlier to Kerala Fire and Rescue Services Department/Government of Kerala and none of us or our firm is blacklisted by any Government agencies/PSUs in Kerala.

6. A certified copy of its latest income tax clearance certificate (ITCC)

The department doesn't take any responsibility for any technical snag or failure that has taken place during document upload.

(ii) *The Second Stage (Financial Cover as per tender cover system):*

The Bidder shall complete the Price bid as per format given for download along with this tender (BOQ).

Note:—The blank price bid should be downloaded and saved on bidder's computer without changing, file-name otherwise price bid will not get uploaded. The bidder should fill in the details in the same file and upload the same back to the website.

Fixed price:—Prices quoted by the Bidder shall be fixed during the bidder's performance of the contract and not subject to variation on any account. A bid submitted with an adjustable/variable price quotation will be treated as non-responsive and rejected.

D. Tender Document Fees, Earnest Money Deposit (EMD) and Security Deposit

The Bidder shall pay, a tender document fees of ₹ 1,000+GST 18% and Earnest Money Deposit of ₹ 5,000 (1% of PAC amount) and Security deposit of 5% of total contract amount inclusive of E.M.D. to be furnished as bank guarantee of a scheduled bank. The EMD is required to protect the purchaser against risk of Bidder's conduct, which would warrant the forfeiture of security.

Online Payment modes—The tender document fees and EMD can be paid in the following manner through e-Payment facility provided by the e-Procurement system.

State Bank of India Multi Option Payment System (SBI MOPS Gateway)—Bidders are required to avail Internet Banking Facility in any of below banks for making tender remittances in e-Procurement System.

(A) Internet Banking Options (Retail)

- | | |
|---------------------------------------|--|
| 1. Allahabad Bank | 29. Janata Sahakari Bank |
| 2. Axis Bank | 30. Karnataka Bank |
| 3. Andhra Bank | 31. Karur Vysya Bank |
| 4. Bandan Bank | 32. Kotak Mahindra Bank |
| 5. Bank of Bahrain and Kuwait | 33. Lakshmi Vilas Bank |
| 6. Bank of Baroda | 34. Mehsana Urban Co-op. Bank |
| 7. Bank of India | 35. NKGSB Co-operative Bank |
| 8. Bank of Maharashtra | 36. Oriental Bank of Commerce |
| 9. Bassein Catholic Co-operative Bank | 37. Punjab and Maharashtra Co-operative Bank |
| 10. BNP Paribas | 38. Punjab National Bank |
| 11. Canara Bank | 39. Punjab and Sind Bank |
| 12. Catholic Syrian Bank | 40. RBL Bank |
| 13. Central Bank of India | 41. Saraswat Co-operative Bank |
| 14. City Union Bank | 42. Shamrao Vithal Co-operative Bank |
| 15. Corporation Bank | 43. South Indian Bank |
| 16. Cosmos Bank | 44. Standard Chartered Bank |
| 17. DCB Bank | 45. State Bank of India |
| 18. Dena Bank | 46. Syndicate Bank |
| 19. Deutsche Bank | 47. Tamilnad Mercantile Bank |
| 20. Dhanalaxmi Bank | 48. Tamilnadu Co-operative Bank |
| 21. Federal Bank | 49. The Kalyan Janata Sahakari Bank |
| 22. HDFC Bank | 50. TJSB Bank (Erstwhile Thane Janata Sahakari Bank) |
| 23. ICICI Bank | 51. UCO Bank |
| 24. IDBI Bank | 52. Union Bank of India |
| 25. Indian Bank | 53. United Bank of India |
| 26. Indian Overseas Bank | 54. Vijaya Bank |
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| 28. Jammu & Kashmir Bank | |

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- | | |
|-----------------------------|---------------------------------------|
| 1. Bank of Baroda | 19. Karur Vysya Bank |
| 2. Bank of India | 20. Kotak Bank |
| 3. Bank of Maharashtra | 21. Laxmi Vilas Bank |
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| 6. Catholic Syrian Bank | 24. Punjab & Sind Bank |
| 7. City Union Bank | 25. Punjab National Bank |
| 8. Corporation Bank | 26. RBL Bank |
| 9. Cosmos Bank | 27. Shamrao Vitthal Co-operative Bank |
| 10. Deutsche Bank | 28. South Indian Bank |
| 11. Development Credit Bank | 29. State Bank of India |
| 12. Dhanalaxmi Bank | 30. Syndicate Bank |
| 13. Federal Bank | 31. UCO Bank |
| 14. HDFC Bank | 32. Union Bank of India |
| 15. ICICI Bank | 33. UPPCL |
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(a) SBI Account Holders shall click SBI option to with its Net Banking Facility, where bidder can enter their internet banking credentials and transfer the Tender Fee and EMD amount.

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* Transaction Charges for Other Banks vide SBI Letter No. LHO/TVM/AC/2016-17/47 – 1% of transaction value subject to a minimum of ` 50 and maximum of ` 150.

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TENDER OPENING AND EVALUATION

(a) Soon after the opening of the tender, the tenderers are requested to come to the Fire and Rescue Services Regional Office, Palakkad with documents and presentations on all the technical aspects of the fabrication and accessories for the full understanding of the Regional Office Purchase Committee (Technical), on the date specified.

(b) There will not be any further communications about the opening of the technical and financial bids separately. Soon on opening the technical bid of e-tenders, the committee constituted to evaluate the technical aspects, will meet and scrutinize the technical specification of equipment submitted with the e-tender.

(c) Brochures, pamphlets, drawings of Rubber Dinghy should be produced before the Committee for Technical Evaluation, which would be subjected to test by the departmental personnel. The final selection will be done after considering the report of the testing team only.

(d) During evaluation, the tenders will be first evaluated for the compliance of Departmental Technical Specification. Only those tenders which comply the Departmental Technical Specifications will be considered for subsequent financial evaluation.

(e) The financial bid belonging to those dealers/suppliers who qualified in the technical bid of the equipment as required above by Kerala Fire and Rescue Services Department alone will be considered.

(f) On finalization of technical evaluation, the second cover i.e. the financial bid of the concerned competent firm will be evaluated by the Regional Office Committee (Finance) for consideration.

The bidder should upload the supporting documents along with the Technical cover.

(g) The originals of Technical specification compliance statement of the product, agreement in Kerala Stamp Paper worth ` 200, the declaration on Kerala Stamp Paper worth ` 200 and Brochures/Photograph of the item intended to supply shall be produced before the undersigned soon after the Financial Bid opening.

(h) After opening the financial bid, financial evaluation is made only after consultation with the DPC and the decision of the DPC shall be final and will be uploaded in the financial evaluation field of the e-tender site whether the tender is financially admitted or not and thereafter the awarding of the contract.

(i) The right of acceptance or rejection of e-tender or cancelling the tender without assigning any reason, at any stage of tendering, is solemnly vested with the Regional Fire Officer, Fire and Rescue Services, Palakkad or a committee appointed by him.

The rules and regulations prescribed for e-tenders by the Government of Kerala/Store Purchase Manual, Government of Kerala shall be applicable to this e-tender also. If any tenderer wants any clarification on any aspect of the tender, he/she can send email to dopkd.frs@kerala.gov.in or fax to 0491-2505758.

Details with respect to the e-tender and the details of specifications of the item to be purchase can be obtained from the e-tender website <https://etenders.kerala.gov.in>.

Any legal dispute that may arise in relation to the e-tender formalities will be restricted to the jurisdiction of Palakkad District Court.

Regional Office,
Fire and Rescue Services, Palakkad.

(Sd.)
Regional Fire Officer.

Medical Education Department

LIST OF ITEMS

ദർഘാസ് പരസ്യം

(1)

നമ്പർ സി2-12480/2018/സ. മെ. കോ. തി. 2018 സെപ്റ്റംബർ 25.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ് /എസ്.എ.റ്റി. ആശുപത്രി/എസ്.എ.റ്റി. ആശുപത്രി സ്റ്റോർ വിഭാഗത്തിലേക്ക് വിവിധ സാധനങ്ങൾ [Kidney tray SS (Medium, small), Oxygen hood etc.] വാങ്ങുന്നതിലേക്ക്/വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു.

ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരളം എന്ന വിലാസത്തിൽ അയച്ചിരിക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപ്പര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡിമാന്റ് ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—98/2018.

അടങ്കൽ തുക— 3,00,000.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ— 1,008.

ഡ്യൂപ്ലിക്കേറ്റ്— 504.

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—25-10-2018, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—26-10-2018, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—26-10-2018, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി— 31-3-2019.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെൻഡർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തി വയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കും.

| Sl No. | Name of Items | Oty. (Nos.) |
|--------|-----------------------------------|-------------|
| 1 | Weighing Machine (adult) | 5 |
| 2 | Oxygen Key with spanner | 20 |
| 3 | Kidney Tray S. S-Medium | 50 |
| 4 | Kidney Tray S. S-Small | 20 |
| 5 | Oxygen hood (Paediatric) | 3 |
| 6 | Veternary Gloves-Long | 100 |
| 7 | Dispo. Plastic Sheet-100 x 150cm | 7000 |
| 8 | Elastic Crape Bandage-10cm x 4mtr | 200 |
| 9 | ECG paper-Bpl 108 T digital | 4000 |

TENDER SCHEDULE

1. The period for which the rates to be in firm— One year.
2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in 200 Kerala non Judicial Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (one percentage) of the total cost of the articles quoted for, can be remitted by way of Crossed Demand Drafts drawn in favour of the Principal, Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstance.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.

- 14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
- 15. Specifications of the items are given in the list.
- 16. Negotiation will be made only with the firm offering lowest price whose specification conforms to the requirements in the Tender Notification.
- 17. Tender will be opened in the presence of such of the tenderers or their authorized representatives who may present at the time. They should have valid authorization letters.
- 18. More details can be had from this office on working hours.
- 19. Amount quoted should be in Indian Rupees.

(2)

നമ്പർ സി8-26111/2018/ജി.എം.സി.റ്റി. 2018 സെപ്റ്റംബർ 25.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജിലെ പീഡിയാട്രിക് നെഫ്രോളജി വിഭാഗത്തിലേക്ക് ആംബുലേറ്ററി ബി. പി. മോണിറ്റർ (2 എണ്ണം) വാങ്ങുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു.

ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരളം എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള ഏജന്റിമാരുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപ്പര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡിമാന്റ് ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—112/2018.
 അടങ്കൽ തുക— 3,34,000.
 നിരതദ്രവ്യം—1 % 3,340
 ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):
 ഒറിജിനൽ— 1,122.
 ഡ്യൂപ്ലിക്കേറ്റ്— 561.

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—29-10-2018, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—30-10-2018, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—30-10-2018, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കുന്ന തീയതി—31-3-2019.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെൻഡർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടിവയ്ക്കുന്നതിനോ നിർത്തി വയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കും.

TECHNICAL SPECIFICATION

Equipment Name: Ambulatory BP Monitor

- 1. Should be Windows based operation.
- 2. Should have the following Recording Parameters: time, year, date, hour, minute, Diastolic, Systolic and Heart Rate.
- 3. Speed should be 9600 bit/Sec.
- 4. Communication should be Asynchronous serial optically isolated connection.
- 5. Arm Circumferance should be 120-420mm range in 3 cuff sizes should supply Adult Cuff. Large Adult cuff and Child cuff.
- 6. Should have the following measuring ranges. Systolic 50-260mm Hg. Diastolic 30-200mm Hg, Pulse rate 30-99 BPM in 1 BPM step.
- 7. Should be possible to select measurements K sound method and Oscillometric Method simultaneously.
- 8. Interval Programming 15, 20, 30, 6 Minute & Off in 6 Blocks per 24 & 48 Hours in 12 Hours mode 3, 5 & 10 minute Programmable.
- 9. Time division 3 blocks for 12 Hours mode, 6 blocks for 24 hours mode and 12 blocks for 48 hours mode.
- 10. Should have safety certificate from a competent authority CE issued by a notified body registered in the European Commission/ FDA (US)/STQC CB Certificate/STQC S Certificate or valid detailed Electrical and Functional Safety Test Report from ERTL. Copy of the certificate/test report shall be produced along with the technical bid.
- 11. Warranty—minimum of 5 years.
- 12. AMC/CAMC Rates should quoted separately.

TENDER SCHEDULE

1. The period for which the rates to be in firm— One year.
2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala-non Judicial-Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (one percentage) of the total cost of the articles quoted for, can be remitted by way of Crossed Demand Drafts drawn in favour of the Principal, Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tender.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstance.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification conforms to the requirements in the Tender Notification.

17. Tender will be opened in the presence of such of the tenderers or their authorized representatives who may present at the time. They should have valid authorization letters.
18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

(3)

നമ്പർ സി2-14102/2018/ജി.എം.സി.റ്റി. 2018 സെപ്റ്റംബർ 25.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ് /മെഡിക്കൽ കോളേജ് ആശുപത്രി എൻഡോക്രൈനോളജി വിഭാഗത്തിലേക്ക് മരുന്നുകൾ (Long Acting ACTH Glucagon Injection, Triptonelin Injection etc.) വാങ്ങുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു.

ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും വൃത്തിയായി പുരിപ്പിച്ച് വെട്ടിത്തീരുത്തലുകൾ ഇല്ലാതെ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരളം എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള ഏജന്റുമാരുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപ്പര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡിമാന്റ് ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—113/2018.

അടങ്കൽ തുക— ` 4,50,000.

നിരതദ്രവ്യം—1%

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ— ` 1,512.

ഡ്യൂപ്ലിക്കേറ്റ്— ` 756.

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—25-10-2018, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—26-10-2018, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—26-10-2018, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കുന്ന തീയതി— 31-3-2019.

| സാധനങ്ങളുടെ പേര് | യൂണിറ്റ് | അളവ് |
|------------------------------------|----------|------|
| മരുന്നുകൾ | | |
| 1. Long acting ACTH-60IU/MI | Vial | 200 |
| 2. Glucogon injection-1 mg. | Vial | 50 |
| 3. Triptorelin injection-100 mc g. | Vial | 20 |

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെൻഡർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടിവയ്ക്കുന്നതിനോ നിർത്തി വയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കും.

TENDER SCHEDULE

1. The period for which the rates to be in firm— One year.
2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala—non Judicial—Stamp Paper together with required sum of Earnest Money Deposits.
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15. Specifications of the items are given in the list.
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17. Tender will be opened in the presence of such of the tenderers or their authorized representatives who may present at the time. They should have valid authorization letters.
18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

സർക്കാർ മെഡിക്കൽ കോളേജ്,
തിരുവനന്തപുരം.

(ഒപ്പ്)
പ്രിൻസിപ്പാൾ.

Printing Department

Re-e-TENER NOTICE

No. 40/2018-19. 10th October 2018.

The Director of Printing, Government Central Press, Thiruvananthapuram invite on behalf of Printing Department for the purchase of vacuum pressure pump with motor for the offset printing machine in Government Central Press, Thiruvananthapuram and Government Press, Shoranur.

SPECIFICATION OF VACUUM PRESSURE PUMP WITH MOTOR

| | | |
|--------------|---|---------------------------|
| Type | — | Direct drive, dry running |
| Displacement | — | 60 m3/hr |
| Vacuum | — | 0.6 bar |
| Pressure | — | 0.6 bar |
| Rpm | — | 1500 or above |
| Quantity | — | 4 |

Total estimated cost—` 6,40,000.
 Cost of Tender —` 1,300.
 EMD @ 1% of estimated cost—` 6,400.
 Date of commencement of tender—11-10-2018.
 Last date of Application—27-10-2018.
 Date and time of Opening—31-10-2018.

General Conditions

1. All the technical specification should be mentioned clearly by the bidder.
 - 1 (a) If yes, whether document in proof of the same is attached herewith.
2. Equipment should be standard, branded and proven product and available in the market.
 - 2 (a) If yes, whether document in proof of the same is attached herewith.
3. Only manufacturing firms or their authorized dealers are eligible to participate in the tender.
 - 3 (a) If manufacturing firm (OEM), proof of the same should be attached. If Authorized Dealer, certificate from the manufacturer (OEM) should be attached.
4. Manufacturing firms should have preferably ISO 9001 quality certificate.
 - 4 (a) If yes, whether document in proof of the same is attached herewith.
5. Service centres in Kerala for prompt after sales service is preferred.
 - 5 (a) Specify the details of Nearest Service Centres with address and contact telephone numbers and e-mail address, if available. Specify response time for a service call.
6. Brochure containing the details of the equipment and technical specifications should be uploaded. All the technical specifications should be mentioned clearly by the bidder and any deviation should be brought-out clearly.
7. Warranty period of the machine/equipment should be minimum 1 year.
 - 7 (a) Specify the warranty period offered by the bidder if more than 1 year.
8. Bidders should produce documentary evidence in proof of the following:
 - 8 (a) Supplies made by them for the type of machine/equipment tendered.
 - 8 (b) Performance certificate from reputed customers for the type of equipment tendered.
9. Spare parts should be available for a minimum period; specify details
10. The delivery period should be specifically mentioned in the tender. Any abnormal delay by the supplier in delivery/commissioning etc. attract compensation and penalty by the supplier or action decided by the purchasing officer.
 - 10 (a) Whether delivery period is specifically and clearly mentioned in the tender.
11. Rate quoted should be valid for a period of minimum 6 months.
12. The department has every right to reject the tender at any time during the tendering process if any violation of any of the tender conditions is noticed.
13. Tender evaluation will be done purely on the basis of the documents submitted by the bidder online and no document submitted other than these will be based for evaluation. Hence, all documents which the bidder feels necessary for the evaluation of his tender should be submitted online. A copy of all documents submitted online should reach the office of the undersigned on or before the technical bid opening time of the tender.
14. All rules and regulations of the tender shall be in accordance with the Store Purchase Manual of the Government of Kerala.
15. Payment condition : 100% of the payment will be paid after satisfactory receipt in good condition at the purchaser premises.

Office of the Direct of Printing,
Government Central Press,
Thiruvananthapuram.

(Sd.)
Director of Printing

E-TENER NOTICE

No. 54/2018-19. *10th October 2018.*

The Director of Printing, Government Central Press, Thiruvananthapuram-695 001 (0471-2331458) invites on behalf of Printing Department for the purchase of P. S. Plates. For more details please see the Kerala Government e-procurement web portal.

| Sl. No. | Name of Items | Quantity |
|---------|--------------------------------------|----------|
| 1 | 770 × 927 × 0.28mm (Long Run) (RA1) | 1000 |
| 2 | 770 × 927 × 0.28mm (Short Run) (RA1) | 6000 |
| 3 | 527 × 641 × 0.28mm (Long Run) (RA2) | 400 |
| 4 | 527 × 641 × 0.28mm (Short Run) (RA2) | 3600 |
| 5 | 400 × 520 × 0.20mm (Long Run) (RA3) | 400 |
| 6 | 400 × 520 × 0.20mm (Short Run) (RA3) | 200 |
| 7 | Web 480 × 620 × 0.28mm (Short Run) | 200 |

Total Estimated Cost—` 20,28,000.

Cost of Tender—` 3,100 +GST @ 18%.

EMD @ 1% estimated Cost—` 20,280.

Last date and time of Application form—29-10-2018, 1 p.m.

Date and time of Opening of tender—30-10-2018, 3 p.m.

General Conditions

- Bidder shall be made EMD/Bid Security as per GO. (P) No. 448/05/Fin dated 13-10-2005. If availing EMD exemption, should produce documentary evidence for the same.
- Rate quoted should have inclusive of all taxes and other charges including loading, transportation, unloading charges for Department Store, Government Central Press, Thiruvananthapuram.
- Sample should be produced on or before the last date of E-tender to the Office of the Director of Printing.
- Payment will be made only after satisfactory receipt and supply of items.
- The item should be supplied as and when required within 7 days with effect from the date of receipt of the Supply order.
- An agreement in Kerala Stamp Paper worth ` 200 should be executed along with the tender.
- The tenderer should produce documentary evidence in proof of the following:
 - A short list of the previous major supplies (2 year).
 - Performance Certificate from reputed customers.

- All conditions laid down in KFC Form 14 should be completed in the agreement.
- The purchaser has the right to cancel the supply order at any time without assigning any reason.
- The rate quoted should be remain the same up to 31-3-2019.
- Dealers participated in tender should enclose authorization letter from original manufactures regarding authorized dealer.

Office of the Director of Printing,
Government Central Press, (Sd.)
Thiruvananthapuram. *Director of Printing.*

ദർഘാസ് പരസ്യം

(1)

നമ്പർ 55/2018-19. 2018 ഒക്ടോബർ 10.

സർക്കാർ അച്ചുകൂടങ്ങളിലേക്ക് കെമിക്കൽസ് വിതരണം ചെയ്യുന്നതിന് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസുകൾ 26-10-2018 ഉച്ചയ്ക്ക് 1 മണിവരെ സ്വീകരിക്കുന്നതും അന്വേഷണസം 3 മണിക്ക് ദർഘാസുകാരുടെയോ അവർ ചുമതലപ്പെടുത്തിയ ഏജന്റുമാരുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതുമാണ്. ദർഘാസ് അയയ്ക്കുന്ന കവറിനു മുകളിൽ “ ദർഘാസ് നമ്പർ 55/2018-19 കെമിക്കൽസ് വിതരണം സംബന്ധിച്ച് ” എന്ന് ഉപലേഖനം ചെയ്തിരിക്കണം. താമസിച്ച് കിട്ടുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല.

അടങ്കൽ തുക—` 3,65,000.

ദർഘാസുകൾ നിർദ്ദിഷ്ട ഫോറത്തിൽ സാമ്പിൾ സഹിതം സമർപ്പിക്കേണ്ടതാണ്. ദർഘാസ് ഫോറങ്ങൾ ` 800 + ജി.എസ്.റ്റി. 18 % നിരക്കിലും ഡ്യൂപ്ലിക്കേറ്റ് ` 400 + ജി.എസ്.റ്റി. 18% നിരക്കിലും തിരുവനന്തപുരം ഗവൺമെന്റ് സെൻട്രൽ പ്രിന്റിംഗ് നിന്നും നേരിട്ട് വാങ്ങാവുന്നതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്ക്, ഡിമാന്റ് ഡ്രാഫ്റ്റ്, പോസ്റ്റൽ ഓർഡർ, തപാൽ സ്റ്റാമ്പ് എന്നിവ സ്വീകരിക്കുകയോ ഫാറം വി.പി. പി. ആയി അയയ്ക്കുകയോ ചെയ്യുന്നതല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യുവാൻ പാടില്ലാത്തതാണ്. ` 200 വിലയുള്ള കേരള സർക്കാർ മുദ്രപത്രത്തിൽ എഗ്രിമെന്റും മൊത്തം തുകയുടെ 1% നിരതദ്രവ്യവും ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. അല്ലാത്തവ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല.

No. 55/2018-19. *10th October 2018.*

Sealed tenders superscribed as Tender No. 55/2018-19 for the supply of the Chemicals is invited by undersigned. The tenders along with samples should reach this office on or before 26-10-2018 at 1 p. m. and the same will be opened at 3 p. m. on the same day in the presence of tenderers or their authorized representatives who may be present at that time. Tenders shall be submitted in the prescribed form which can be had from the office of the undersigned on cash payment of ` 800 + GST @ 18% for original form and ` 400 + GST @ 18% for duplicate. Cheque, Demand Draft, Postage Stamps, Postal Orders etc. will not be accepted towards the cost of forms not will the forms be sent by V.P.P.

PAC—` 3,65,000.

(2)

The tender forms are not transferable. Sale of tender forms will be closed at 12 Noon on 26-10-2018. An agreement in Kerala Stamp Paper worth ` 200 should be executed along with the tenders. Late tenders and tenders not accompanied by Earnest Money Deposit @ 1% of total cost and preliminary agreement in Kerala Stamp Paper worth ` 200 will not be accepted on any account.

Date up to which the rates are to be remained firm—31-3-2019.

Name and Designation of the officer to whom the tenders are to be submitted—The Superintendent of Government Presses, Thiruvananthapuram.

Name of Office—Government Central Press compound, Thiruvananthapuram-1.

General Conditions

1. The rate quoted should be inclusive of all taxes, transportation, loading and unloading and installation expenses for Government Central Press, Thiruvananthapuram.
2. Samples should be supplied.
3. The item should be supplied within 7 days on the receipt of confirmation.
4. The payment will be made only after satisfactory receipt and survey reports.
5. Bank Accounts details should be furnished in the Bill.
6. The rates should be valid up to 31-3-2019.
7. The Purchaser has the right to cancel the supply order at any time without assigning any reason.
8. The Supplier should be an authorised dealer of an item.

NAME OF ITEMS

| | | |
|--|---|----------|
| 1. Plate Developer (+) 10 Ltr. Pack | — | 500 Ltr. |
| 2. Blanket Wash (Econowash) (Roller wash) 20 Ltr. Pack | — | 500 Ltr. |
| 3. Gum Arabic (5 Ltr. Pack) | — | 600 kg |
| 4. PS Plate Cleaner +ve (5 Ltr. Pack) | — | 300 Ltr. |
| 5. Copper Sulphate | — | 100 Kg. |
| 6. Unifin Gum (5 Ltr. Pack) | — | 500 Ltr. |
| 7. Carbon Tetra Chloride (5 Kg Pack) | — | 50 kg. |
| 8. Ink Reducer (1 Ltr. Bottle) | — | 30 Kg. |

നമ്പർ 57/2018-19.

2018 ഒക്ടോബർ 16.

സർക്കാർ അച്ചുകൂടങ്ങളിലേക്ക് ഹോട്ട് മെൽറ്റ് ഗ്ലൂ (2000 കി. ഗ്രാം) വിതരണം ചെയ്യുന്നതിന് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസുകൾ 2-11-2018, ഉച്ചയ്ക്ക് 1 മണിവരെ സ്വീകരിക്കുന്നതും അന്നേദിവസം 3 മണിക്ക് ദർഘാസുകാരുടെയോ അവർ ചുമതലപ്പെടുത്തിയ ഏജന്റുമാരുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതുമാണ്. ദർഘാസ് അയയ്ക്കുന്ന കവറിനു മുകളിൽ “ദർഘാസ് നമ്പർ 57/2018-19 ഹോട്ട് മെൽറ്റ് ഗ്ലൂ വിതരണം സംബന്ധിച്ച്” എന്ന് ഉപലേഖനം ചെയ്തിരിക്കണം. താമസിച്ച് കിട്ടുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല.

അടങ്കൽ തുക—` 4,60,000.

ദർഘാസുകൾ നിർദ്ദിഷ്ട ഫോറത്തിൽ സാമ്പിൾ സഹിതം സമർപ്പിക്കേണ്ടതാണ്. ദർഘാസ് ഫോറങ്ങൾ ` 1,000 + ജി.എസ്.റ്റി. 18% നിരക്കിലും ഡ്യൂപ്ലിക്കേറ്റ് ` 500 + ജി.എസ്.റ്റി. 18% നിരക്കിലും തിരുവനന്തപുരം ഗവൺമെന്റ് സെൻട്രൽ പ്രസ്സിൽ നിന്നും നേരിട്ട് വാങ്ങാവുന്നതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്ക്, ഡിമാന്റ് ഡ്രാഫ്റ്റ്, പോസ്റ്റൽ ഓർഡർ, തപാൽ സ്റ്റാമ്പ് എന്നിവ സ്വീകരിക്കുകയോ ഫോറം വി.പി.പി. ആയി അയയ്ക്കുകയോ ചെയ്യുന്നതല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യുവാൻ പാടില്ലാത്തതാണ്. ` 200 വിലയുള്ള കേരള സർക്കാർ മുദ്രപത്രത്തിൽ എഗ്രിമെന്റും മൊത്തം തുകയുടെ 1% നിരതദ്രവ്യവും ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. അല്ലാത്തവ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല.

No. 57/2018-19.

16th October 2018.

Sealed tenders superscribed as Tender No. 57/2018-19 for the supply of the Hot Melt Glue (2000 Kg.) is invited by the undersigned. The tenders along with samples should reach this office on or before 2-11-2018 at 1 p.m. and the same will be opened at 3 p. m. on the same day in the presence of tenderers or their authorized representatives who may be present at that time. Tenders shall be submitted in the prescribed form which can be had from the office of the undersigned on cash payment of ` 1,000 + GST @ 18% for original form and ` 500 + GST @ 18% for duplicate. Cheque, Demand Draft, Postage Stamps, Postal Orders etc. will not be accepted towards the cost of forms not will the forms be sent by V.P.P. The tender forms are not transferable. Sale of tender forms will be closed at 12 Noon on 2-11-2018. An agreement in Kerala Stamp Paper worth ` 200 should be executed along with the tenders. Late tenders and tenders not accompanied by Earnest Money Deposit @ 1% of total cost and preliminary agreement in Kerala Stamp Paper worth ` 200 will not be accepted on any account.

PAC—` 4,60,000.

Name and Designation of the Officer to whom the tenders are to be submitted—The Superintendent of Government Presses, Thiruvananthapuram.

General Conditions

1. The rate quoted should be inclusive of all taxes, transportation, loading and unloading and installation expenses for Government Central Press, Thiruvananthapuram.
2. Samples should be supplied.
3. The item should be supplied within 7 days on the receipt of confirmation.
4. The payment will be made only after satisfactory receipt and survey reports.
5. Bank Account details should be furnished in the Bill.
6. The rates should be valid up to 31-3-2019.
7. The Purchaser has the right to cancel the supply order at any time without assigning any reason.
8. The Supplier should be an authorised dealer of an item.

4. ദർഘാസുകാരൻ ദർഘാസിനോടൊപ്പം 200 വിലയുള്ള കേരള സർക്കാരിന്റെ മുദ്രപത്രത്തിൽ ഒരു പ്രാഥമിക ഉടമ്പടിയും ഒന്നോ രണ്ടോ മാതൃകാ മുദ്രയും കൂടി ഹാജരാക്കേണ്ടതാണ്. പ്രാഥമിക ഉടമ്പടിയുടെ മാതൃക അന്യത്ര നൽകിയിട്ടുണ്ട്.
5. ദർഘാസ് അംഗീകരിച്ചതായി അറിയിപ്പ് കിട്ടിക്കഴിഞ്ഞാൽ 15 ദിവസത്തിനകം 17,500 സുരക്ഷിത നിക്ഷേപമായി അടയ്ക്കണം. കേരള സർക്കാരിന്റെ 200 വിലയുള്ള മുദ്രപത്രത്തിൽ കരാർ യഥാവിധി നിറവേറ്റുന്നത് സംബന്ധിച്ച് വ്യവസ്ഥകൾ ഉൾപ്പെടുത്തിയിട്ടുള്ള ഒരു അന്തിമ കരാർ ഉടമ്പടി കൂടി സുരക്ഷിത നിക്ഷേപത്തോടൊപ്പം നൽകണം. സുരക്ഷിത നിക്ഷേപവും അന്തിമ കരാർ ഉടമ്പടിയും പ്രസ്തുത 15 ദിവസത്തിനുള്ളിൽ ഹാജരാക്കാതിരുന്നാൽ കരാറിൽ നിന്ന് പിൻവാങ്ങിയതായി കണക്കാക്കുന്നതും ദർഘാസിൽ പങ്കെടുത്ത വ്യക്തി ഹാജരാക്കിയിട്ടുള്ള നിരതദ്രവ്യം യാതൊരു മുന്നറിയിപ്പും കൂടാതെ നിരൂപാധികം സർക്കാരിലേക്ക് കണ്ടുകെട്ടുന്നതുമാണ്.
6. റബ്ബർ മുദ്രകൾക്ക് വർക്ക് ഓർഡർ ലഭിച്ച് 5 ദിവസത്തിനകവും ലോഹമുദ്രകൾക്ക് വർക്ക് ഓർഡർ ലഭിച്ച് 15 ദിവസത്തിനകവും ശരിയായ വിധത്തിൽ നിർമ്മിച്ച് സ്വന്തം ചെലവിൽ സ്റ്റേഷനറി കൺട്രോളറുടെ ഓഫീസിൽ കരാറുകാരൻ എത്തിക്കേണ്ടതാണ്. ആവശ്യം വന്നാൽ അതിലും കുറഞ്ഞ സമയത്തിനുള്ളിൽ അവ നിർമ്മിച്ച് നൽകാൻ കരാറുകാരൻ ബാധ്യസ്ഥനായിരിക്കുന്നതാണ്.
7. സർക്കാരിനാവശ്യമായ മുദ്രകൾ നിർമ്മിക്കുമ്പോൾ പാലിക്കേണ്ട രഹസ്യ സ്വഭാവം സൂക്ഷിക്കേണ്ടതും നിർമ്മാണം, വിതരണം എന്നിവ സംബന്ധിച്ച് കൃത്യമായി രജിസ്റ്ററുകൾ സൂക്ഷിക്കേണ്ടതുമാണ്.
8. 2018-19-ലേക്ക് അംഗീകരിച്ച നിരക്കുകൾ 31-3-2019 വരെ പ്രാബല്യമുണ്ടായിരിക്കും. 2019-20-ലെ കരാർ നിലവിൽ വരുന്നതുവരെ നിലവിലെ കരാർ വ്യവസ്ഥയിൽ ജോലി ചെയ്യാൻ നിലവിലെ കരാറുകാരൻ ബാധ്യസ്ഥനായിരിക്കും. ദർഘാസ് അംഗീകരിച്ചശേഷം കരാറിൽ നിന്ന് പിൻവാങ്ങുന്നതും ഓർഡർ ചെയ്യുന്ന മുദ്രകൾ നിർദ്ദിഷ്ട സമയത്തിനുള്ളിൽ നിർമ്മിച്ച് നൽകാതിരിക്കുന്നതും കരാർ വ്യവസ്ഥകളുടെ ഗുരുതരമായ ലംഘനമായി കണക്കാക്കും. അതിൻപടി കരാർ അപ്പാടെ കരാറുകാരന്റെ ചെലവിലും ഉത്തരവാദിത്തത്തിലും റദ്ദാക്കുന്നതിന് സ്റ്റേഷനറി കൺട്രോളർക്ക് അധികാരമുണ്ടായിരിക്കും. കരാറുകാരന്റെ വീഴ്ചമൂലം സ്റ്റാമ്പുകളും മുദ്രകളും വേറെ നിർമ്മിച്ച് വാങ്ങേണ്ടി വരുന്നെങ്കിൽ തൻമൂലമുണ്ടാകുന്ന നഷ്ടം വീഴ്ച വരുത്തുന്ന കരാറുകാരന്റെ സ്ഥാവരജംഗമസ്വത്തുക്കളിൽ നിന്നും തൽസമയം പ്രാബല്യത്തിലുള്ള റവന്യൂ റിക്കവറി നിയമം അനുസരിച്ച് ഈടാക്കാൻ സർക്കാരിന് അവകാശവും അധികാരമുണ്ടായിരിക്കും. മുദ്രകൾ താമസിച്ച് നൽകുന്നവകയിൽ അതാതിന്റെ വിലയുടെ 25 ശതമാനത്തിൽ കവിയാത്ത ഒരു തുക പിഴയായി ഈടാക്കുവാനും സ്റ്റേഷനറി കൺട്രോളർക്ക് അധികാരമുണ്ടായിരിക്കും.
9. മുദ്രകളുടെ പിടി ഉറപ്പുള്ളതും ഈടുള്ളതുമായിരിക്കണം. അല്ലാത്തപക്ഷം വിതരണം ചെയ്യുന്ന മുദ്രകൾ നിരസിക്കുന്നതിനുള്ള അവകാശം സ്റ്റേഷനറി കൺട്രോളർക്ക് ഉണ്ടായിരിക്കുന്നതാണ്.

Office of the Director of Printing,
Govt. Central Press, (Sd.)
Thiruvananthapuram. Superintendent of Govt. Presses.

Stationery Department

പുനർ ദർഘാസ് പരസ്യം

[നമ്പർ 63/2018-19]

നമ്പർ എഫ്1/43/18/സ്റ്റേ. 2018 ഒക്ടോബർ 8.

2018-19 കാലയളവിൽ തിരുവനന്തപുരം ജില്ലയിലെ വിവിധ സർക്കാർ ഓഫീസുകൾക്ക്, സ്റ്റാമ്പും സീലുകളും നിർദ്ദിഷ്ട വിവരണ പ്രകാരം നിർമ്മിച്ച് വിതരണം ചെയ്യുന്നതിനായി മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. 2019 മാർച്ച് 31 വരെയായിരിക്കും കരാറിന്റെ കാലാവധി.

അടങ്കൽ തുക— 3,50,000.
 നിരതദ്രവ്യം— 3,500.
 ദർഘാസ് ഫോറത്തിന്റെ വില :
 അസ്സൽ— 1,176 (12% +ജി.എസ്.റ്റി ഉൾപ്പെടെ).
 സുരക്ഷിത നിക്ഷേപം— 17,500.

2. 31-10-2018 ഉച്ചയ്ക്ക് 2 മണി വരെ ദർഘാസ് സ്വീകരിക്കുന്നതും, ഉച്ചയ്ക്ക് ശേഷം 3 മണിക്ക് തുറക്കുന്നതുമാണ്. ദർഘാസ് ഫോറം വിൽപ്പന അവസാനിക്കുന്ന തീയതിയും സമയവും 30-10-2018 ഉച്ചയ്ക്ക് ശേഷം 4 മണി വരെ ദർഘാസുകാർക്ക് ആയത് സ്വയം പരിശോധിക്കാവുന്നതാണ്.
3. നിർദ്ദിഷ്ട വിവരണത്തിൽ കാണിച്ചിട്ടുള്ള ഓരോ ഇനവും നിർമ്മിച്ച്, സ്റ്റേഷനറി കൺട്രോളറുടെ കാര്യാലയത്തിൽ സ്വന്തം ഉത്തരവാദിത്വത്തിൽ എത്തിക്കുന്നതിന് ഇനം തിരിച്ച് നിരക്ക് കാണിക്കേണ്ടതാണ്. ടി നിരക്കിന് 2019 മാർച്ച് 31 വരെയോ അല്ലെങ്കിൽ അടുത്ത കരാർ നിലവിൽ വരുന്നതുവരെയോ പ്രാബല്യമുണ്ടായിരിക്കുന്നതാണ്. ദർഘാസിൽ കാണിച്ചിട്ടുള്ള നിരക്ക് പിന്നീട് യാതൊരു സാഹചര്യത്തിലും കുട്ടിത്തരുമ്പതല്ല. ദർഘാസിനോടൊപ്പം 3,500 നിരതദ്രവ്യമായി നൽകേണ്ടതാണ്.

10. നിർമ്മിച്ച മുദ്രകൾ വർക്ക് ഓർഡർ നമ്പർ സഹിതം രേഖപ്പെടുത്തി ഭദ്രമായി നിലവാരമുള്ള പ്ലാസ്റ്റിക് കവറിൽ പൊതിഞ്ഞ് സ്റ്റേഷനറി കൺട്രോളറുടെ ഓഫീസിൽ ഏൽപ്പിക്കേണ്ടതാണ്.
11. വിതരണ ഉത്തരവിൽ ആവശ്യപ്പെട്ടിട്ടുള്ള മുദ്രകളുടെ മാതൃക അനുസരിച്ചാണ് മുദ്രകൾ നിർമ്മിച്ച് നൽകേണ്ടത്. അക്ഷരതെറ്റുകൾ ഉണ്ടാകാൻ പാടില്ല.
12. മുദ്രകൾ വളരെപെട്ടെന്ന് നിർമ്മിച്ചു നൽകേണ്ട സാഹചര്യത്തിൽ കരാറുകാരനുമായി ഫോൺ മുഖാന്തിരം ബന്ധപ്പെടാനുള്ള സാഹചര്യം ഉണ്ടായിരിക്കേണ്ടതും അത്തരം സാഹചര്യങ്ങളിൽ കരാറുകാരൻ വിതരണ ഉത്തരവ് ഉടൻ കൈപ്പറ്റി നിർദ്ദിഷ്ട സമയത്തിനകം മുദ്രകൾ നിർമ്മിച്ച് നൽകേണ്ടതുമാണ്.
13. കാരണം കാണിക്കാതെ തന്നെ ഏതെങ്കിലും ദർഘാസ് പൂർണ്ണമായോ ഭാഗികമായോ നിരാകരിക്കുവാനുള്ള അവകാശം സ്റ്റേഷനറി കൺട്രോളറിൽ നിക്ഷിപ്തമാണ്.
14. റബ്ബർ/ലോഹ മുദ്രകൾക്ക് പിത്തള കൊണ്ടുള്ള മൗണ്ട് ഉണ്ടായിരിക്കണം.
15. മിനുസപ്പെടുത്തിയ പിടിയും, മുൻഭാഗം തിരിച്ചറിയാൻ സഹായിക്കുന്ന വിധത്തിൽ ബട്ടണും ഘടിപ്പിച്ചിരിക്കണം. നിരക്ക് കാണിച്ചിരിക്കുന്ന ഓരോ ഇനത്തിന്റെയും മാതൃക ദർഘാസുകാരൻ ഹാജരാക്കിയിരിക്കണം. സെൽഫ് ഇങ്കിംഗ് മുദ്രകളുടെയും, പ്രസ്സിംഗ് സീലിന്റെയും നിരക്ക് ഏത് ടൈപ്പിലുള്ളതാണെന്ന് കാണിച്ച് മുദ്രകളുടെ സൈസ് മീറ്റിംഗ് മീറ്ററിൽ രേഖപ്പെടുത്തണം. മാതൃകകളിൽ സ്റ്റേഷനറി കൺട്രോളർ കേരള സർക്കാർ, തിരുവനന്തപുരം-695 033 എന്ന് മുദ്രണം ചെയ്തിരിക്കണം. മാതൃകകൾ ദർഘാസുകാരന്റെ ചുമതലയിൽ എത്തിക്കേണ്ടതാണ്. നിരക്ക് കാണിച്ചിട്ടുള്ള ഇനങ്ങളുടെ മാതൃകകൾ ഓരോന്നും തികച്ചും പുതിയവ തന്നെയായിരിക്കണം. കഴിഞ്ഞ വർഷത്തെ മാതൃകകൾ പുതിയ ദർഘാസിൽ കണക്കിലെടുക്കുന്നതല്ല.
16. 1961-ലെ ആദായ നികുതി നിയമത്തിലെ 194 (സി) വകുപ്പനുസരിച്ചുള്ള ആദായനികുതി കരാറുകാരന് ചെല്ലേണ്ട തുകയിൽ നിന്നും നിയമാനുസൃതമായി ഈടാക്കുന്നതാണ്.

ഇതോടൊപ്പം കരാറുകാരന്റെ താഴെപ്പറയുന്ന വിവരങ്ങൾ കൂടി നൽകേണ്ടതാണ്.

1. പശ്ചാത്തല സൗകര്യം
2. സാമ്പത്തികശേഷി
3. മുൻപരിചയം
4. ഗവ. കരാറുകൾ ഏറ്റെടുക്കുവാനുള്ള ശേഷി
5. വെബ്സൈറ്റ്/ഇ-മെയിൽ വിലാസം
6. ഫോൺ നമ്പർ

17. 9 ആവശ്യമുള്ള മുദ്രകളുടെ വിവരം താഴെ നൽകുന്നു.

| <u>ബ്രാസ്/പ്ലാസ്റ്റിക് മൗണ്ടിൽ വൃത്താകൃതിയിലോ, ദീർഘ വൃത്താകൃതിയിലോ ഇംഗ്ലീഷിലോ മലയാളത്തിലോ മുദ്രണം ചെയ്ത റബ്ബർ/പിത്തള/സെൽഫ് ഇങ്കിംഗ്, പ്രീ ഇങ്കിംഗ് മുദ്രകൾ, പ്രസ്സിംഗ് സീൽ</u> | |
|--|--|
| നമ്പർ | മുദ്ര |
| 1 | ബ്രാസ്/പ്ലാസ്റ്റിക് മൗണ്ടിൽ വൃത്താകൃതിയിലോ, ദീർഘവൃത്താകൃതിയിലോ ചുറ്റും മുദ്രണത്തോടും നടുവിൽ സർക്കാർ മുദ്രയോടെ അശോക ചക്രത്തോടുകൂടിയ റബ്ബർ/പിത്തള/സെൽഫ് ഇങ്കിംഗ്, പ്രീ ഇങ്കിംഗ് മുദ്രകൾ, പ്രസ്സിംഗ് സീൽ. |
| 2 | ബ്രാസ്/പ്ലാസ്റ്റിക് മൗണ്ടിൽ വൃത്താകൃതിയിലോ, ദീർഘവൃത്താകൃതിയിലോ ചുറ്റും മുദ്രണത്തോടുകൂടിയ റബ്ബർ/പിത്തള/സെൽഫ് ഇങ്കിംഗ് മുദ്ര (നടുവിൽ സർക്കാർ മുദ്രയില്ലാതെ)/ പ്രസ്സിംഗ് സീൽ. |
| 3 | ബ്രാസ്/പ്ലാസ്റ്റിക് മൗണ്ടിൽ ചുറ്റും വരയോടുകൂടിയ റബ്ബർ/പിത്തള മുദ്ര (a) ഒരു വരിക്ക് (b) ഒരോ അധികം വരികളും. |
| 4 | ഫാക്സിമിലി റബ്ബർ/പിത്തള മുദ്ര. (മദർ ബ്ലോക്കോടുകൂടിയത്). |
| 5 | അഡീഷണൽ ഫാക്സിമിലി റബ്ബർ/പിത്തള മുദ്ര മദർ ബ്ലോക്ക് ഉപയോഗിച്ച് നിർമ്മിച്ചത്. |
| 6 | പ്രസ്സിംഗ് സീൽ (സർക്കാർ മുദ്ര ഉൾപ്പെടെയും ഇല്ലാതെയും). <u>റബ്ബർ/പിത്തള/സെൽഫ് ഇങ്കിംഗ് ഡേറ്റർ</u> |
| 7 | ബ്രാസ്/പ്ലാസ്റ്റിക് മൗണ്ടിൽ വൃത്താകൃതിയിലോ, ദീർഘവൃത്താകൃതിയിലോ ചുറ്റും മുദ്രണത്തോടും നടുവിൽ തീയതി മാറ്റാനുള്ള സംവിധാനത്തോടും കൂടിയ റബ്ബർ/പിത്തള/പ്രസ്സിംഗ് സീൽ. |
| 8 | ബ്രാസ്/പ്ലാസ്റ്റിക് മൗണ്ടിൽ വൃത്താകൃതിയിലോ, ദീർഘവൃത്താകൃതിയിലോ ചുറ്റും മുദ്രണത്തോടും നടുവിൽ സർക്കാർ മുദ്രയോടും തീയതി മാറ്റാനുള്ള സംവിധാനത്തോടും കൂടിയ റബ്ബർ/പിത്തള മുദ്ര. |
| 9 | ബ്രാസ്/പ്ലാസ്റ്റിക് മൗണ്ടിൽ ചുറ്റും മുദ്രണത്തോടുംകൂടിയ റബ്ബർ/പിത്തള, വാക്സിംഗ്/പ്രസ്സിംഗ് സീൽ. |
| 10. | സെൽഫ് ഇങ്കിംഗ് ഡേറ്റർ മുദ്ര. |

സ്റ്റേഷനറി കൺട്രോളറുടെ കാര്യാലയം, തിരുവനന്തപുരം. (ഒപ്പ്) സ്റ്റേഷനറി കൺട്രോളർ.

Technical Education Department

ദർഘാസ് പരസ്യം

നമ്പർ ഡി/2536/2018. 2018 സെപ്റ്റംബർ 26.

നെടുങ്കണ്ടം ഗവ. പോളിടെക്നിക്ക് കോളേജിലെ മെക്കാനിക്കൽ വർക്ക്ഷോപ്പിലേക്ക് ഉപകരണങ്ങളും മെഷീനുകളും വാങ്ങുന്നതിനായി മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക— ` 1,69,500.

കവറിനു മുകളിൽ നമ്പർ ഡി/2536/18 നെടുങ്കണ്ടം ഗവ. പോളിടെക്നിക്ക് കോളേജിലേക്ക് ഉപകരണങ്ങളും മെഷീനുകളും വാങ്ങുന്നതിനായി എന്നെഴുതിയ ദർഘാസ് അടക്കം ചെയ്ത കവർ പ്രിൻസിപ്പാൾ, ഗവ. പോളിടെക്നിക്ക് കോളേജ്, നെടുങ്കണ്ടം-685 553 എന്ന വിലാസത്തിൽ 31-10-2018, 3 മണിക്കൂ മുൻപായി ലഭിച്ചിരിക്കണം. വൈകി കിട്ടുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ 1-11-2018 പകൽ 11 മണിക്ക് ഹാജരായ ദർഘാസുകാരോടേയോ അവർ അധികാരപ്പെടുത്തിയ പ്രതിനിധികളോടേയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

താൽപര്യമുള്ളവർ ദർഘാസ് ഫോറത്തിന്റെ വിലയായ ` 400+ജി. എസ്. ടി. 18% ഓഫീസിൽ അടച്ച് ലഭിക്കുന്ന ഫോറത്തിൽ ദർഘാസുകൾ നൽകണം. ദർഘാസ് ഫോറം തപാൽ വഴി ആവശ്യമുള്ളവർ തപാൽ ചാർജ്ജ് ` 50 കൂടി ചേർത്ത് മണിയോർഡർ അയയ്ക്കേണ്ടതാണ്. ദർഘാസ് ഫോറങ്ങൾ മാറ്റത്തിന് വിധേയമല്ല. ഡ്യൂപ്ലിക്കേറ്റ് ഫോറത്തിന്റെ വില ` 200 ആയിരിക്കും. ദർഘാസ് ഫോറത്തിന്റെ വിൽപ്പന 31-10-2018 പകൽ 2 മണിക്ക് അവസാനിക്കുന്നതാണ്. കൂടുതൽ വിവരങ്ങൾ ഓഫീസിൽ നിന്നും അറിയാവുന്നതാണ്. ഫോൺ നമ്പർ: 04868 234082.

No. D/2536/2018. 26th September 2018.

Sealed tenders are invited for the supply of Machineries and tools in the Mechanical workshop for Govt. Polytechnic College, Nedumkandam.

PAC— ` 1,69,500.

The tender should be superscribed No. D/2536/18 supply of Machineries and tools in Mechanical workshop for Govt. Poytechnic College, Nedumkandam and addressed to the Principal, Govt. Poytechnic College, Nedumkandam before 3 p.m. on 31-10-2018. Late tenders will not be accepted. The tenders will be opened at 11 a.m. on 1-11-2018 in the presence of such of the tenderers or their authorized representatives who may be present at that time.

Intending tenderers may on application to the Principal to obtain the requisite tender forms on which tenders should be submitted. Application for the tender forms should be accompanied by a cash remittance of ` 400+GST 18% which is the price fixed for a form and which is not refundable under any circumstances. Sale of tender forms will be closed at 2 p.m. on 31-10-2018. Cheques, Postage Stamps, etc. will not be accepted towards the cost of forms, nor will the forms be sent per VPP. Duplicate tender forms, if required will be issued at ` 200+GST 18% per copy.

Government Polytechnic College,
Nedumkandam.

(Sd.)
Principal.

Water Transport Department

ലഘു ദർഘാസ് പരസ്യം

നമ്പർ സി2-10063/2018. 2018 സെപ്റ്റംബർ 28.

സംസ്ഥാന ജലഗതാഗത വകുപ്പ് ആലപ്പുഴയിലേക്ക് താഴെ പറയുന്ന സാധനങ്ങൾ സപ്ലൈ ചെയ്യുന്നതിന് മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—67/സി2/2018-19.

സപ്ലൈ ചെയ്യേണ്ട വസ്തു—ബോട്ടിന്റെ സീറ്റ് കുപ്പ്യൻ.

അടങ്കൽ തുക— ` 1,50,000.

നിരതദ്രവ്യം— ` 1,500.

ദർഘാസ് ഫോറത്തിന്റെ വില— ` 448 (നികുതി ഉൾപ്പെടെ).

ദർഘാസ് ഫോറം വിൽപ്പനയുടെ അവസാന തീയതിയും സമയവും—30-10-2018, 1 മണിവരെ.

ദർഘാസ് ലഭിക്കേണ്ട അവസാന തീയതിയും സമയവും—30-10-2018, 3 മണിവരെ.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—30-10-2018, 3.15 മണി.

ദർഘാസ് സംബന്ധിച്ച് കൂടുതൽ വിവരങ്ങൾ പ്രവർത്തി ദിവസങ്ങളിൽ വൈകുന്നേരം 5 മണിവരെ ഈ ഓഫീസിൽ ലഭ്യമാണ്. ടെലിഫോൺ നമ്പർ: 0477-2252015.

സംസ്ഥാന ജലഗതാഗത വകുപ്പ് ഡയറക്ടറേറ്റ്,
ആലപ്പുഴ.

(ഒപ്പ്)
ഡയറക്ടർ.